

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES-II SECTION)
RATIFIED MINUTES OF THE NORMS COMMITTEE-II MEETING NO.07/81
SCHEDULED ON 14.07.2015

Please Note

- (i) For information of exporters, Norms Committee-II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC(HS) Chapter 72 to 76, 78 to 80, 85. Communications in respect of cases/pertaining to NC-II may be sent to email address: nc2.dgft@nic.in
- (ii) In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations/ Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned firm/company may go through the same and respond accordingly.
- (iii) Similarly, a scanned copy of the blank Standard Deficiency Format, which may find a reference in NC decisions, has also been attached in the end. This may also be referred to by the concerned firm/company and may be responded accordingly.
- (iv) The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars No. 50/2009-2014 (RE 2010) dated 28th December, 2011, Policy Circular No.14(RE-2012/2009-14, dated 4th February, 2013 and O.M. No. 01/92/180/Misc./AM.13/PC-VI/10 dated 15.04.2014 or any other provisions under FTP/HBP for EODC.

The Meeting No. 07/81 of Norms Committee-II for the year 2015-16 scheduled to be held on 14.07.2015 was actually held on 06.08.2015 under the Chairmanship of Shri Jaikant Singh, Additional Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

Sl. No.	Name & Designation	Department
1.	Shri S.K. Jain, D.O.	DIPP
2.	Shri Gajraj Singh, Sr. D.O.	DHI
3.	Shri S. K. Bhatnagar, Dy. Industrial Adviser	MoS
4.	Shri K.S. Sodhi, Asstt. Director (ME)	MSME
5.	Shri K.C. Raju, DDG	DGFT
6.	Shri Pradyumna Sahu, FTDO	DGFT

Case No.:2/11/81-ALC2/2011	Party Name:DELTA POWER SOLUTIONS INDIA PVT.LTD.	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status:Deferred
HQ File :01/81/050/00071/AM12/	RLA File :25/24/040/00005/AM12/	Lic.No/Date:2510003250 25.05.2011	Defer Date:25.08.2015
Decision : NC observed that the reply of the company is under examination of DeitY. The case stands deferred to 25.08.2015.			

Case No.:13/10/81-ALC2/2014	Party Name:SUNCHIRIN AUTOPARTS INDIA PVT. LTD.	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status:Deferred
HQ File :01/81/050/00270/AM15/	RLA File :07/24/040/00174/AM13/	Lic.No/Date:0710089685 13.07.2012	Defer Date:25.08.2015
Decision : NC observed that the reply of the company is under examination of DHI. The case stands deferred to 25.08.2015.			

Case No.:8/17/81-ALC2/2012	Party Name:GRAVITA INDIA LTD.,	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status:Deferred
HQ File :01/81/050/00337/AM13/	RLA File :13/24/040/00030/AM13/	Lic.No/Date:1310041387 18.10.2012	Defer Date:25.08.2015
Decision : NC observed that MoEF vide D.O. letter No. 5/13/2013-HSMD dated 31 st July, 2015 has forwarded a copy of the NOC issued to the firm for import. Based on that NC decided to send the application to MSME to furnish comments. The case stands deferred to 25.08.2015.			

Case No.:31/3/81-ALC2/2013	Party Name:MPP TECHNOLOGIES PRIVATE LTD.,	Meet No/Date:7/81-ALC2/2015 14.07.2015	Approved
HQ File :01/81/050/00034/AM14/	RLA File :07/24/040/00492/AM13/	Lic.No/Date:0710093908 22.02.2013	
Decision : NC decided to ratify the norms of above AA on repeat basis as per written comments of DHI vide U.O. No. 3(89)/2012/TSW(B)/288 dated 28.07.2015 (copy enclosed). RA may take suitable consequential action accordingly.			

Case No.:14/3/81-ALC2/2013	Party Name:SOURIAU INDIA PRIVATE LIMITED	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status:Deferred
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:01/81/050/00017/AM14/	:10/24/040/00076/AM13/	26.02.2013	Date:25.08.2015
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Decision : NC observed that DeitY vide letter No. 17(23)/2015-IPHW dated 16.07.2015 has directed the company to provide information in order to enable them to process the case further.

The case stands deferred to 25.08.2015.

Case No.: 8/10/81-ALC2/2014	Party Name: VEM TECHNOLOGIES PVT LTD.	Meet No/Date: 7/81-ALC2/2015 14.07.2015	Status: Deferred
HQ File :01/81/050/00265/AM15/	RLA File :09/24/040/00640/AM13/	Lic.No/Date:0910055685 08.04.2013	Defer Date:25.08.2015
Decision : NC observed that the reply of the company is under examination of DeitY. The case stands deferred to 25.08.2015.			

Case No.: 52/10/81-ALC2/2014	Party Name: GRAVITA INDIA LTD.,	Meet No/Date: 7/81-ALC2/2015 14.07.2015	Status: Deferred
HQ File :01/81/050/00309/AM15/	RLA File :13/24/040/00003/AM14/	Lic.No/Date:1310042835 30.04.2013	Defer Date:25.08.2015
Decision : NC observed that MoEF vide D.O. letter No. 5/13/2013-HSMD dated 31 st July, 2015 has forwarded a copy of the NOC issued to the firm for import. Based on that NC decided to send the application to MSME to furnish comments. The case stands deferred to 25.08.2015.			

Case No.: 5/16/81-ALC2/2013	Party Name: SOURIAU INDIA PRIVATE LIMITED	Meet No/Date: 7/81-ALC2/2015 14.07.2015	Status: Deferred
HQ File :01/81/050/00302/AM14/	RLA File :10/24/040/00028/AM14/	Lic.No/Date:1010054170 23.07.2013	Defer Date:25.08.2015
Decision : NC observed that DeitY was requested to furnish a copy of the comments given on the subject AA. NC noted that the copy of the comments from DeitY is still awaited. NC decided to send a reminder to DeitY to furnish the copy of the requisite comments for consideration for ratification of the subject AA. The case stands deferred to 25.08.2015.			

Case No.: 4/4/81-ALC2/2014	Party Name: M/S ATOZ EXPORTS,	Meet No/Date: 7/81-ALC2/2015 14.07.2015	Status: Deferred
HQ File :01/81/050/00141/AM15/	RLA File :29/21/040/00006/AM14/	Lic.No/Date:2910022290 14.08.2013	Defer Date:25.08.2015

Decision : NC observed that RA, Moradabad and the firm was requested to furnish reply on the issue of subject AA where the Value Addition is less than 15%. The reply of the RA and the firm is still awaited. NC decided to send a reminder to the RA and the firm to expedite the reply.

The case stands deferred to 25.08.2015.

10	Case No.: 22/10/81-ALC2/2014	Party Name:TOSHIBA JSW TURBINE AND GENERATOR PRIVATE LIMITED	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status: Deferred
	HQ File :01/81/050/00279/AM15/	RLA File :04/21/040/00423/AM14/	Lic.No/Date:0410153542 24.12.2013	Defer Date:25.08.2015
Decision : NC observed that the company was directed to get the authorization amended through the licensing authority and submit the complete application along with justification of imported inputs alongwith quantity for each export product auxiliaries separately. The company was also requested to furnish the shipment bills. However, the reply of the company is still awaited. NC decided to send a reminder to the company to expedite the reply. The case stands deferred to 25.08.2015.				

11	Case No.: 2/22/81-ALC2/2013	Party Name:GRAVITA INDIA LTD.,	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status: Deferred
	HQ File :01/81/050/00382/AM14/	RLA File :13/24/040/00042/AM14/	Lic.No/Date:1310045543 30.12.2013	Defer Date:25.08.2015
Decision : NC observed that MoEF vide D.O. letter No. 5/13/2013-HSMD dated 31st July, 2015 has forwarded a copy of the NOC issued to the firm for import. Based on that NC decided to send the application to MSME to furnish comments. The case stands deferred to 25.08.2015.				

12	Case No.: 10/4/81-ALC2/2014	Party Name:GRAVITA INDIA LTD.,	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status: Deferred
	HQ File :01/81/050/00147/AM15/	RLA File :13/24/040/00057/AM14/	Lic.No/Date:1310046460 19.03.2014	Defer Date:25.08.2015
Decision : NC observed that MoEF vide D.O. letter No. 5/13/2013-HSMD dated 31st July, 2015 has forwarded a copy of the NOC issued to the firm for import. Based on that NC decided to send the application to MSME to furnish comments. The case stands deferred to 25.08.2015.				

13	Case No.: 1/4/81-ALC2/2014	Party Name:DELPHI CONNECTION SYSTEMS INDIA LIMITED,	Meet No/Date:7/81-ALC2/2015 14.07.2015	Approved
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	HQ File :01/81/050/00138/AM15/	RLA File :10/24/040/00089/AM14/	Lic.No/Date:1010057414 21.03.2014	
	Decision : NC observed that DHI vide U.O. No. 3(74)/2014/TSW(B) dated 07.08.2014 has furnished comments. DoC&PC was requested to furnish comments in respect of raw materials but no reply was received from them. Therefore, NC decided to ratify the components on net-to-net basis under GN4 for Engineering Products as per DHI U.O. No. 3(74)/2014/TSW(B) dated 07.08.2014. NC also decided to ratify the subject AA in respect of items at S.No. 34 to 39, 43 and 50 to 55 as 1.02 Mtr. / Mtr. Content in export products and plastic materials at S.No. 31 to 33, 40 to 42 and 44 to 49 with 1.05 Kgs/Kg content in export products. RA may take suitable consequential action accordingly.			
14	Case No.:20/10/81-ALC2/2014	Party Name:BILCARE LIMITED	Meet No/Date:7/81-ALC2/2015 14.07.2015	Approved
	HQ File :01/81/050/00277/AM15/	RLA File :31/83/040/00001/AM15/	Lic.No/Date:3110063479 11.04.2014	
	Decision : NC decided to ratify the norms of above AA as per written comments of C&PC vide O.M. No.46011/43/2014-PC.II dated 25.06.2015 (copy enclosed). RA may take suitable consequential action accordingly.			
15	Case No.:4/7/81-ALC2/2014	Party Name:METALOID ARCHITECTURAL PRIVATE LIMITED	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status:Deferred
	HQ File :01/81/050/00196/AM15/	RLA File :04/24/040/00043/AM15/	Lic.No/Date:0410158148 23.05.2014	Defer Date:25.08.2015
	Decision : NC observed that the case is under examination of MSME. NC requested the representative of MSME to expedite the comments. The case stands deferred to 25.08.2015.			
16	Case No.:57/10/81-ALC2/2014	Party Name:HINDALCO INDUSTRIES LIMITED	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status:Deferred
	HQ File :01/81/050/00314/AM15/	RLA File :34/24/040/00058/AM15/	Lic.No/Date:3410040236 10.06.2014	Defer Date:25.08.2015
	Decision : NC observed that the case is under examination of Ministry of Mines. NC decided to send a letter to the Ministry of Mines to expedite the comments. The case stands deferred to 25.08.2015.			
17	Case No.:39/10/81-ALC2/2014	Party Name:ZENITH PRECISION PVT LTD .,	Meet No/Date:7/81-ALC2/2015	Status:Deferred

		14.07.2015	
HQ File :01/81/050/00296/AM15/	RLA File :07/24/040/00082/AM15/	Lic.No/Date:0710105419 26.06.2014	Defer Date:25.08.2015
Decision : NC noted that MSME Deficiency letter was issued to the company on 26.05.2015 followed by reminder on 09.07.2015. NC decided to wait for the reply of the company.			
The case stands deferred to 11.08.2015.			

	Case No.: 32/10/81-ALC2/2014	Party Name:DELPHI CONNECTION SYSTEMS INDIA LIMITED,	Meet No/Date:7/81- ALC2/2015 14.07.2015	Status: Deferred
18	HQ File :01/81/050/00289/AM15/	RLA File :10/24/040/00032/AM15/	Lic.No/Date:1010058625 14.07.2014	Defer Date:25.08.2015
Decision : NC observed that reply of the firm has been referred to DHI.				
The case stands deferred to 11.08.2015.				

	Case No.: 30/10/81-ALC2/2014	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:7/81- ALC2/2015 14.07.2015	Status: Deferred
19	HQ File :01/81/050/00287/AM15/	RLA File :05/23/040/00159/AM15/	Lic.No/Date:0510389858 22.07.2014	Defer Date:25.08.2015
Decision : NC observed that the case is under examination of C&PC. NC decided to send a reminder to C&PC to expedite the comments.				
The case stands deferred to 25.08.2015.				

	Case No.: 39/13/81-ALC2/2014	Party Name:TOSHIBA JSW POWER SYSTEMS PRIVATE LIMITED	Meet No/Date:7/81- ALC2/2015 14.07.2015	Status: Deferred
20	HQ File :01/81/050/00455/AM15/	RLA File :04/24/040/00090/AM15/	Lic.No/Date:0410159061 22.07.2014	Defer Date:25.08.2015
Decision : NC decided to send a letter to firm/company to submit information as per written comments of DHI vide U.O. No. 3(56)/2015-TSW (B)/285 dated 28.07.2015 (copy enclosed).				
The case stands deferred to 25.08.2015.				

	Case No.: 4/12/81-ALC2/2014	Party Name:JINDAL (INDIA) LIMITED	Meet No/Date:7/81- ALC2/2015 14.07.2015	Status: Deferred
21	HQ File :01/81/050/00405/AM15/	RLA File :02/24/040/00036/AM15/	Lic.No/Date:0210204629 25.07.2014	Defer Date:25.08.2015
Decision : NC noted that the company has not furnish complete information as was asked vide DIPP DL U.O.No. 12/150/2014-TSW/100 dated 27.11.2014 sent on 16.12.2014 followed by				

reminders on 07.04.2015, 14.05.2015 and 09.07.2015. NC decided to wait for the reply.

The case stands deferred to 25.08.2015.

Case No.:11/12/81-ALC2/2014	Party Name:MAN INDUSTRIES (INDIA) LTD.	Meet No/Date:7/81-ALC2/2015 14.07.2015	Approved
HQ File :01/81/050/00412/AM15/	RLA File :03/95/040/00233/AM15/	Lic.No/Date:0310788157 20.08.2014	
Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/88/2015-TSW/22 dated 06.08.2015 as under:- Taking clue from SION C-593, Advance Authorization may be ratified as under: - Outer Diameter(OD) & Wall Thickness (WT) of casing pipes at Sl. No. 1 of list of export items may be specified as 30" (762 MM) & 1" (25.40 mm) respectively. - Outer Diameter(OD) & Wall Thickness (WT) of casing pipes at Sl. No. 2 of list of export items may be specified as 20" (508 MM) & 0.625" (15.88 mm) respectively. - Quantities of export items at Sl. No. 1 & 2 may also be specified as 300 Meters (25 Nos.) & 1800 Meters (148 Nos.) respectively in addition to their weights. - Words "of relevant grade & thickness 15.88 mm & 25.40 mm " may be added with the description of import item at Sl. No. 1 and its quantity may be allowed as applied for i.e. 509.485 MT as 1.05 MT/MT content in the export products. - Import items at Sl. No. 2 to 6 may be allowed as applied for as per SION C-593. - Quantity of import item at Sl. No. 7 may be allowed as 173 Nos. (20003 Kgs.) on net to net basis with accountability clause. RA may take suitable consequential action accordingly.			

Case No.:25/13/81-ALC2/2014	Party Name:JUPITER SOLAR POWER LIMITED	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status:Deferred
HQ File :01/81/050/00441/AM15/	RLA File :02/24/040/00090/AM15/	Lic.No/Date:0210204856 25.08.2014	Defer Date:25.08.2015
Decision : The representative of MSME stated that the case does not belongs to them and requested to transfer it to MNRE. Accordingly, the NC decided to transfer the case to MNRE for comments. The case stands deferred to 25.08.2015.			

Case No.:16/13/81-ALC2/2014	Party Name:TD POWER SYSTEMS LTD	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status:Deferred
HQ File :01/81/050/00432/AM15/	RLA File :07/24/040/00234/AM15/	Lic.No/Date:0710106746 24.09.2014	Defer Date:25.08.2015

Decision : NC decided to send a letter to firm to submit the following information as per written comments of DHI vide U.O. No. 3(170)/2014/TSW(B)/222 dated 17.06.2015 (copy enclosed).

The case stands deferred to 25.08.2015.

25	Case No.: 8/13/81-ALC2/2014	Party Name: FRICTION METAL FIBRES (INDIA) P.LTD	Meet No/Date: 7/81-ALC2/2015 14.07.2015	Status: Deferred
	HQ File :01/81/050/00424/AM15/	RLA File :05/23/040/00273/AM15/	Lic.No/Date: 0510391350 25.09.2014	Defer Date: 25.08.2015
Decision : NC observed that the company was issued MSME DL 26.05.2015 followed by a reminder on 09.07.2015. The reply of the company is still awaited. NC decided to wait for the reply of the company. The case stands deferred to 25.08.2015.				

26	Case No.: 10/13/81-ALC2/2014	Party Name: HAVELLS INDIA LTD.	Meet No/Date: 7/81-ALC2/2015 14.07.2015	Status: Deferred
	HQ File :01/81/050/00426/AM15/	RLA File :05/23/040/00284/AM15/	Lic.No/Date: 0510391348 25.09.2014	Defer Date: 25.08.2015
Decision : NC observed that the reply of the firm has been referred to DIPP on 03.08.2015. The case stands deferred to 25.08.2015.				

27	Case No.: 5/13/81-ALC2/2014	Party Name: FCI OEN CONNECTORS LIMITED	Meet No/Date: 7/81-ALC2/2015 14.07.2015	Status: Deferred
	HQ File :01/81/050/00421/AM15/	RLA File :10/24/040/00058/AM15/	Lic.No/Date: 1010058810 26.09.2014	Defer Date: 25.08.2015
Decision : NC observed that the case is under examination of MSME. NC requested the representative of MSME to expedite the comments. The case stands deferred to 25.08.2015.				

28	Case No.: 7/13/81-ALC2/2014	Party Name: ITP INFOTECH PRIVATE LTD	Meet No/Date: 7/81-ALC2/2015 14.07.2015	Approved
	HQ File :01/81/050/00423/AM15/	RLA File :05/23/040/00287/AM15/	Lic.No/Date: 0510391364 26.09.2014	
Decision : NC decided to ratify the norms of above AA on repeat basis as per written comments of DIPP vide U.O. No. 12/88/2015-TSW/28 dated 06.08.2015 as under:- 1. Net weight of export product may be specified as 28625 Kgs.				

2. Quantity of import item at Sl. No. 1 may be allowed as applied for i.e. 25250 Kgs. inclusive of 1% wastage.
3. Quantity of import item at S.No.2 may be allowed as applied for i.e. 243600 Meters inclusive of 1.5% wastage.
4. Quantities of import items at S.No.3 & 4 may be allowed as applied for i.e. 1,50,000 Nos. & 5,00,000 Nos. respectively on net to net basis.
5. Quantity of import item at S.No.5 may be allowed as applied for i.e. 60900 Meters inclusive of 1.5% wastage.
6. Quantity of import item at S.No.6 may be allowed as applied for i.e. 106.58 Kgs. inclusive of 1.5% wastage.

RA may take suitable consequential action accordingly.

Case No.:40/13/81-ALC2/2014	Party Name:RATNAMANI METALS & TUBES LIMITED	Meet No/Date:7/81-ALC2/2015 14.07.2015	Approved
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HQ File :01/81/050/00456/AM15/	RLA File :08/24/040/00244/AM15/	Lic.No/Date:0810133502 07.10.2014	
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Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/88/2015-TSW/29 dated 06.08.2015 as under:-

- 29 Advance Authorization may be ratified as under on repeat basis as per their Advance Authorization No. 0810132593 dated 04.07.2014 ratified in Norms Committee Meeting No. 17/81 dated 24/02/2015

- Words "Annealed, Pickled & tested" may be suffixed with the description of export item.
- Word "Relevant" may be prefixed with the description of import item and its quantity may be allowed as 22846 Kgs. as 1.02 Kgs./Kg. content in the export item.

RA may take suitable consequential action accordingly.

Case No.:38/13/81-ALC2/2014	Party Name:SHARDA MOTOR INDS LTD	Meet No/Date:7/81-ALC2/2015 14.07.2015	Approved
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HQ File :01/81/050/00454/AM15/	RLA File :05/24/040/00295/AM15/	Lic.No/Date:0510391541 10.10.2014	
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- 30 **Decision :** NC decided to ratify the norms of above AA on repeat basis as per written comments of DHI vide U.O. No. 3(166)/2014/TSW(B)/286 dated 28.07.2015 (copy enclosed).

RA may take suitable consequential action accordingly.

Case No.:7/16/81-ALC2/2014	Party Name:LM WIND POWER BLADES (INDIA) PVT. LTD	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status:Deferred
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HQ File :01/81/050/00532/AM15/	RLA File :07/24/040/00259/AM15/	Lic.No/Date:0710106893 28.10.2014	Defer Date:25.08.2015
Decision :NC observed that Department of Chemicals & Petrochemicals have issued DL to the company vide their letter No. 46011/211/2005-PC.II dated 16 th July, 2015. NC decided to wait for the reply. The case stands deferred to 25.08.2015.			

Case No.: 4/16/81-ALC2/2014	Party Name:QUALITY POWER ELECTRICAL EQUIPMENTS PVT.LTD	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status: Deferred
HQ File :01/81/050/00529/AM15/	RLA File :31/83/040/00165/AM15/	Lic.No/Date:3110065052 12.11.2014	Defer Date:25.08.2015
32	Decision : NC noted that DHI Deficiency letter was issued to the company on 03.07.2015. As no reply has been received from the company, NC decided to send a reminder to the company to expedite reply. The case stands deferred to 25.08.2015.		

Case No.: 5/16/81-ALC2/2014	Party Name:ROLLWELL FORGE PVT. LTD.	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status: Deferred
HQ File :01/81/050/00530/AM15/	RLA File :24/24/040/00015/AM15/	Lic.No/Date:2410041622 12.11.2014	Defer Date:25.08.2015
33	Decision : NC noted that DIPP Deficiency letter was issued to the company on 03.07.2015. As no reply has been received from the company, NC decided to send a reminder to the company to expedite reply. The case stands deferred to 25.08.2015.		

Case No.: 7/1/81-ALC2/2015	Party Name:MEGHA ENGINEERING&INFRASTRUCTURES LTD.	Meet No/Date:7/81-ALC2/2015 14.07.2015	Approved
HQ File :01/81/050/00007/AM16/	RLA File :09/24/040/00480/AM15/	Lic.No/Date:0910061415 19.12.2014	
34	Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/88/2015-TSW/34 dated 06.08.2015 as under:- - Words " Internal lining with cement mortar(1:2) 12 mm thick and outside coating with cement mortar (1:3) 30 mm thick" may be suffixed with the description of export items at Sl. No. 1 & 2. - Word " relevant" may be prefixed with the description of import item at Sl. No. 1 and its quantity may be allowed as 4454.29 MT as 1.02 MT/MT content in the export products as claimed by the firm. - Quantities of import items at Sl. No. 2 & 3 may be allowed as applied for i.e. 15.3		

4. MT each taking clue from SION C-593.
Quantities of import items at Sl. No. 4 & 5 may be allowed as 2684.17 MT & 170.352 MT respectively as 1.02 MT/MT content in the export products as claimed by the firm.

RA may take suitable consequential action accordingly.

Case No.:21/1/81-ALC2/2015	Party Name:CROMPTON GREAVES LIMITED,	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status:Deferred
HQ File :01/81/050/00021/AM16/	RLA File :03/94/040/00906/AM15/	Lic.No/Date:0310792364 24.12.2014	Defer Date:25.08.2015
35 Decision :NC observed that the reply of the company was referred to DHI which was insufficient for comments. NC decided to send a letter to firm to submit the following information as per written comments of DHI vide U.O. No. 3(106)/2015/TSW(B)/294 dated 03.08.2015 (copy enclosed).			
The case stands deferred to 25.08.2015.			

Case No.:25/1/81-ALC2/2015	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:7/81-ALC2/2015 14.07.2015	Approved
HQ File :01/81/050/00025/AM16/	RLA File :03/95/040/00436/AM15/	Lic.No/Date:0310792834 12.01.2015	
Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/88/2015-TSW/36 dated 06.08.2015 as under:- 1. Sizes and Net weight of export products at Sl. No. 1 to 20 may be specified as per enclosed Annexure. 2. Quantity of import item at S.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 2 to 17 & 20. 3. Quantity of import item at S.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No.1 to 7, 11 to 18 & 20. 4. Quantity of import item at S.No.3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 3, 4 & 12 to 14. 5. Quantity of import item at S.No.4 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 1, 2, 3 & 7. 6. Quantity of import item at S.No. 5 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export product at Sl. No. 1, 2, 3 & 7. 7. Quantity of import item at S.No.6 i.e. Aluminium Ingots may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 1, 7, 18 & 19. 8. Quantity of import item at S.No.7 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at S.No. 1, 2, 5, 6 & 8 to 20. 9. Quantity of import item at S.No. 8 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1, 2, 5, 6 & 8 to 20. 10. Quantity of import item at S.No.9 i.e. Galvanised Steel Wire may be allowed as 1.02			

- kgs/kg content in the Export products at Sl. No. 1 to 6, 12 to 18 & 20.
11. Quantity of import item at Sl.No. 10 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./kg. content in the Export products at Sl. No. 12 to 14.
 12. Quantity of import item at S.No.11 i.e. HDPE Compound may be allowed as 1.05 kgs/kg content in the Export products at Sl. No. 8, 12 & 14 to 16.
 13. Quantity of import item at S.No. 12 i.e. Lead Ingots may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 17.

RA may take suitable consequential action accordingly.

LICENCE NO. 0310792834 dt.12.01.2015

Annexure

Sr. No	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Aluminium Cond. Covered With Semi Conducting Compound XLPE Insulated, CU Tape PVC Sheathed Armoured Cables above 1.1 KV 3 Core X 95 Sq. mm 3 Core X 185 Sq. mm	9.500	52.745
2	Copper Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV 3 Core X 150 Sq. mm 3 Core X 120 Sq. mm 3 Core X 240 Sq. mm	13.500	131.105
3	Copper Cond. Covered With Semi Conducting Compound ,XLPE Insulated, CU Tape ZHFR Sheathed Armoured Cables above 1.1 KV 3 Core X 95 Sq. mm 3 Core X 150 Sq. mm 3 Core X 240 Sq. mm 3 Core X 185 Sq. mm 3 Core X 300 Sq. mm		

		12.000	139.050
4	Copper Conductor XLPE Insulated ZHFR Sheathed Armoured Cables For 1100 V/LT. 27 Core X 4 Sq. mm		
		1.000	2.212
5	Copper Conductor XLPE Insulated PVC Sheathed Armoured Cables For 1100 V/LT. 3 Core X 2.5 Sq. mm 3 Core X 4 Sq. mm 3 Core X 10 Sq. mm 3 Core X 4 Sq. mm 3 Core X 2.5 Sq. mm		
		30.000	11.075
6	Copper Cond. XLPE Insulated PE inner PVC Outer sheathed Armoured Cables upto 1100 V/LT. 10 Pair X 0.5 Sq. mm 20 T X 2.5 Sq. mm 21 Core X 2.5 Sq. mm		
		33.700	39.054
7	Al. Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Wire Screening CU Tape MDPE Sheathed Unarmoured Cables above 1.1 KV 1 Core X 240 Sq. mm 1 Core X 400 Sq. mm		
		6.170	13.577
8	Copper Conductor HDPE Insulated, PVC Sheathed Unarmoured Cables For 300 V. 2 Pair X 22 AWG 1 Pair X 18 AWG 1 Pair X 16 AWG 1 Pair X 18 AWG 2 Core X 16 AWG		

		137.25 0	4.270
9	Copper Conductor PVC Insulated & Sheathed Unarmoured Cables For 300 V. 1 Pair X 16 AWG		
		30.500	1.769
10	Copper Conductor PVC Insulated Flexible Purpose Unarmoured Cables For 1100 V/LT. 4 Core X 1.5 SQ. MM 4 Core X 2.5 SQ. MM 4 Core X 10 SQ. MM 4 Core X 16 SQ. MM 4 Core X 25 SQ. MM		
		2.500	1.625
11	Copper Conductor XLPE Insulated PVC Sheathed AL. Wire Armoured Cables For 1100 V/LT. 1 Core X 400 SQ. MM		
		0.500	2.150
12	Copper Cond. Covered With Glass Mica Tape, XLPE Insulated, HDPE Bedded PVC Inner ZHFR Outersheathed Armoured Cables upto 1100 V/LT. 1 Pair X 2.5 Sq. mm 1 T X 1.5 Sq. mm 10 Pair X 1.5 Sq. mm 5 Pair X 1.5 Sq. mm 5 Pair X 2.5 Sq. mm 5 T X 1.5 Sq. mm 10 T X 1.5 Sq. mm		
		8.390	12.763
13	Copper Cond. Covered With Glass Mica Tape XLPE Insulated PVC Innersheathed ZHFR Outersheathed Armoured Cables upto 1100 V/LT. 1 Pair X 1.5 Sq. mm		

		0.624	0.231
14	Copper Cond. Covered With Glass Mica Tape XLPE Insulated HDPE Bedded PVC Inner ZHFR Outersheathed Armoured Cables For 1100 V/LT.		
	2 Core X 2.5 Sq. mm		
	4 Core X 2.5 Sq. mm		
	12 Core X 2.5 Sq. mm		
	12 Core X 6 Sq. mm		
		2.756	4.533
15	Copper Cond. XLPE Insulated, HDPE Bedded PVC Sheathed Armoured Instrumentation Cables upto 1100 V/LT.		
	1 Pair X 1.5 Sq. mm		
	2 Pair X 1.5 Sq. mm		
	5 Pair X 1.5 Sq. mm		
	5 Pair X 1.5 Sq. mm		
	5 Pair X 2.5 Sq. mm		
	10 Pair X 1.5 Sq. mm		
		20.950	25.642
16	Copper Cond. XLPE Insulated, HDPE Bedded PVC inner ZHFR Outersheathed Armoured Instrumentation Cables For 1100 V/LT.		
	12 Core X 2.5 Sq. mm		
		2.226	3.473
17	Copper Cond. XLPE Insulated Lead Sheathed PVC Sheathed Armoured Cables For 1100 V/LT.		
	2 Core X 70 Sq. mm		
	3 Core X 16 Sq. mm		
	2 Core X 2.5 Sq. mm		
	2 Core X 10 Sq. mm		
	2 Core X 16 Sq. mm		
	2 Core X 25 Sq. mm		

	2 Core X 35 Sq. mm		
	2 Core X 185 Sq. mm		
	3 Core X 4 Sq. mm		
	4 Core X 4 Sq. mm		
	4 Core X 6 Sq. mm		
	4 Core X 10 Sq. mm		
	4 Core X 25 Sq. mm		
	4 Core X 300 Sq. mm	13.965	103.217
18	Aluminium Cond. XLPE Insulated, PVC Sheathed Armoured Cables For 1100 V/LT.		
	3.5 Core X 120 Sq. mm		
	3.5 Core X 185 Sq. mm		
	3.5 Core X 240 Sq. mm		
	4 Core X 25 Sq. mm	45.000	142.865
19	Aluminium Cond. PVC Insulated & Sheathed Unarmoured Cables For 1100 V/LT.		
	1 Core X 35 Sq Mm	10.000	2.630
20	Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables above 1100 V/LT.		
	3 Core X 120 Sq. mm	1.000	4.800

3	Case No.:27/1/81-ALC2/2015	Party Name:POLYCAB WIRES	Meet No/Date:7/81-	Approved
7	HQ File	PVT.LTD.	ALC2/2015	
	:01/81/050/00027/AM16/	RLA File	14.07.2015	
		:03/95/040/00364/AM15/	Lic.No/Date:0310792832	
			12.01.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide			

U.O. No. 12/88/2015-TSW/37 dated 06.08.2015 as under:-

1. Size, quantity and Net weight of export products at Sl. No. 1, 2 & 3 may be specified as under :

Sr. No	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Unarmoured PVC Insulated Flexible Purpose Copper Cable for 1100 V/LT of sizes		
	1 Core X 1.5 Sq. mm 1 Core X 2.5 Sq. mm 1 Core X 4 Sq. mm 1 Core X 6 Sq. mm	698.400	21.357
2	Solid Bare Copper Conductor, PE Insulated, PVC Sheathed Coaxial cable		
	RG6 Coaxial	17.995	0.648
3	Copper Conductor HDPE Insulated PVC Sheathed unarmoured Telephone Cables of sizes		
	2 Pair X 0.4 Sq. mm 4 Pair X 0.4 Sq. mm	32.000	0.464

2. Quantity of import item at Sl. No. 1 viz. Copper Wire Rod may be allowed as 1.01 Kgs. /kg. content in the export items at Sl. No. 1, 2 & 3.
3. Quantity of import item at Sl. No. 2 viz. Cross Linkable LDPE Compound may be allowed as 1.05 Kgs. /kg. content in the export items at Sl. No. 2.
4. Quantity of import item at Sl. No. 3 viz. PVC Resin may be allowed as 1.05 Kgs. /kg. content in the export items at Sl. No. 1, 2 & 3.
5. Quantity of import item at Sl. No. 4 viz. PVC Plasticiser may be allowed as 1.05 Kgs. /kg. content in the export items at Sl. No. 1, 2 & 3.
6. Quantity of import item at Sl. No. 5 viz. HDPE Compound may be allowed as 1.05 Kgs. /kg. content in the export items at Sl. No. 3.

RA may take suitable consequential action accordingly.

38	Case No.:56/1/81-ALC2/2015	Party Name:MADHAV COPPER PVT. LTD.	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status:Deferred
	HQ File :01/81/050/00056/AM16/	RLA File :24/21/040/00112/AM15/	Lic.No/Date:2410041656 13.01.2015	Defer Date:25.08.2015
Decision :NC observed that the company was issued DIPP DL on 26.05.2015 followed by reminder on 09.07.2015 to expedite the reply. NC decided to wait for the reply. The case stands deferred to 25.08.2015.				

Case No.: 24/1/81-ALC2/2015	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:7/81-ALC2/2015 14.07.2015	Approved
HQ File :01/81/050/00024/AM16/	RLA File :03/95/040/00678/AM15/	Lic.No/Date:0310792915 14.01.2015	

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/88/2015-TSW/39 dated 06.08.2015 as under:-

1. Size, quantity and Net weight of export products at Sl. No. 1 may be specified as under:

Sizes of cables	Quantity	Net Weight
1C x 35 Sq. mm	7.5 Kms.	1823 Kgs.
1C x 70 Sq. mm	9 Kms.	3474 Kgs.

2. Quantity of import item at Sl. No. 1 viz. Aluminium Ingots may be allowed as applied for i.e. 2324 Kgs. as 1.01 Kgs. /kg. content in the export items.
3. Quantity of import item at Sl. No. 2 viz. PVC Resin may be allowed as applied for i.e. 1895.54 Kgs. as 1.05 Kgs. /kg. content in the export items .
4. Quantity of import item at Sl. No. 2 viz. PVC Plasticiser may be allowed as applied for i.e. 947.77 Kgs. as 1.05 Kgs. /kg. content in the export items .

RA may take suitable consequential action accordingly.

40	Case No.:17/1/81-ALC2/2015	Party Name:TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status:Deferred
	HQ File :01/81/050/00017/AM16/	RLA File :09/24/040/00515/AM15/	Lic.No/Date:0910061535 16.01.2015	Defer Date:25.08.2015
Decision : NC observed that the reply of the company is under examination of DHI.				

The case stands deferred to 25.08.2015.

Case No.:28/1/81-ALC2/2015	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:7/81- ALC2/2015 14.07.2015	Approved
HQ File :01/81/050/00028/AM16/	RLA File :03/95/040/00660/AM15/	Lic.No/Date:0310792968 16.01.2015	

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/88/2015-TSW/41 dated 06.08.2015 as under:-

1. Sizes and Net weight of export products at Sl. No. 1 to 19 may be specified as per enclosed Annexure.
2. Quantity of import item at S.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the export products at Sl. No. 1 & 3 to 19.
3. Quantity of import item at S.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No.1 to 14, 16, 18 & 19.
4. Quantity of import item at S.No.3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the export products at Sl. No. 3 to 5, 9, 11 to 13, 18 & 19.
5. Quantity of import item at S.No. 4 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the export product at Sl. No. 1 to 3, 9 & 10.
6. Quantity of import item at S.No. 5 i.e. Aluminium Ingots may be allowed as 1.01 kgs/kg content in the export products at Sl. No. 2 to 4 & 7.
7. Quantity of import item at S.No.6 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at S.No. 1, 2, 6 to 8 & 15 to 17.
8. Quantity of import item at S.No. 7 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1, 2, 6 to 8 & 15 to 17.
9. Quantity of import item at S.No. 8 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1, 2, 5, 6, 8, 9, 11 to 13 & 18.
10. Quantity of import item at Sl.No. 9 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./kg. content in the export products at Sl. No. 18 & 19.
11. Quantity of import item at S.No. 10 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the export product at Sl. No. 1 to 3, 9 & 10.
12. Quantity of import item at S.No.11 i.e. HDPE Compound may be allowed as 1.05 kgs/kg content in the export product at Sl. No. 17.

RA may take suitable consequential action accordingly.

LICENCE NO. 0310792968dt.16.01.2015

Annexure

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
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1	CU Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV		
	3 Core X 120 Sq. mm		
	3 Core X 185 Sq. mm		
	3 Core X 240 Sq. mm		
	3 Core X 95 Sq. mm		
		70.250	586.785
2	AL Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV		
	3 Core X 300 Sq. mm		
	3 Core X 185 Sq. mm		
		6.000	41.820
3	CU Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape ZHFR Sheathed AL Wire Armoured Cables above 1.1 KV		
	1 Core X 300 Sq. mm		
		3.000	11.748
4	Copper Conductor XLPE Insulated ZHFR Sheathed AL Wire Armoured Cables For 1100 V/LT.		
	1 Core X 150 Sq. mm		
	1 Core X 185 Sq. mm		
		30.000	57.360
5	Copper Conductor XLPE Insulated ZHFR Sheathed Armoured Cables For 1100 V/LT.		
	4 Core X 400 Sq. mm		
	7 Core X 1.5 Sq. mm		
	7 Core X 2.5 Sq. mm		
	27 Core X 1.5 Sq. mm		
	19 Core X 1.5 Sq. mm		
	12 Core X 1.5 Sq. mm		
	37 Core X 1.5 Sq. mm		

10 Core X 2.5 Sq. mm

4 Core X 400 Sq. mm

5 Core X 150 Sq. mm

3 G X 6 SQ mm

3 G X 2.5 SQ mm

3 G X 16 SQ mm

137.500 141.814

- 6 Copper Conductor XLPE Insulated PVC Inner and MDPE Outer Sheathed Armoured Cables For 1100 V/LT.

3 Core X 35 Sq. mm

3 Core X 25 Sq. mm

7.000 12.218

- 7 Copper Conductor XLPE Insulated PVC Sheathed AL. Wire Armoured Cables For 1100 V/LT.

1 Core X 150 Sq. mm

1 Core X 95 Sq. mm

5.500 9.506

- 8 Copper Conductor XLPE Insulated PE Inner & PVC Outer Sheathed Armoured Cables upto 1100 V/LT.

5 Pair X 1.5 Sq. mm

3.000 3.540

- 9 CU Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape ZHFR Sheathed Armoured Cables above 1.1 KV

3 Core X 95 Sq. mm

1.000 6.470

- 10 Al. Cond. Covered With Semi Conducting Comp. XLPE Insulated CU wire Screening with CU Tape MDPE Sheathed Unarmoured Cables above 1.1 KV

3X 1 X 185 Sq. mm

		6.000	21.036
11	Copper Cond. Covered with Glass Mica Tape XLPE Insulated ZHFR Sheathed Armoured Cables For 1100 V/LT. 10 Core X 2.5 Sq. mm 16 Core X 4 Sq. mm		
		11.250	17.515
12	Copper Cond. Covered with Glass Mica Tape XLPE Insulated ZHFR Sheathed GS Wire Braided Instrumentation Cables upto 1100 V/LT. 20 Pair X 1.5 Sq. mm		
		1.000	2.035
13	Copper Cond. XLPE Insulated ZHFR Sheathed GS Wire Braided Instrumentation Cables upto 1100 V/LT. 1 T X 1.5 Sq. mm		
		7.100	1.704
14	Copper Conductor PE Insulated Twisted Drop Wire with Connector For 300 V/Lt. 2 Core X 20 AWG		
		8000.00 0	144.000
15	Unarmoured PVC Insulated Flexible Purpose Copper Cable for 1100 V/LT 1 Core X 1.5 Sq. mm 1 Core X 2.5 Sq. mm 1 Core X 4 Sq. mm 1 Core X 6 Sq. mm		
		897.000	29.250
16	SOLID BARE COPPER CONDUCTOR, PE INSULATED, PVC SHEATHED COAXIAL CABLES RG6 Coaxial		
		31.000	1.054
17	Copper Conductor HDPE Insulated PVC Sheathed unarmoured Telephone Cables		

	4 Pair X 0.4 Sq. mm		0.374
		24.900	
18	Copper Cond. Covered with Glass Mica Tape XLPE Insulated ZHFR Sheathed Armoured / Unarmoured Cables For 1100 V/LT.		
	1 Pair X 1.5 Sq. mm		
	1 Pair X 2.5 Sq. mm		
	5 Core X 4 Sq. mm		
	3 G X 6 Sq. mm		
	4 X 95 + 1G X 50 Sq. mm	22.000	15.316
19	Copper Cond. XLPE Insulated, Glass Mica Tape ZHFR Sheathed Unarmoured Cables For 1100 V/LT.		
	3 G X 2.5 Sq. mm		
	3G X 6 Sq. mm		
	3G X 10 Sq. mm	2.300	0.986

Case No.:29/1/81-ALC2/2015	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:7/81-ALC2/2015 14.07.2015	Approved
HQ File :01/81/050/00029/AM16/	RLA File :03/95/040/00328/AM15/	Lic.No/Date:0310792967 16.01.2015	
42 Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/88/2015-TSW/42 dated 06.08.2015 as under:-			
1. Sizes and Net weight of export products at Sl. No. 1 to 12 may be specified as per enclosed Annexure.			
2. Quantity of import item at S.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg.			

- content in the Export products at Sl. No. 1 to 5 & 7 to 12.
3. Quantity of import item at S.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No.1 to 12.
 4. Quantity of import item at S.No.3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 2, 3, 5 & 9 to 12.
 5. Quantity of import item at S.No. 4 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 6, 7 & 12.
 6. Quantity of import item at S.No. 5 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export product at Sl. No. 6, 7 & 12.
 7. Quantity of import item at S.No. 6 i.e. Aluminium Ingots may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 8, 9 & 12.
 8. Quantity of import item at S.No. 7 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at S.No. 4 & 6 to 8.
 9. Quantity of import item at S.No. 8 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 4 & 6 to 8.
 10. Quantity of import item at S.No. 9 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 2 to 7, 10 & 11.
 11. Quantity of import item at Sl.No. 10 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./kg. content in the Export products at Sl. No. 2 to 4.

RA may take suitable consequential action accordingly.

Annexure			
LICENCE NO. 0310792967 dt.16.01.2015			
Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Copper Conductor, PE Insulated Drop Wire Twisted For 300 V/Lt.		
	2 Core X 20 AWG		
		10500	189.000
2	Copper Cond. Covered with Glass Mica Tape , XLPE Insulated ZHFR Sheathed Armoured Instrumentation Cables up to 1100 V/Lt.		
	1 Pair X 1.5 Sq. mm		
	1 T X 2.5 Sq. mm		

		49	12.055
3	Copper Cond. Covered with Glass Mica Tape , XLPE Insulated ZHFR Sheathed Armoured Instrumentation Cables For 1100 V/Lt.		
	1 Pair X 2.5 Sq. mm		
		7.000	3.605
4	Copper Cond. XLPE Insulated, Glass Mica Tape PVC Sheathed Armoured Instrumentation Cables up to 1100 V/Lt.		
	1 Pair X 1.5 Sq. mm		
		5.000	1.595
5	Copper Conductor XLPE Insulated, ZHFR Sheathed Armoured Cables For 1100 V/Lt.		
	48 Core X 2.5 Sq. mm		
	2 Core X 1.5 Sq. mm		
		4.005	3.526
6	Aluminium Cond. Covered With Semi Conducting Compound ,XLPE Insulated, Copper Tape PVC Sheathed Armoured Cables above 1.1 KV		
	3 Core X 185 Sq. mm		
		3.000	19.530
7	Copper Cond. Covered with Semi Conducting Compound XLPE insulated , CU Tape PVC Sheathed Armoured Cables Above 1.1 KV.		
	3 Core X 185 Sq. mm		
		4.200	41.580
8	Copper Conductor XLPE insulated , PVC Sheathed Aluminium Wire Armoured Cables For 1100 V/LT.		
	1 Core X 120 Sq. mm		
	1 Core X 500 Sq. mm		
		14.500	60.255
9	Copper Conductor XLPE insulated , ZHFR Sheathed Aluminium Wire Armoured Cables For 1100 V/LT.		

	1 Core X 95 Sq. mm		
	1 Core X 150 Sq. mm		
	1 Core X 500 Sq. mm		
		17.000	56.850
10	Copper Conductor XLPE insulated , ZHFR Sheathed Armoured Cables For 1100 V/LT.		
	3 Core X 1.5 Sq. mm		
	7 Core X 1.5 Sq. mm		
	27 Core X 1.5 Sq. mm		
	7 Core X 6 Sq. mm		
	10 Core X 1.5 Sq. mm		
	10 Core X 2.5 Sq. mm		
		47.000	22.745
11	Copper Conductor XLPE insulated , ZHFR Sheathed Armoured Cables upto 1100 V/LT.		
	1 Q X 0.75 Sq. mm		
		9.000	2.160
12	Copper Cond. Covered with Semi Conducting Compound XLPE insulated , CU Tape ZHFR Sheathed AL. Armoured Cables Above 1.1 KV.		
	1 Core X 800 Sq. mm		
		1.140	10.819

Case No.:30/1/81-ALC2/2015	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:7/81-ALC2/2015 14.07.2015	Approved
HQ File :01/81/050/00030/AM16/	RLA File :03/95/040/00797/AM15/	Lic.No/Date:0310792966 16.01.2015	
43 Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/88/2015-TSW/43 dated 06.08.2015 as under:-			
1. Sizes and Net weight of export products at Sl. No. 1 to 22 may be specified as per enclosed Annexure.			
2. Quantity of import item at S.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg.			

- content in the Export products at Sl. No. 1, 2 & 4 to 20 .
3. Quantity of import item at S.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No.1 to 4, 6 to 13 & 15 to 21.
 4. Quantity of import item at S.No.3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 15, 17 & 20.
 5. Quantity of import item at S.No. 4 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export product at Sl. No. 2, 4, 6, 7, 15 to 18 & 21.
 6. Quantity of import item at S.No. 5 i.e. Aluminium Ingots may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 2, 3, 6, 16 to 18, 21 & 22.
 7. Quantity of import item at S.No. 6 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at S.No. 1, 3 to 14, 16, 19, 21& 22.
 8. Quantity of import item at S.No. 7 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1, 3 to 14, 16, 19, 21& 22.
 9. Quantity of import item at Sl.No. 8 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./kg. content in the Export products at Sl. No. 8 to 11.
 10. Quantity of import item at S.No. 9 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 2, 6, 7, 15 to 18 & 21.
 11. Quantity of import item at S.No. 10 i.e. HDPE Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 9, 11 & 12.
 12. Quantity of import item at S.No. 11 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1, 3, 4, 7 to 13, 15 & 19 to 21.

RA may take suitable consequential action accordingly.

Annexure

LICENCE NO. 0310792966 dt. 16.01.2015

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Copper Conductor XLPE Insulated PVC Sheathed Armoured Cables For 1100 V/LT		
	3.5 Core X 240 Sq. MM		
	1 Core X 70 Sq. MM		
	2 Core X 16 Sq. MM		
	4 Core X 10 Sq. MM		
	4 Core X 25 Sq. MM		
	4 Core X 35 Sq. MM		
	4 Core X 95 Sq. MM		

	3 Core X 1.5 Sq. MM		
	3 Core X 2.5 Sq. MM		
	3 Core X 16 Sq. MM		
	4 Core X 16 Sq. MM		
	5 Core X 16 Sq. MM		
	5 Core X 25 Sq. MM		
	5 Core X 35 Sq. MM		
	3 Core X 10 Sq. MM		
	3 Core X 16 Sq. MM		
	4 Core X 10 Sq. MM		
	4 Core X 16 Sq. MM		
	4 Core X 25 Sq. MM		
	4 Core X 35 Sq. MM		
	5 Core X 25 Sq. MM		
	5 Core X 35 Sq. MM		
	4 Core X 50 Sq. MM		
	5 Core X 10 Sq. MM		
	5 Core X 16 Sq. MM		
	2 Core X 1.5 Sq. MM		
	3 Core X 2.5 Sq. MM		
		51.550	39.728
2	CU. Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Wire Screened with CU Tape MDPE Sheathed AL. Wire Armoured Cables above 1.1 KV		
	1 Core X 240 Sq. MM		
		1.545	9.981
3	Aluminium Conductor XLPE Insulated PVC Sheathed Armoured Cables For 1100 V/LT		
	3.5 Core X 300 Sq. MM		

	3.5 Core X 120 Sq. MM		
	3.5 Core X 50 Sq. MM		
	3.5 Core X 120 Sq. MM		
	3.5 Core X 185 Sq. MM		
	3.5 Core X 240 Sq. MM		
	3.5 Core X 70 Sq. MM		
	4 Core X 25 Sq. MM		
		33.500	82.037
4	Copper Conductor XLPE Insulated, CU Tape Screened PVC Sheathed Armoured Cables For 1100 V/LT		
	2 Core X 4 Sq. MM		
	2 Core X 2.5 Sq. MM		
		1.550	0.745
5	Copper Conductor PVC Insulated & Sheathed Armoured Cables upto 1100 V/LT		
	3 Core X 1.5 Sq. MM		
	3 Core X 2.5 Sq. MM		
	1 Core X 2.5 Sq. MM		
	1 Core X 1.5 Sq. MM		
	1 Core X 50 Sq. MM		
		903.000	68.395
6	Al Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Wire Screened with CU Tape PVC Sheathed AL. Wire Armoured Cables above 1.1 KV		
	1 Core X 630 Sq. MM		
		18.000	80.820
7	CU Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV		
	3 Core X 95 Sq. MM		
	3 Core X 50 Sq. MM		

		10.000	55.100
8	CU Cond. Covered With Glass Mica Tape XLPE Insulated PVC Sheathed Armoured Cables upto 1100 V/LT		
	1 Pair X 1.5 Sq. MM		
	1 T X 1.5 Sq. MM		
		2.250	0.723
9	CU Cond. Covered With Glass Mica Tape XLPE Insulated HDPE Bedded PVC Sheathed Armoured Cables upto 1100 V/LT		
	10 Pair X 1.5 Sq. MM		
	5 Pair X 1.5 Sq. MM		
		5.800	11.420
10	CU Cond. Covered With Glass Mica Tape XLPE Insulated PVC Sheathed Armoured Cables For 1100 V/LT		
	2 Core X 2.5 Sq. MM		
		1.000	0.415
11	CU Cond. Covered With Glass Mica Tape XLPE Insulated HDPE Bedded PVC Sheathed Armoured Cables For 1100 V/LT		
	10 Core X 2.5 Sq. MM		
	20 Core X 2.5 Sq. MM		
		5.000	10.886
12	CU Cond. XLPE Insulated HDPE Bedded PVC Sheathed Armoured Cables upto 1100 V/LT		
	10 Pair X 1.5 Sq. MM		
	5 Pair X 1.5 Sq. MM		
	5 T X 1 Sq. MM		
	8 T X 1.5 Sq. MM		
		9.000	16.773
13	Copper Conductor XLPE Insulated PVC Sheathed Armoured Cables upto 1100 V/LT		

	1 Pair X 1.5 Sq. MM		
	1 T X 1.5 Sq. MM		
		2.550	0.659
14	Copper Conductor PVC Insulated & Sheathed Unarmoured Cables For 1100 V/LT		
	1 Core X 10 Sq. MM		
	1 Core X 35 Sq. MM		
	1 Core X 50 Sq. MM		
		24.000	8.070
15	CU Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape ZHFR Sheathed Armoured Cables above 1.1 KV		
	3 Core X 120 Sq. MM		
	3 Core X 185 Sq. MM		
		8.700	75.351
16	CU Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed AL. Wire Armoured Cables above 1.1 KV		
	1 Core X 400 Sq. MM		
		3.000	17.370
17	CU Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape ZHFR Sheathed AL. Wire Armoured Cables above 1.1 KV		
	1 Core X 500 Sq. MM		
	1 Core X 95 Sq. MM		
	1 Core X 240 Sq. MM		
		10.000	36.490
18	AL Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Wire Screened CU Tape MDPE Sheathed Unarmoured Cables above 1.1 KV		
	1 Core X 150 Sq. MM		
	1 Core X 185 Sq. MM		
	1 Core X 95 Sq. MM		

		51.239	77.784
19	Copper Conductor XLPE Insulated PVC Inner MDPE Outer Sheathed Armoured Cables For 1100 V/LT		
	3 Core X 25 Sq. MM		
		7.000	9.660
20	Copper Conductor XLPE Insulated ZHFR Sheathed Armoured/ Unarmoured Cables For 1100 V/LT		
	5 Core X 1.5 Sq. MM		
	3 Core X 400 Sq. MM		
		6.500	7.880
21	AL Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV		
	3 Core X 120 Sq. MM		
		1.000	5.330
22	Aluminium Conductor PVC Insulated & Sheathed Unarmoured Cables For 1100 V/LT.		
	1 Core X 70 Sq. MM		
	1 Core X 16 Sq. MM		
	1 Core X 35 Sq. MM		
		33.000	6.568

Case No.: 32/1/81-ALC2/2015	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:7/81-ALC2/2015 14.07.2015	Approved
HQ File :01/81/050/00032/AM16/	RLA File :03/95/040/00589/AM15/	Lic.No/Date:0310792969 16.01.2015	
Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/88/2015-TSW/44 dated 06.08.2015 as under:-			
44			
1. Sizes and Net weight of export products at Sl. No. 1 to 14 may be specified as per enclosed Annexure. 2. Quantity of import item at S.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 to 6 & 9 to 14. 3. Quantity of import item at S.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No.1, 3, 4, 6, 7 & 9 to 13.			

4. Quantity of import item at S.No.3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 1 to 4, 10 & 13.
5. Quantity of import item at S.No. 4 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 9, 10, 12 & 13.
6. Quantity of import item at S.No. 5 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export product at Sl. No. 9, 10, 12 & 13.
7. Quantity of import item at S.No. 6 i.e. Aluminium Ingots may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 3, 7, 8 & 11 to 13.
8. Quantity of import item at S.No. 7 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at S.No. 5 to 9, 11 & 14.
9. Quantity of import item at S.No. 8 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 5 to 9, 11 & 14.
10. Quantity of import item at S.No. 9 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1, 4, 6, 7, 9, 10 & 14.
11. Quantity of import item at Sl.No. 10 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./kg. content in the Export products at Sl. No. 1, 3 & 4.

RA may take suitable consequential action accordingly.

LICENCE NO. 0310792969 dt.16.01.2015		Annexure	
Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Copper Cond. Covered with Glass Mica Tape XLPE Insulated ZHFR Sheathed Armoured Cables For 1100 V/LT.		
	3X16+1 X 16+ 1GX1 Sq. mm		
	3X25+1 X 16+ 1X16 Sq. mm		
	1X2.5+1 X 2.5+ 1G Sq. mm		
	1X4 +1 X 4+ 1G4 Sq. mm		
	1X10 +1 X10+ 1G10 Sq. mm		
	3X10 +1G 10 Sq. mm		
		13.750	15.550
2	Unarmoured ZHFR Insulated Flexible Purpose Copper Cables For 1100 V/LT.		
	1 Core X 50 Sq mm		
	1 Core X 50 Sq mm		

		6.000	1.678
3	Copper Cond. XLPE Insulated Glass Mica Tape ZHFR Sheathed Al. Wire armoured Cables For 1100 V/LT.		
	1 Core X 500 Sq mm		
		0.400	2.288
4	Copper Cond. XLPE Insulated Glass Mica Tape ZHFR Sheathed Armoured Cables For 1100 V/LT.		
	4 Core X 4 Sq mm		
	3X2.5+ 1G2.5 Sq mm		
	3X6+ 1G X 6 Sq mm		
	3X50+ 1G X 25 Sq mm		
	3X150+ 1G X 95 Sq mm		
	3X35+ 1X25+1GX2 Sq mm		
	1X2.5+ 1X2.5+1G Sq mm		
	1X6+1X6+1GX6 Sq mm		
	1X35+1X35+1GX35 Sq mm		
	12 Core X 2.5 Sq mm		
	3X50+1X25+1GX2 Sq mm		
	5 Core X 70 Sq mm		
	3X95+1X50+1GX5 Sq mm		
	24 Core X 2.5 Sq mm		
	1X10+1X10+1GX1 Sq mm		
	3X240+1G120 Sq mm		
		64.550	116.900
5	Copper Cond. PVC Insulated Unarmoured Cables For 1100 V/LT.		
	1 Core X 1 Sq mm		
	1 Core X 1.5 Sq mm		

	1 Core X 2.5 Sq mm		
	1 Core X 4 Sq mm		
	1 Core X 6 Sq mm		
	1 Core X 10 Sq mm		
	1 Core X 16 Sq mm		
	1 Core X 0.5 Sq mm		
	1 Core X 0.75 Sq mm		
		150.900	11.302
6	Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables For 1100 V/LT.		
	3 Core X 2.5 Sq mm		
	4 Core X 2.5 Sq mm		
	7 Core X 4 Sq mm		
	10 Core X 1.5 Sq mm		
	2 Core X 10 Sq mm		
	4 Core X 16 Sq mm		
	4 Core X 25 Sq mm		
	1 Core X 150 Sq mm		
	1 Core X 50 Sq mm		
	1 Core X 35 Sq mm		
		30.550	36.320
7	Aluminium Conductor XLPE Insulated PVC Sheathed Armoured Cables For 1100 V/LT.		
	4 Core X 16 Sq mm		
	4 Core X 25 Sq mm		
	3.5 Core X 300 Sq mm		
	3.5 Core X 120 Sq mm		
	4 Core X 25 Sq mm		

	4 Core X 16 Sq mm		
		13.831	47.266
8	Aluminium Cond. PVC Insulated Unarmoured Cables For 1100 V/LT.		
	1 Core X 35 Sq mm		
		1.500	0.357
9	Copper Cond. Covered with Semi Conducting Compound XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV.		
	3 Core X 50 Sq mm		
	3 Core X 95 Sq mm		
	3 Core X 240 Sq mm		
		51.000	318.690
10	Copper Cond. Covered with Semi Conducting Compound XLPE Insulated CU Tape ZHFR Sheathed Armoured Cables above 1.1 KV.		
	3 Core X 95 Sq mm		
		5.000	50.700
11	Copper Cond. XLPE Insulated PVC Sheathed Al. Wire Armoured Cables For 1100 V/LT.		
	1 Core X 50 Sq mm		
		2.000	1.240
12	Al. Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Wire Screened with CU Tape MDPE Sheathed unarmoured Cables above 1.1 KV		
	1 Core X 150 Sq. mm		
		6.000	14.040
13	Copper Cond. Covered with Semi Conducting Compound XLPE Insulated CU Tape ZHFR Sheathed Al. Wire Armoured Cables above 1.1 KV.		
	1 Core X 185 Sq mm		
		3.000	8.160
14	Copper Cond. PVC Insulated and Sheathed Armoured Cables For 1100 V/LT.		

	3 Core X 6 Sq mm		
	12 Core X 2.5 Sq mm		
	19 Core X 2.5 Sq mm		
		8.200	8.947

Case No.: 74/1/81-ALC2/2015	Party Name: MANLY SILICON STEEL PRIVATE LIMITED	Meet No/Date: 7/81-ALC2/2015 14.07.2015	Status: Deferred
HQ File :01/81/050/00677/AM15/	RLA File :07/24/040/00376/AM15/	Lic.No/Date:0710107472 20.01.2015	Defer Date:25.08.2015
45 Decision : NC noted that DHI Deficiency letter was issued to the company on 03.07.2015. As no reply has been received from the company, NC decided to send a reminder to the company to expedite reply. The case stands deferred to 25.08.2015.			

Case No.: 22/1/81-ALC2/2015	Party Name: CROWN CORPORATION PVT. LTD.	Meet No/Date: 7/81-ALC2/2015 14.07.2015	Status: Deferred
HQ File :01/81/050/00022/AM16/	RLA File :03/94/040/00910/AM15/	Lic.No/Date:0310793127 20.01.2015	Defer Date:25.08.2015
46 Decision : NC observed that the reply of the company is under examination of DIPP. The case stands deferred to 25.08.2015.			

Case No.: 23/1/81-ALC2/2015	Party Name: AMARTARA PVT. LTD.	Meet No/Date: 7/81-ALC2/2015 14.07.2015	Status: Deferred
HQ File :01/81/050/00023/AM16/	RLA File :03/94/040/00977/AM15/	Lic.No/Date:0310793133 20.01.2015	Defer Date:25.08.2015
47 Decision : NC noted that the comments furnished by the Department of C&PC has been referred back to them vide ID No.01/8150/0023/AM16/DES.II dated 13.07.2015 for reconsideration/re-examination. NC noted that C&PC has not furnished amended comments thereafter. NC decided to wait for the comments of C&PC. The case stands deferred to 25.08.2015.			

Case No.: 1/1/81-ALC2/2015	Party Name: RSAL STEEL PRIVATE LIMITED	Meet No/Date: 7/81-ALC2/2015 14.07.2015	Status: Deferred
HQ File :01/81/050/00001/AM16/	RLA File :56/24/040/00045/AM15/	Lic.No/Date:5610004520 21.01.2015	Defer Date:25.08.2015
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Decision : NC observed that the company was issued DL of Ministry of Steel on 26.05.2015 followed by reminder on 09.07.2015 to expedite the reply. NC observed that the reply of the company is awaited. NC decided to wait for the reply.

The case stands deferred to 25.08.2015.

Case No.: 26/1/81-ALC2/2015	Party Name: POLYCAB WIRES PVT.LTD.	Meet No/Date: 7/81-ALC2/2015 14.07.2015	Approved
HQ File :01/81/050/00026/AM16/	RLA File :03/95/040/00883/AM15/	Lic.No/Date: 0310793172 21.01.2015	

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/88/2015-TSW/49 dated 06.08.2015 as under:-

1. Sizes and Net weight of export products at Sl. No. 1 & 2 may be specified as per enclosed Annexure.
2. Word "Unarmoured" may be deleted from the description of export items at Sl. No. 1 & 2.
3. Quantity of import item at S.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 & 2.
4. Quantity of import item at S.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No.1 & 2.
5. Quantity of import item at S.No. 3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 2.
6. Quantity of import item at S.No. 4 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at S.No. 1.
7. Quantity of import item at S.No. 5 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1.
8. Quantity of import item at S.No. 6 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1 & 2.

RA may take suitable consequential action accordingly.

Annexure			
LICENCE NO. 0310793172 dt. 21.01.2015			
Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Copper Conductor XLPE Insulated PVC Sheathed Armoured Cables For 1100 V/LT		
	4 Core X16 Sq. MM		

	3 Core X 25 Sq. MM		
	4 Core X 25 Sq. MM		
	4 Core X 35 Sq. MM		
	3 Core X 50 Sq. MM		
	4 Core X 50 Sq. MM		
	3 Core X 95 Sq. MM		
	4 Core X 95 Sq. MM		
	4 Core X 185 Sq. MM		
	4 Core X 240 Sq. MM		
	4 Core X 300 Sq. MM		
	4 Core X 400 Sq. MM		
		230.000	802.825
2	Copper Conductor XLPE Insulated ZHFR Sheathed Armoured Cables For 1100 V/LT		
	4 Core X 16 Sq. MM		
	3 Core X 25 Sq. MM		
	4 Core X 25 Sq. MM		
	4 Core X 35 Sq. MM		
	3 Core X 50 Sq. MM		
	4 Core X 50 Sq. MM		
	3 Core X 95 Sq. MM		
	4 Core X 95 Sq. MM		
	4 Core X 185 Sq. MM		
	4 Core X 240 Sq. MM		
	4 Core X 300 Sq. MM		
	4 Core X 400 Sq. MM		
		230.000	805.775

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Case No.:19/1/81-ALC2/2015	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:7/81-ALC2/2015 14.07.2015	Approved
HQ File :01/81/050/00019/AM16/	RLA File :03/95/040/00204/AM15/	Lic.No/Date:0310793191 22.01.2015	

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/88/2015-TSW/50 dated 06.08.2015 as under:-

1. Sizes and Net weight of export products at Sl. No. 1 to 18 may be specified as per enclosed Annexure.
2. Quantity of import item at S.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1, 2, 3, 5 to 9 & 11 to 18. However, quantity of this item for 1Cx 140 Sq. Mtr. cable at Sl. No. 5 of export item may be restricted as 1321 Kgs./Km.
3. Quantity of import item at S.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No.1 to 7, 9 to 15 & 18.
4. Quantity of import item at S.No.3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 1, 2, 5, 6, 11 to 13 & 15.
5. Quantity of import item at S.No. 4 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 3, 4, 5, 9 & 10.
6. Quantity of import item at S.No. 5 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export product at Sl. No. 3, 4, 5, 9 & 10.
7. Quantity of import item at S.No. 6 i.e. Aluminium Ingots may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 3, 4, 5 & 10.
8. Quantity of import item at S.No. 7 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at S.No. 3, 4, 7 to 9, 14 & 16 to 18.
9. Quantity of import item at S.No. 8 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 3, 4, 7 to 9, 14 & 16 to 18.
10. Quantity of import item at S.No. 9 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1, 2, 4, 6 to 9, 11, 13 & 15.
11. Quantity of import item at Sl.No. 10 i.e. Water Swellable Tape may be allowed as 1.01 Sq. Mtrs. content in the Export products at Sl. No. 3, 10, 12 to 14.
12. Quantity of import item at Sl.No. 11 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./kg. content in the Export products at Sl. No. 1, 12 to 15.

RA may take suitable consequential action accordingly.

Annexure			
LICENCE NO. 0310793191 DT. 22.01.2015			
Sr.	Size & type Of Cables	Qty	Total Cable

No.		(KMS)	wt (MT)
1	Copper Conductor Covered With Glass Mica Tape, XLPE Insulated ZHFR Sheathed Armoured Instrumentation Cables up to 1100 V/Lt.		
	1 Pair X 1.5 Sq. mm		
	1 Pair X 2.5 Sq. mm		
	8 Pair X 2.5 Sq. mm		
	1 T X 1.5 Sq. mm		
	10 T X 1.5 Sq. mm		
		16.510	9.589
2	Copper Conductor XLPE Insulated ZHFR Sheathed Armoured Instrumentation Cable up to 1100 V/Lt.		
	1 Pair X 1.5 Sq. mm		
	5 Pair X 1 Sq. mm		
	12 Pair X 1 Sq. mm		
		13.030	5.496
3	Copper Cond. Covered with Semi Conducting Compound & Water Swellable Tape XLPE insulated CU Tape PVC Sheathed Aluminium Wire Armoured Cables For 18/30 (38) KV.		
	1 Core X 70 Sq. mm		
	1 Core X 95 Sq. mm		
	1 Core X 120 Sq. mm		
	1 Core X 240 Sq. mm		
		50.910	162.713
4	Aluminium Cond. Covered with Semi Conducting Compound XLPE insulated , CU Tape PVC Sheathed Armoured Cables For Above 1.1 KV.		
	3 Core X 300 Sq. mm		

	3 Core X 95 Sq. mm		
		4.000	23.440
5	Copper Cond. Covered with Semi Conducting Compound XLPE insulated , CU Tape ZHFR Sheathed Aluminium Wire Armoured Cables For Above 1.1 KV.		
	1 Core X 185 Sq. mm		
	1 Core X 140 Sq. mm		
	1 Core X 630 Sq. mm		
		7.000	32.550
6	Copper Conductor XLPE Insulated ZHFR Sheathed Armoured Cables For 1100 V/Lt.		
	3 Core X 4 Sq. mm		
	7 Core X 2.5 Sq. mm		
	5 Core X 1.5 Sq. mm		
	5 Core X 2.5 Sq. mm		
	12 Core X 1.5 Sq. mm		
	12 Core X 2.5 Sq. mm		
	37 Core X 1.5 Sq. mm		
		104.000	53.263
7	Copper Conductor XLPE insulated ,PE Inner Sheathed PVC Outer Sheathed Armoured Cables up to 1100 V/LT.		
	1 Pair X 0.75 Sq. mm		
	1 Q X 0.75 Sq. mm		
	2 Pair X 0.75 Sq. mm		
	10 T X 1.5 SQ MM		
		110.000	51.633

8	Copper Conductor PVC insulated and Sheathed Armoured Cables up to 1100 V/LT.		
	1 Q X 1.5 Sq. mm		
	1 Q X 0.75 Sq. mm		
		30.000	7.650
9	Copper Cond. Covered with Semi Conducting Compound XLPE insulated , CU Tape PVC Sheathed Armoured Cables For Above 1.1 KV.		
	3 Core X 185 Sq. mm		
	3 Core X 50 Sq. mm		
	3 Core X 70 Sq. mm		
	3 Core X 240 Sq. mm		
		11.500	96.690
10	Aluminium Cond. Covered with Semi Conducting Compound XLPE insulated , Waterswellable Tape, CU Tape MDPE Sheathed Unarmoured Cables For Above 1.1 KV.		
	1 Core X 150 Sq. mm		
	1 Core X 185 Sq. mm		
	1 Core X 240 Sq. mm		
		16.000	28.990
11	Copper Conductor XLPE Insulated ZHFR Sheathed Armoured Cables For 1100 V/Lt.		
	3 Core X 4 Sq. mm		
	7 Core X 2.5 Sq. mm		
	7 Core X 4 Sq. mm		
	19 Core X 1.5 Sq. mm		
	5 Core X 1.5 Sq. mm		

	5 Core X 2.5 Sq. mm		
	19 Core X 4 Sq. mm		
	12 Core X 1.5 Sq. mm		
	12 Core X 2.5 Sq. mm		
	37 Core X 1.5 Sq. mm		
	48 Core X 1.5 Sq. mm		
	48 Core X 2.5 Sq. mm		
	12 Core X 4 Sq. mm		
		124.000	77.347
12	Copper Cond. Covered With Glass Mica Tape, XLPE Insulated , WS Tape, ZHFR Sheathed Unarmoured Cables up to 1100 V/Lt.		
	6 Pair X 0.75 Sq. mm		
	12 Pair X 1.5 Sq. mm		
	6 Pair X 1.5 Sq. mm		
	6 Pair X 4 Sq. mm		
	12 T X 2.5 Sq. mm		
		7.680	15.155
13	Copper Cond. Covered With Glass Mica Tape, XLPE Insulated , WS Tape, ZHFR Sheathed Armoured Instrumentation Cables up to 1100 V/Lt.		
	1 Pair X 1.5 Sq. mm		
	2 Pair X 1.5 Sq. mm		
	1 Pair X 2.5 Sq. mm		
	1 T X 1.5 Sq. mm		
		18.002	10.926

14	Copper Cond. XLPE Insulated , WS Tape, Glass Mica Tape PVC Sheathed Armoured / Unarmoured Instrumentation Cables up to 1100 V/Lt.		
	12 Pair X 0.75 Sq. mm		
	12 Pair X 1.5 Sq. mm		
	6 Pair X 0.75 Sq. mm		
	12 T X 0.75 Sq. mm		
	1 P X 1.5 Sq. mm		
	1 P X 2.5 Sq. mm		
		30.242	14.399
15	Copper Cond. Covered With Glass Mica Tape, XLPE Insulated ZHFR Sheathed Armoured Instrumentation Cable up to 1100 V/Lt.		
	4 PAIR X 0.6 Sq. mm		
		2.200	1.364
16	Unarmoured PVC insulated Flexible / Control /Power Purpose Copper cables For 1100 V/Lt		
	1 Core X 2.5 Sq. mm		
	1 Core X 16 Sq. mm		
	1 Core X 25 Sq. mm		
	3 Core X 6 Sq. mm		
	3 Core X 16 Sq. mm		
	3 Core X 4 Sq. mm		
	4 Core X 4 Sq. mm		
	4 Core X 10 Sq. mm		
	4 Core X 16 Sq. mm		
	5 Core X 16 Sq. mm		

	1 Core X 10 Sq. mm		
	1 Core X 16 Sq. mm		
	1 Core X 120 Sq. mm		
		31.150	8.405
17	Unarmoured PVC insulated Flexible / Control /Power Purpose Copper cables up to 1100 V/Lt		
	3 Core X 1.5 Sq. mm		
	3 Core X 2.5 Sq. mm		
	4 Core X 2.5 Sq. mm		
	5 Core X 2.5 Sq. mm		
		129.000	26.641
18	Copper Cond. XLPE Insulated PVC Sheathed Unarmoured CableS FOR 1100 V/Lt.		
	4 CORE X 240 Sq. mm		
	4 CORE X 400 Sq. mm		
	4 CORE +E X 185 Sq. mm		
	4 CORE +E X 25 Sq. mm		
	4 CORE +E X 35 Sq. mm		
	4 CORE +E X 50 Sq. mm		
	4 CORE +E X 10 Sq. mm		
	4 CORE +E X 4 Sq. mm		
	4 CORE +E X 6 Sq. mm		
	2 CORE +E X 10 Sq. mm		
	2 CORE +E X 2.5 Sq. mm		
	2 CORE +E X 4 Sq. mm		

	2 CORE +E X 6 Sq. mm		
	5 CORE X 10 Sq. mm		
		37.150	35.830

Case No.:31/1/81-ALC2/2015	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:7/81-ALC2/2015 14.07.2015	Approved
HQ File :01/81/050/00031/AM16/	RLA File : 03/95/040/00503/AM15/	Lic.No/Date: 0310793198 22.01.2015	

Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/88/2015-TSW/51 dated 06.08.2015 as under:-

1. Sizes and Net weight of export products at Sl. No. 1 to 31 may be specified as per enclosed Annexure.
2. Quantity of import item at S.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 2, 4 to 12, 14 to 23, 25, 27 to 31.
3. Quantity of import item at S.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No.1 to 3, 5, 7 to 10, 12 to 19, 21 to 25 & 27 to 31.
4. Quantity of import item at S.No.3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 15, 16 & 27 to 31.
5. Quantity of import item at S.No. 4 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 9, 10 & 14 to 19.
6. Quantity of import item at S.No. 5 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export product at Sl. No. 2, 9, 10, 14 to 19, 21 & 22.
7. Quantity of import item at S.No. 6 i.e. Aluminium Ingots may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 1, 3, 10, 13, 14, 16, 17, 24 & 26.
8. Quantity of import item at S.No. 7 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at S.No. 1 to 10, 14, 18, 19 & 21 to 26.
9. Quantity of import item at S.No. 8 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1 to 10, 14, 18, 19 & 21 to 26.
10. Quantity of import item at S.No. 9 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1, 2, 7, 9, 15, 18, 19, 21 to 23, 25, 27, 28, 30 & 31.
11. Quantity of import item at Sl.No. 10 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./kg. content in the Export products at Sl. No. 21 & 27 to 29.
12. Quantity of import item at Sl.No. 11 i.e. Polidiemme Compound may be allowed as 1.05 Kgs./kg. content in the Export products at Sl. No. 11.

RA may take suitable consequential action accordingly.

Annexure			
LICENCE NO. 0310793198 dt.22.01.2015			
Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Aluminium Conductor XLPE Insulated PVC Sheathed Armoured Cables For 1100 V/LT.		
	4 Core X 16 Sq. mm		
	3.5 Core X 300 Sq. mm		
	3.5 Core X 120 Sq. mm		
	3.5 Core X 35 Sq. mm		
	2 Core X 10 Sq. mm		
	3.5 Core X 185 Sq. mm		
	3.5 Core X 120 Sq. mm		
	3.5 Core X 240 Sq. mm		
	4 Core X 25 Sq. mm		
	4 Core X 35 Sq. mm		
		56.750	118.075
2	Copper Conductor XLPE Insulated Screened with CU Tape PVC Sheathed Armoured Cables For 1100 V/LT.		
	5 Core X 2.5 Sq. mm		
	10 Core X 2.5 Sq. mm		
	14 Core X 2.5 Sq. mm		
	19 Core X 2.5 Sq. mm		
	2 Core X 4 Sq. mm		
	2 Core X 2.5 Sq. mm		
	4 Core X 4 Sq. mm		

	3 Core X 120 Sq. mm		
	3 Core X 95 Sq. mm		
		3.250	23.368
16	Copper Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape ZHFR Sheathed Al.Wire Armoured Cables above 1.1 KV		
	1 Core X 120 Sq. mm		
		1.000	1.899
17	Al. Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Wire Screened with CU Tape MDPE Sheathed unarmoured Cables above 1.1 KV		
	1 Core X 300 Sq. mm		
	1 Core X 70 Sq. mm		
		9.610	18.327
18	CU Cond Covered With Semi Conducting Comp XLPE Insulated CU Tape PVC inner & MDPE OuterSheathed Armoured Cables above 1.1 KV		
	3 Core X 300 Sq. mm		
		1.185	17.135
19	CU Cond Covered With Semi Conducting Comp XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV		
	3 Core X 185 Sq. mm		
	3 Core X 95 Sq. mm		
	3 Core X 95 Sq. mm		
	3 Core X 185 Sq. mm		
	3 Core X 240 Sq. mm		
		29.000	235.570
20	Compact Copper Conductor		
1	1 Core X 70 Sq. mm		
		0.800	0.500
21	Copper Cond. Covered With Glass Mica Tape XLPE Insulated CU Tape PVC Sheathed G.I. Double Steel Tape Armoured Cables For 1100 V/LT.		

		18.970	92.282
9	Copper Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed G.I. Double Steel Tape Armoured Cables above 1.1 KV		
	3 Core X 95 Sq. mm		
		1.320	7.181
10	Copper Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Al.Wire Armoured Cables above 1.1 KV		
	1 Core X 150 Sq. mm		
	1 Core X 300 Sq. mm		
		7.160	25.513
11	Copper Conductor EPR Insulated PCP Sheathed Unarmoured Cables above 1.1 KV.		
	1 Core X 240 Sq. mm		
		0.710	1.839
12	Copper Conductor, PE Insulated Twisted Drop Wire For 300 V/Lt.		
	2 Core X 20 AWG		
		5160.000	92.880
13	Aluminium Messenger Conductor XLPE Insulated Aluminium Twisted Cables For 1100 V/LT.		
	3C X35 + 1X 50 Sq. mm		
	3C X70 + 1X 50 Sq. mm		
	3C X95 + 1X 50 Sq. mm		
		31.000	25.619
14	Al. Cond. Covered With Semi Conducting Comp. XLPE Insulated CU wire Screening with CU Tape PVC Sheathed Unarmoured Cables above 1.1 KV		
	1 Core X 120 Sq. mm		
		4.000	4.160
15	Copper Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape ZHFR Sheathed Armoured Cables above 1.1 KV		

	3X6 + 6 Sq. mm		
	3X10 + 10 Sq. mm		
	3X16 + 16 Sq. mm		
	4X4 + 4 Sq. mm		
	4X6 + 6 Sq. mm		
	3X35 + 25 Sq. mm		
	3X50 + 25 Sq. mm		
	3X70 +35 Sq. mm		
	2X50 + 1 X 25 Sq. mm		
	2X95 + 1 X 50 Sq. mm		
	3X50 + 1 X 25+1X25 Sq. mm		
	3 Core X 16 Sq. mm		
	2X25 + 25 Sq. mm		
	3X95 + 50 Sq. mm		
	3X120 + 70 Sq. mm		
	3X150 + 95 Sq. mm		
	3.5 X 240 Sq. mm		
	3X 95 + 1 X 50+1 X 50 Sq. mm		
	3X 150 + 1 X95+1 X95 Sq. mm		
	3X 25 + 25 Sq. mm		
		57.290	109.029
8	Copper Conductor XLPE Insulated PVC Sheathed Al. Wire Armoured Cables For 1100 V/LT.		
	1 Core X 400 Sq. mm		
	1 Core X 630 Sq. mm		
	1 Core X 240 Sq. mm		
	1 Core X 120 Sq. mm		

	19 Core X 1.5 Sq. mm		
	4 Core X 1.5 Sq. mm		
	8 Core X 1.5 Sq. mm		
	48 Core X 1.5 Sq. mm		
		312.710	210.467
6	Copper Conductor PVC Insulated Flexible Purpose unarmoured Cables upto 1100 V/LT.		
	2 C X E X 1.5 Sq. mm		
	2 C X E X 2.5 Sq. mm		
	1 Core X 95 Sq. mm		
	1 Core X 300 Sq. mm		
	1 Core X 6 AWG		
	1 Core X 4 AWG		
	1 Core X 2 AWG		
	1 Core X 1/0 AWG		
	1 Core X 2/0 AWG		
	1 Core X 4/0 AWG		
	1 Core X 2.5 SQ.MM		
		27.150	10.362
7	Copper Conductor XLPE Insulated PVC Sheathed G.I. Double Steel tape Armoured Cables For 1100 V/LT.		
	2X2.5 Core + 2.5 Sq. mm		
	2X4 Core + 4 Sq. mm		
	2X6 Core + 6 Sq. mm		
	2X10 Core + 10 Sq. mm		
	3X2.5 + 2.5 Sq. mm		
	3X4 + 4 Sq. mm		

		34.350	30.002
3	Aluminium Conductor XLPE Insulated PVC Sheathed Al. Wire Armoured Cables For 1100 V/LT.		
	1 Core X 150 Sq. mm		
		0.500	0.445
4	Copper Conductor PVC Insulated PVC Sheathed unarmoured Cables For 1100 V/LT.		
	2 C X E X 10 Sq. mm		
	2 C X E X 6 Sq. mm		
	4 C X E X 25 Sq. mm		
	4 C X E X 16 Sq. mm		
	2 C X E X 1.5 Sq. mm		
		4.000	2.710
5	Copper Conductor XLPE Insulated PVC Sheathed Armoured / Unarmoured Cables For 1100 V/LT.		
	1 Core X 50 Sq. mm		
	1 Core X 25 Sq. mm		
	3 Core X 120 Sq. mm		
	19 Core X 1.5 Sq. mm		
	12 Core X 1.5 Sq. mm		
	27 Core X 1.5 Sq. mm		
	12 Core X 4 Sq. mm		
	7 Core X 4 Sq. mm		
	4 Core X 1.5 Sq. mm		
	10 Core X 2.5 Sq. mm		
	7 Core X 16 Sq. mm		
	1 Core X 150 Sq. mm		
	1 Core X 400 Sq. mm		

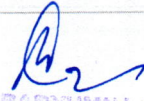
3 Core X 35 Sq. mm		
3 Core X 95 Sq. mm		
3 Core X 50 Sq. mm		
4 Core X 4 Sq. mm		
4 Core X 6 Sq. mm		
4 Core X 10 Sq. mm		
5 Core X 2.5 Sq. mm		
4 Core X 16 Sq. mm		
1 Core X 150 Sq. mm		
1 Core X 400 Sq. mm		
3 Core X 1.5 Sq. mm		
3 Core X 35 Sq. mm		
3 Core X 95 Sq. mm		
4 Core X 4 Sq. mm		
4 Core X 6 Sq. mm		
4 Core X 10 Sq. mm		
5 Core X 2.5 Sq. mm		
3x240+1x240+12 Sq. mm		
4x185+1x95 Sq. mm		
4 Core X 16 Sq. mm		
3.5 Core X 35 Sq. mm		
3.5 Core X 70 Sq. mm		
3 Core X 2.5 Sq. mm		
3 Core X 4 Sq. mm		
7 Core X 2.5 Sq. mm		
4 Core X 1.5 Sq. mm		
12 Core X 2.5 Sq. mm		

	3 Core X 1.5 Sq. mm		
	2 Core X 2.5 Sq. mm		
	7 Core X 2.5 Sq. mm		
	12 Core X 2.5 Sq. mm		
	19 Core X 2.5 Sq. mm		
		50.900	29.517
22	Copper Conductor XLPE Insulated Screened with CU Tape PVC Sheathed G.I. Double Steel Tape Armoured Cables upto 1100 V/LT.		
	1Pair X 1 Sq. mm		
	2Pair X 1 Sq. mm		
	4Pair X 1 Sq. mm		
	6Pair X 1 Sq. mm		
	12 Pair X 1 Sq. mm		
	2T X 1 Sq. mm		
	6T X 1 Sq. mm		
		28.600	12.033
23	Copper Conductor XLPE Insulated Screened with CU Tape PVC Sheathed G.I. Double Steel Tape Armoured Cables for 1100 V/LT.		
	3 Core X 1.5 Sq. mm		
	5 Core X 1.5 Sq. mm		
	7 Core X 1.5 Sq. mm		
	7 Core X 2.5 Sq. mm		
	12 Core X 1.5 Sq. mm		
	24 Core X 1.5 Sq. mm		
	4 Core X 4 Sq. mm		
	4 Core X 10 Sq. mm		
		86.400	33.551

24	Al Cond XLPE Insulated PVC inner & MDPE Outer Sheathed Al Wire Armoured Cables For 1100 V/LT.		
	1 Core X 300 Sq. mm		
	1 Core X 240 Sq. mm		
		32.000	53.740
25	Copper Conductor XLPE Insulated Screened with CU Wire PVC Sheathed G.I. Double Steel Tape Armoured Cables upto 1100 V/LT.		
	1 T X 1.5 Sq. mm		
		2.700	0.799
26	Aluminium Conductor PVC Insulated PVC Sheathed unarmoured Cables For 1100 V/LT.		
	1 C X70 Sq. mm		
	1 C X16 Sq. mm		
	1 C X35 Sq. mm		
		45.000	8.550
27	Copper Conductor Covered with Glass Mica Tape XLPE Insulated ZHFR Sheathed GS Wire Braided Cables up to 1100 V/LT.		
	1 Pair X 1.5 Sq. mm		
	20 Pair X 1.5 Sq. mm		
	12 Pair X 1.5 Sq. mm		
	1 T X 1.5 Sq. mm		
	10 T X 1.5 Sq. mm		
	5 Pair X 1.5 Sq. mm		
	1 Pair X 2.5 Sq. mm		
		31.055	23.608
28	Copper Conductor Covered with Glass Mica Tape XLPE Insulated ZHFR Sheathed Armoured Cables For 1100 V/LT.		
	2 Pair X 2.5 Sq. mm		
	10 Core X 2.5 Sq. mm		

	20 Core X 2.5 Sq. mm		
	40 Core X 2.5 Sq. mm		
		35.100	32.413
29	Copper Conductor Covered with Glass Mica Tape XLPE Insulated ZHFR Sheathed Unarmoured Cables For 1100 V/LT.		
	1 Pair X 1.5 Sq. mm		
		18.000	2.232
30	Copper Conductor XLPE Insulated ZHFR Sheathed GS Wire Braided Cables up to 1100 V/LT.		
	1 Pair X 1.5 Sq. mm		
	12 Pair X 1.5 Sq. mm		
	20 Pair X 1.5 Sq. mm		
	1 T X 1.5 Sq. mm		
	10 T X 1.5 Sq. mm		
	5 Pair X 1.5 Sq. mm		
		86.500	79.392
31	Copper Conductor XLPE Insulated ZHFR Sheathed Armoured Cables For 1100 V/LT.		
	2 Core X 2.5 Sq. mm		
	20 Core X 2.5 Sq. mm		
	10 Core X 2.5 Sq. mm		
		75.930	81.085

52	Case No.:47/1/81-ALC2/2015	Party Name:GUJARAT COPPER ALLOYS LTD.	Meet No/Date:7/81-ALC2/2015 14.07.2015	Approved
	HQ File :01/81/050/00047/AM16/	RLA File :03/94/040/01032/AM15/	Lic.No/Date:0310793498 02.02.2015	
Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/88/2015-TSW/52 dated 06.08.2015 as under:-				


DR. PRADYUMNA SANU
 Foreign Trade Development Officer
 Directorate General of Foreign Trade
 Ministry of Commerce
 Udyog Bhawan, New Delhi

1. Description of export product may be modified as "Copper Flats and profiles" 2. Quantity of import item may be allowed as applied for i.e. 26.5 MT as 1.02 Kgs./Kg. content in the export items taking clue from SION C-1185	
RA may take suitable consequential action accordingly.	

53	Case No.:48/1/81-ALC2/2015	Party Name:GUJARAT COPPER ALLOYS LTD.	Meet No/Date:7/81-ALC2/2015 14.07.2015	Approved
	HQ File :01/81/050/00048/AM16/	RLA File :03/94/040/01031/AM15/	Lic.No/Date:0310793497 02.02.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/88/2015-TSW/53 dated 06.08.2015 as under:- 1. Description of export product may be modified as "Copper Strips Size 50 x 6 mm" 2. Quantity of import item may be allowed as applied for i.e. 26.5 MT as 1.02 Kgs./Kg. content in the export items as per SION C-1185 RA may take suitable consequential action accordingly.			

54	Case No.:16/1/81-ALC2/2015	Party Name:TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status:Deferred
	HQ File :01/81/050/00016/AM16/	RLA File :09/24/040/00617/AM15/	Lic.No/Date:0910061590 04.02.2015	Defer Date:25.08.2015
	Decision : NC observed that the case is under examination of DHI. NC requested the representative of DHI to expedite the comments. The case stands deferred to 25.08.2015.			

55	Case No.:49/1/81-ALC2/2015	Party Name:ANIK INDUSTRIES LIMITED	Meet No/Date:7/81-ALC2/2015 14.07.2015	Approved
	HQ File :01/81/050/00049/AM16/	RLA File :03/94/040/00611/AM15/	Lic.No/Date:0310793582 04.02.2015	
	Decision : NC decided to ratify the norms of above AA as per written comments of MoS vide U.O. No. 2(8)/2015-TW dated 19.06.2015 (copy enclosed). RA may take suitable consequential action accordingly.			

56	Case No.:12/1/81-ALC2/2015	Party Name:BINDAL SMELTING PVT LTD	Meet No/Date:7/81-ALC2/2015	Status:Deferred
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		14.07.2015	
HQ File :01/81/050/00012/AM16/	RLA File :05/23/040/00505/AM15/	Lic.No/Date:0510393095 05.02.2015	Defer Date:25.08.2015
Decision : NC observed that the case is under examination of MSME. NC requested the representative of MSME to expedite the comments.			
The case stands deferred to 25.08.2015.			

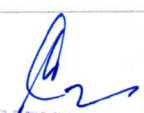
Case No.:73/1/81-ALC2/2015	Party Name:TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:7/81- ALC2/2015 14.07.2015	Approved
HQ File :01/81/050/00676/AM15/	RLA File :09/24/040/00620/AM15/	Lic.No/Date:0910061604 11.02.2015	
Decision : NC decided to ratify the norms of above AA as per written comments of DHI vide U.O. No. 3(144)/2015-TSW(B)/243 dated 02.07.2015 (copy enclosed).			
RA may take suitable consequential action accordingly.			

	Case No.:6/1/81-ALC2/2015	Party Name:LAXMI ELECTRONICS MOULDS & PRECISION ENGG P.LTD.	Meet No/Date:7/81- ALC2/2015 14.07.2015	Status:Deferred
58	HQ File :01/81/050/00006/AM16/	RLA File :07/24/040/00402/AM15/	Lic.No/Date:0710107598 11.02.2015	Defer Date:25.08.2015
Decision : NC observed that the reply of the company is under examination of DeitY.				
The case stands deferred to 25.08.2015.				

59

Case No.:3/1/81-ALC2/2015	Party Name:MPP TECHNOLOGIES PRIVATE LTD.,	Meet No/Date:7/81- ALC2/2015 14.07.2015	Status:Deferred
HQ File :01/81/050/00003/AM16/	RLA File :07/24/040/00309/AM15/	Lic.No/Date:0710107605 12.02.2015	Defer Date:25.08.2015
Decision : NC decided to send a letter to firm to submit the following information as per written comments of DHI vide U.O. No. 3(81)/2015/TSW(B)/254 dated 03.07.2015 (copy enclosed).			
The case stands deferred to 25.08.2015.			

Case No.: 62/1/81-ALC2/2015	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:7/81- ALC2/2015 14.07.2015	Approved
HQ File :01/81/050/00062/AM16/	RLA File :03/94/040/00934/AM15/	Lic.No/Date:0310793855 12.02.2015	
60	Decision : NC decided to ratify the norms of above AA as per written comments of DIPP		


 UDYOG BHAWAN
 Foreign Trade Development Officer
 Directorate General of Foreign Trade
 Ministry of Commerce
 Udyog Bhawan, New Delhi

vide U.O. No. 12/88/2015-TSW/60 dated 06.08.2015 as under:-

1. Net Weights of export products from Sl. No 1 to 32 may be specified as under:

Sl.No.	Net Export weight (Kgs./Km)	Sl. No.	Net Export weight (Kgs./Km)	Sl. No.	Net Export weight (Kgs./Km)
1	567	12	1138	23	417.8
2	797	13	614	24	648.2
3	1039	14	1075	25	711.4
4	836	15	567	26	487.9
5	981	16	1138	27	307.1
6	1577	17	1649	28	277.8
7	1863	18	2122	29	205.6
8	2354	19	836	30	414.2
9	6963	20	1596	31	713.3
10	12602	21	2527	32	528.1
11	1479	22	254.4		

2. Words "0.6 KV/1 KV" may be suffixed with the description of export products from Sl. No 21 to 24.
3. Quantity of import item at Sl. No 1 viz. CC Copper Rod(8 mm dia)(E.C. Grade) may be allowed as applied for i.e. 100093.9 Kgs. for export products at Sl. No. 1 to 32, taking clue from Engineering Tables No. 4 & 5.
4. Quantities of import item at Sl. No.2 viz. XLPE Compound may be allowed as 1.025 Kgs./Kg content in the export products at Sl. No. 6 to 11 & 22 to 32, as claimed by the firm.
5. Quantities of import item at Sl. No.3 viz. PVC Resin may be allowed as 1.025 Kgs./Kg content in the export products at Sl. No. 1 to 12 & 15 to 32 as claimed by the firm.
6. Quantities of import item at Sl. No. 4 viz. Plasticiser (DOP) may be allowed as 1.025 Kgs./Kg content in the export products at Sl. No. 1 to 12 & 15 to 32 as claimed by the firm
7. Quantities of import item at Sl. No.5 viz. G.I.Wire may be allowed as 1.02 Kgs./Kg content in the export products at Sl. No. 1 to 11 & 15 to 21.

RA may take suitable consequential action accordingly.

61	Case No.:63/1/81-ALC2/2015	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:7/81-ALC2/2015 14.07.2015	Approved
	HQ File :01/81/050/00063/AM16/	RLA File :03/94/040/01044/AM15/	Lic.No/Date:0310793854 12.02.2015	
Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/88/2015-TSW/61 dated 06.08.2015 as under:-				

1. Net Weights of export products from Sl. No 1 to 18 may be specified as under:

Sl.No.	Net weight (Kgs./Km)	Sl. No.	Net weight (Kgs./Km)	Sl. No.	Net weight (Kgs./Km)
1	713.3	7	348.5	13	583.4
2	901.8	8	349.4	14	887.9
3	404.6	9	432.2	15	255.4
4	643.2	10	348	16	348
5	889.6	11	507.2	17	561.9
6	184.1	12	1274.8	18	496.5

2. Quantity of import item at Sl. No 1 viz. CC Copper Rod(8 mm dia)(E.C. Grade) may be allowed as applied for i.e. 149555.43 Kgs. for export products at Sl. No. 1 to 18, taking clue from Engineering Tables No. 4 & 5.
3. Quantities of import item at Sl. No. 2 viz. Copper Tape may be allowed as 1.01 Kgs./Kg content in the export products at Sl. No. 3 to 5 & 11 to 14.
4. Quantities of import item at Sl. No. 3 viz. XLPE Compound may be allowed as 1.025 Kgs./Kg content in the export products at Sl. No. 1 to 18, as claimed by the firm.
5. Quantities of import item at Sl. No. 4 viz. PVC Resin may be allowed as 1.025 Kgs./Kg content in the export products at Sl. No. 1 to 18 as claimed by the firm.
6. Quantities of import item at Sl. No. 5 viz. Plasticiser (DOP) may be allowed as 1.025 Kgs./Kg content in the export products at Sl. No. 1 to 18 as claimed by the firm

RA may take suitable consequential action accordingly.

Case No.:9/1/81-ALC2/2015	Party Name:JINDAL SAW LTD	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status:Deferred
62 HQ File :01/81/050/00009/AM16/	RLA File :05/23/040/00509/AM15/	Lic.No/Date:0510393185 13.02.2015	Defer Date:25.08.2015
Decision : NC observed that the reply of the company has been referred to DIPP. The case stands deferred to 25.08.2015.			

Case No.:10/1/81-ALC2/2015	Party Name:CMR-TOYOTSU ALUMINIUM INDIA PRIVATE LIMITED	Meet No/Date:7/81-ALC2/2015 14.07.2015	Approved
63 HQ File :01/81/050/00010/AM16/	RLA File :05/23/040/00498/AM15/	Lic.No/Date:0510393188 13.02.2015	
Decision : NC decided to ratify the norms of above AA as per written comments of MSME vide U.O. No. 30(70)/15-ME dated 24.07.2015 (copy enclosed).			

RA may take suitable consequential action accordingly.

64	Case No.: 15/1/81-ALC2/2015	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status: Deferred
	HQ File :01/81/050/00015/AM16/	RLA File :10/24/040/00097/AM15/	Lic.No/Date:1010059021 13.02.2015	Defer Date:25.08.2015
	Decision :NC observed that DeitY vide letter No.17(16)/2015-IPHW dated 15.07.2015 has issued DL to the company. NC decided to wait for the reply. The case stands deferred to 25.08.2015.			

65	Case No.: 66/1/81-ALC2/2015	Party Name:ZENIUM CABLES LTD.,	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status: Deferred
	HQ File :01/81/050/00066/AM16/	RLA File :03/95/040/00953/AM15/	Lic.No/Date:0310793900 16.02.2015	Defer Date:25.08.2015
	Decision :NC observed that the company was issued DIPP DL on 26.05.2015 followed by a reminder on 10.07.2015 to expedite the reply. The NC decided to wait for the reply of the firm. The case stands deferred to 25.08.2015.			

66	Case No.: 54/1/81-ALC2/2015	Party Name:LM WIND POWER BLADES (INDIA) PVT. LTD	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status: Deferred
	HQ File :01/81/050/00054/AM16/	RLA File :07/24/040/00392/AM15/	Lic.No/Date:0710107626 18.02.2015	Defer Date:25.08.2015
	Decision : NC observed that the case is under examination of C&PC. NC decided to send a reminder to C&PC to expedite the comments. The case stands deferred to 25.08.2015.			

67	Case No.: 2/1/81-ALC2/2015	Party Name:JUPITER SOLAR POWER LIMITED	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status: Deferred
	HQ File :01/81/050/00002/AM16/	RLA File :02/24/040/00219/AM15/	Lic.No/Date:0210205584 19.02.2015	Defer Date:25.08.2015
	Decision : NC observed that the case is under examination of MNRE. NC decided to send a reminder to MNRE to expedite the comments. The case stands deferred to 25.08.2015.			

68	Case No.:18/1/81-ALC2/2015	Party Name:COPRAL INSULATED CONDUCTORS PVT LTD	Meet No/Date:7/81- ALC2/2015 14.07.2015	Approved
	HQ File :01/81/050/00018/AM16/	RLA File :04/24/040/00257/AM15/	Lic.No/Date:0410160173 19.02.2015	
Decision : NC decided to ratify the norms of above AA on repeat basis as per written comments of DIPP vide U.O. No. 12/88/2015-TSW/68 dated 06.08.2015 as under:-				
- Words 'containing 52 MT of Copper" may be suffixed with the description of export item. - Words "EC Grade" may be suffixed with the description of import item and its quantity may be allowed as applied for i.e. 52 MT on net to net basis as claimed by the firm				
RA may take suitable consequential action accordingly.				

69	Case No.:70/1/81-ALC2/2015	Party Name:NIRLEP APPLIANCES LIMITED	Meet No/Date:7/81- ALC2/2015 14.07.2015	Status:Deferred
	HQ File :01/81/050/00070/AM16/	RLA File :03/95/040/00913/AM15/	Lic.No/Date:0310794034 20.02.2015	Defer Date:25.08.2015
Decision : NC observed that the company was issued DIPP DL on 26.05.2015 followed by a reminder on 10.07.2015 to expedite the reply. The NC decided to wait for the reply of the firm.				
The case stands deferred to 25.08.2015.				

70	Case No.:5/1/81-ALC2/2015	Party Name:CITY FORGING METAL ART WORKS	Meet No/Date:7/81- ALC2/2015 14.07.2015	Status:Deferred
	HQ File :01/81/050/00005/AM16/	RLA File :10/24/040/00109/AM15/	Lic.No/Date:1010059029 23.02.2015	Defer Date:25.08.2015
Decision : NC decided to send a letter to firm to submit the following information as per written comments of MSME vide U.O. No. 30(71)/15-ME dated 24.07.2015 (copy enclosed).				
The case stands deferred to 25.08.2015.				

71	Case No.:44/1/81-ALC2/2015	Party Name:MANAKSIA COATED METALS AND INDUSTRIES LIMITED	Meet No/Date:7/81- ALC2/2015 14.07.2015	Approved
	HQ File :01/81/050/00044/AM16/	RLA File :02/24/040/00222/AM15/	Lic.No/Date:0210205598 24.02.2015	
Decision : NC decided to ratify the norms of above AA as per written comments of MoS vide U.O. No. U.O. No. 2(5)/2013-TW dated 15.06.2015 (copy enclosed).				

RA may take suitable consequential action accordingly.

72	Case No.: 64/1/81-ALC2/2015	Party Name: STERLITE TECHNOLOGIES LTD.	Meet No/Date: 7/81-ALC2/2015 14.07.2015	Status: Deferred
	HQ File :01/81/050/00064/AM16/	RLA File :03/95/040/00980/AM15/	Lic.No/Date: 0310794153 25.02.2015	Defer Date:25.08.2015
Decision : NC observed that the reply of the company is under examination of DIPP.				
The case stands deferred to 25.08.2015.				

73	Case No.: 68/1/81-ALC2/2015	Party Name: ASSOCIATED CABLES PVT. LTD.	Meet No/Date: 7/81-ALC2/2015 14.07.2015	Status: Deferred
	HQ File :01/81/050/00068/AM16/	RLA File :03/94/040/01043/AM15/	Lic.No/Date: 0310794133 25.02.2015	Defer Date:25.08.2015
Decision : NC noted that DIPP Deficiency letter was issued to the company on 03.07.2015. As no reply has been received from the company, NC decided to send a reminder to the company to expedite reply.				
The case stands deferred to 25.08.2015.				

74

Case No.:38/1/81-ALC2/2015	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:7/81-ALC2/2015 14.07.2015	Approved				
HQ File :01/81/050/00038/AM16/	RLA File :05/23/040/00529/AM15/	Lic.No/Date:0510393406 27.02.2015					
Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/88/2015-TSW/74 dated 06.08.2015 as under:-							
1. Net weight of export products may be specified as under:							
Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)
1	8567	43	176	85	451	127	162
2	5477	44	123	86	2301	128	229
3	3182	45	96.6	87	349	129	800
4	1190	46	35.6	88	640	130	6394
5	1525	47	2305	89	688	131	3169
6	679	48	325	90	1109	132	1403
7	959	49	371	90	1072	133	1021
8	1474	50	1660	92	372	134	2238

9	1908	51	353	93	439	135	2764
10	8567	52	542	94	1774	136	2586
11	5478	53	1957	95	494	137	570
12	2607	54	956	96	571	138	1181
13	1190	55	956	97	830	139	712
14	679	56	1153	98	1073	140	4052
15	1908	57	3386	99	1553	141	183
16	426	58	3856	100	1739	142	726
17	543	59	6305	101	2520	143	189
18	937	60	1216	102	4544	144	8415
19	8810	61	4715	103	5819	145	3238
20	5735	62	6920	104	7773	146	1688
21	2589	63	3916	105	13911	147	650
22	1190	64	4467	106	10972	148	1474
23	1525	65	4750	107	628	149	8473
24	679	66	6781	108	838	150	4562
25	959	67	4703	109	1351	151	7478
26	1474	68	3815	110	1804	152	4200
27	1908	69	5705	111	917	153	4597
28	313	70	821	112	254	154	3286
29	426	71	2542	113	309	155	1178
30	543	72	2542	114	370	156	1011
31	937	73	4673	115	311	157	3638
32	1023	74	1089	116	469	158	3353
33	417	75	4101	117	419	159	953
34	446	76	2004	118	537	160	2846
35	2582	77	512	119	663	161	845
36	1984	78	647	120	939	162	1035
37	1300	79	3257	121	1377	163	1104
38	1013	80	13765	122	1807	164	1297
39	746	81	242	123	7925	165	2879
40	548	82	400	124	11286		
41	384	83	1068	125	89.6		
42	282	84	1543	126	114		

2. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/CC Rod(EC Grade)/ Copper Cathode (99.99% purity) (Electrolytic grade)may be allowed as under:
- For Export products mentioned at Sl. No. 1 to 27, 34 to 44, 46, 47, 77 to 79, 93, 95 to 101, 106 to 110, 112 to 122 ,125 to 129, 131 to 135, 137 to 148, 150, as per Engineering Table 5.
 - For Export products mentioned at Sl. No. 28 to 32 , 76, 94, 162 to 165 as per Engineering Table 4
 - For Export products mentioned at Sl. No. 33, 45, 48 to 75, 81 to 92, 152 to 161 as 1.01 Kgs./kg content in the Export products.

- d) For Export products mentioned at Sl. No. 80, 102, 103, 104 & 105 as 8876 Kgs./Km, 2589 Kgs./Km, 3513 Kgs./Km, 4529 Kgs./Km & 8876 Kgs./Km respectively, taking clue from Engineering Table 5.
- e) For Export product mentioned at Sl. No. 111 as 462.3 Kgs./Km, , taking clue from Engineering Table 4.
- f) For Export products mentioned at Sl. No. 123, 124, 130, 149 & 151 as 5547 Kgs./Km, 8876 Kgs./Km, 5825 Kgs./Km , 5825 Kgs./Km & 5825 Kg./Km respectively, taking clue from Engineering Table 5.
- g) For Export product mentioned at Sl. No. 136 as applied for i.e. 1034 Kgs./Km, taking clue from Engineering Table 5.

3. Quantities of import item at Sl. No 2 viz. XLPE Compound may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 3, 10 to 12, 19 to 21, 33, 48 to 80, 82 to 146 & 149 to 165.
4. Quantities of import item at Sl. No. 3 i.e. PVC Resin may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 34 to 46, 48 to 143 & 149 to 165.
5. Description of import item at Sl. No. 4 may be amended as "Relevant Plasticizer Compound" and its quantity may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 34 to 46, 48 to 143 & 149 to 165.
6. Quantities of import item at Sl. No. 5 i.e. Antimony Trioxide may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 34 to 46, 48 to 143 & 149 to 165.
7. Quantity of import item at Sl. No. 6 i.e. Galvanised Steel Wire/G.I. Wire may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 34, 48 to 76, 82 to 106, 133 to 136, 150, 152 to 165 as claimed by the firm.
8. Quantities of import item at Sl. No 7 viz. Lead may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 54 to 75 & 152 to 165.
9. Quantities of import item at Sl. No 8 viz. Copper Tape/Copper Foil(EC Grade) may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 1 to 3 & 19 to 21.
10. Quantities of import item at Sl. No. 9 viz. LSZH may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 33, 82 to 94 & 144 to 148.
11. Quantities of import item at Sl. No. 10 viz. Glass Mica Tape may be allowed as 1.02 Kgs./kg content in the export products at Sl. No. 51 to 66, 82 to 86, 93, 94, 133 to 136, 141 to 143, 152 to 159 & 162 to 165.

RA may take suitable consequential action accordingly.

75	Case No.:33/1/81-ALC2/2015	Party Name:ABB INDIA LIMITED	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0710107778	Defer

:01/81/050/00033/AM16/	:07/24/040/00447/AM15/	10.03.2015	Date:25.08.2015
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Decision : NC noted that DHI Deficiency letter was issued to the company on 26.05.2015. As no reply has been received from the company, NC decided to send a reminder to the company to expedite reply.

The case stands deferred to 25.08.2015.

76	Case No.: 45/1/81-ALC2/2015	Party Name:RUBY MICA COMPANY LIMITED	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status: Deferred
	HQ File :01/81/050/00045/AM16/	RLA File :02/24/040/00224/AM15/	Lic.No/Date:0210205623 10.03.2015	Defer Date:25.08.2015
Decision : NC observed that the company was issued DIPP DL on 26.05.2015 followed by a reminder on 10.07.2015 to expedite the reply. NC decided to wait for the reply of the firm. The case stands deferred to 25.08.2015.				

77	Case No.: 42/1/81-ALC2/2015	Party Name:LUXFER UTTAM INDIA PRIVATE LIMITED	Meet No/Date:7/81-ALC2/2015 14.07.2015	Approved
	HQ File :01/81/050/00042/AM16/	RLA File :05/23/040/00531/AM15/	Lic.No/Date:0510393506 11.03.2015	
Decision : NC decided to ratify the norms of above AA as per written comments of DIPP vide U.O. No. 12/88/2015-TSW/77 dated 06.08.2015 as under:- 1. Import items at Sl. No. 1, 2 & 3 may be allowed on net to net basis. RA may take suitable consequential action accordingly.				

78	Case No.: 55/1/81-ALC2/2015	Party Name:HONDA SIEL POWER PRODUCTS LTD.	Meet No/Date:7/81-ALC2/2015 14.07.2015	Approved
	HQ File :01/81/050/00055/AM16/	RLA File :05/23/040/00527/AM15/	Lic.No/Date:0510393567 13.03.2015	
Decision : NC decided to ratify the norms of above AA as per written comments of MSME vide U.O. No. 3(97)/2015/TSW(B)/194 dated 24.04.2015 (copy enclosed). RA may take suitable consequential action accordingly.				

79	Case No.: 39/1/81-ALC2/2015	Party Name:JINDAL SAW LTD	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status: Deferred
	HQ File :01/81/050/00039/AM16/	RLA File :05/23/040/00551/AM15/	Lic.No/Date:0510393588 16.03.2015	Defer Date:25.08.2015

Decision : NC observed that the reply of the firm has been referred to DIPP.

The case stands deferred to 25.08.2015.

80	Case No.: 43/1/81-ALC2/2015	Party Name:HICAL NSE ELECTRONICS PRIVATE LIMITED	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status: Deferred
	HQ File :01/81/050/00043/AM16/	RLA File :07/24/040/00449/AM15/	Lic.No/Date:0710107840 17.03.2015	Defer Date:25.08.2015
Decision : NC observed that DeitY vide letter No.17(20)/2015-IPHW dated 05.07.2015 has requested the company to furnish information. NC decided to wait for the reply of the firm. The case stands deferred to 25.08.2015.				

81	Case No.: 41/1/81-ALC2/2015	Party Name:SOURIAU INDIA PRIVATE LIMITED	Meet No/Date:7/81-ALC2/2015 14.07.2015	approved
	HQ File :01/81/050/00041/AM16/	RLA File :10/24/040/00123/AM15/	Lic.No/Date:1010059064 19.03.2015	
Decision : NC decided to ratify the norms of above AA on net to net basis as per written comments of DeitY vide U.O. No. 17(19)/2015-IPHW dated 03.06.2015 (copy enclosed). RA may take suitable consequential action accordingly.				

82	Case No.: 34/1/81-ALC2/2015	Party Name:KOTSONS PVT.LTD.	Meet No/Date:7/81-ALC2/2015 14.07.2015	Status: Deferred
	HQ File :01/81/050/00034/AM16/	RLA File :06/24/040/00030/AM15/	Lic.No/Date:0610038100 25.03.2015	Defer Date:25.08.2015
Decision : NC noted that DHI Deficiency letter was issued to the company on 03.07.2015. As no reply has been received from the company, NC decided to send a reminder to the company to expedite reply. The case stands deferred to 25.08.2015.				

83	Case No.: 52/1/81-ALC2/2015	Party Name:STERA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:7/81-ALC2/2015 14.07.2015	Approved
	HQ File :01/81/050/00052/AM16/	RLA File :04/24/040/00318/AM15/	Lic.No/Date:0410160349 27.03.2015	
Decision : NC decided to ratify the norms of above AA as per written comments of MSME vide U.O. No. 30(84)/15-ME dated 10.03.2015 (copy enclosed). RA may take suitable consequential action accordingly.				

Offline Agenda M. No. 07/81 dated 14.07.2015

Sl. No. 74

Case No. C-4	M/s Sakshi Impex, Ludhiana.
Meeting No. 07/81	F. No. 01/81/162/706/AM13/PRC/DES-II
Dated:- 14.07.2015	Request for fixation of SION of 100% EOU unit.
Decision : NC noted that MSME has furnished comments relating them while comments from C&PC is still awaited. NC decided to send a reminder to C&PC to expedite the comments.	
The case stands deferred to 25.08.2015.	

Sl. No. 75

Case No. AR 55	M/s. Ankit Fasteners Pvt. Limited
Meeting No. 07/81	F. No. 01/81/50/159/AM12/DES-II
Dated:- 14.07.2015	Request for amendment of Norms in respect of Advance Authorisation No. 0710079421 dated 27.05.2011. RLA F. No.07/24/040/50/AM12/
Decision : NC observed that the reply of the company has been referred to DIPP.	
The case stands deferred to 25.08.2015.	

Sl. No. 76

Case No. AR 1	M/s. Flora Metals
Meeting No. 07/81	F. No. 01/81/162/13/AM16/DES-II
Dated:- 14.07.2015	Request of for fixation of wastage norms in respect of 100% EOU Unit.
Decision : NC noted that DIPP Deficiency letter was issued to the company on 03.07.2015. As no reply has been received from the company, NC decided to send a reminder to the company to expedite reply.	
The case stands deferred to 25.08.2015.	

Sl. No. 77

Case No. AR 3	M/s. Bright Engineering Works
Meeting No. 07/81	F. No. 01/81/162/10/AM16/DES-II
Dated:- 14.07.2015	Request of for fixation of wastage norms in respect of 100% EOU Unit.
Decision : NC noted that DIPP Deficiency letter was issued to the company on 03.07.2015. As no reply has been received from the company, NC decided to send a reminder to the company to expedite reply.	
The case stands deferred to 25.08.2015.	

Sl. No. 78

Case No. AR 4	M/s. Balark Overseas
Meeting No. 07/81	F. No. 01/81/162/12/AM16/DES-II

Dated:- 14.07.2015	Request of for fixation of wastage norms in respect of 100% EOU Unit.
Decision : NC noted that DIPP Deficiency letter was issued to the company on 03.07.2015. As no reply has been received from the company, NC decided to send a reminder to the company to expedite reply.	
The case stands deferred to 25.08.2015.	

Sl. No. 79

Case No. AR 5	M/s. S.K. Industries
Meeting No. 07/81	F. No. 01/81/162/15/AM16/DES-II
Dated:- 14.07.2015	Request of for fixation of wastage norms in respect of 100% EOU Unit.
Decision : NC noted that DIPP Deficiency letter was issued to the company on 03.07.2015. As no reply has been received from the company, NC decided to send a reminder to the company to expedite reply.	
The case stands deferred to 25.08.2015.	

Sl. No. 80

Case No. AR 6	M/s. Hunter Steel Ball Mfg. Company
Meeting No. 07/81	F. No. 01/81/162/14/AM16/DES-II
Dated:- 14.07.2015	Request of for fixation of wastage norms in respect of 100% EOU Unit.
Decision : NC noted that DIPP Deficiency letter was issued to the company on 03.07.2015. As no reply has been received from the company, NC decided to send a reminder to the company to expedite reply.	
The case stands deferred to 25.08.2015.	

Sl. No. 81

Case No. AR 7	M/s. Jay Bhawani Metal Industries
Meeting No. 07/81	F. No. 01/81/50/116/AM15/DES-II
Dated:- 14.07.2015	Request for modification of ad-hoc norms in respect of Advance authorization No. 0310775181 dated 20.03.2014.
Decision : NC observed that the company was issued DIPP DL on 09.06.2015 followed by a reminder on 24.07.2015 to expedite the reply. NC decided to wait for the reply of the firm.	
The case stands deferred to 25.08.2015.	

Sl. No. 82

Case No. AR 8	M/s. Shree Krishna Enterprises
Meeting No. 07/81	F. No. 01/81/162/22/AM16/DES-II
Dated:- 14.07.2015	Request of for fixation of wastage norms in respect of 100% EOU Unit.
Decision : NC noted that DIPP Deficiency letter was issued to the company on 03.07.2015. As no reply has been received from the company, NC decided to send a reminder to the company	

to expedite reply.

The case stands deferred to 25.08.2015.

Sl. No. 83

Case No. AR	M/s. Suraj Recycling Private Limited
Meeting No. 07/81	F.No. 01/81/050/00166/AM16/DES-II
Dated:- 14.07.2015	Request for fixation of Input-Output Norms in respect of M/s. Suraj Recycling Pvt. Ltd., Jamnagar, for manufacturing and export of 1. Zinc Ingots/Billets, 2. Zinc Bars/Rods/Solid Sections/Profiles and 3. Machined Articles/Components/ Parts/ Accessories made out of Zinc Rods/Bars/Solid Sections/Solid Profiles.

Decision : NC decided to **fix** the norms as per written comments of DIPP vide U.O. No. 12/88/2015-TSW/22 dated 06.08.2015 as under:-

As per team report already accepted by the NC for a number of EOUs in Jamnagar area for manufacture of brass items from mixed metal brass scrap with impurities like iron & Steel, Plastic/rubber etc., following wastage norms may be fixed for this EOU also in terms of para 6.8(e) of Foreign Trade Policy for the manufacture of following Zinc items:

1. For Zinc ingots/Billets:

A. Wastage during Segregation:

Description	Quantity	Description	Quantity
Segregated/processed mixed zinc scrap	1 MT	Mixed metal zinc scrap with impurities like iron & Steel, Plastic/rubber etc	As per actual subject to a maximum of 1.50 MT

B. Wastage norms for the manufacture of Zinc ingots/billets from Segregated/ processed mixed zinc scrap.

Export Item		Input Item	
Description	Quantity	Description	Quantity
Zinc Ingots/ Billets	1 MT	Segregated/processed mixed Zinc scrap	1.08 MT

2. Zinc Bars/Rods/Solid sections/profiles

A. Wastage during Segregation:

Description	Quantity	Description	Quantity
Segregated/processed mixed zinc scrap	1 MT	Mixed metal zinc scrap with impurities like iron & Steel, Plastic/rubber etc	As per actual subject to a maximum of 1.50 MT

B. Wastage norms for the manufacture of Zinc Bars/Rods/ Solid sections/profiles from Segregated/processed mixed zinc scrap.

Export Item		Input item	
Description	Quantity	Description	Quantity
Zinc Bars/Rods/ Solid sections/profiles	1 MT	Segregated/processed mixed zinc scrap	1.10 MT

3. For Machined articles/Components/parts/accessories made out of zinc rods/ bars/solid sections/solid profiles

A. Wastage during segregation:

Description	Quantity	Description	Quantity
Segregated/processed mixed zinc scrap	1 MT	Mixed metal zinc scrap with impurities like iron & Steel, Plastic/rubber etc	As per actual subject to a maximum of 1.50 MT

B. Wastage norms for the manufacture of machined articles/ components/parts/accessories made out of zinc rods/bars/solid sections/solid profiles

Export Item	Input Item
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Description	Quantity	Description	Quantity
Machined articles/ Components/ parts/ accessories made out of zinc rods/ bars/ solid sections/ solid profiles	1 MT	Segregated/processed mixed zinc scrap	1.26 MT

It may also be clarified to Development Commissioner, Kandla SEZ that the above wastage norms are applicable for the manufacture of zinc items from mixed metal zinc scrap with impurities like iron & Steel, Plastic/rubber etc and not applicable for the manufacture of zinc items from normal zinc scrap.

RA may take suitable consequential action accordingly.

Sl. No. 84

Case No. AR	M/s. Shiva Utensils Industries Private Limited.
Meeting No. 07/81	F.No. 01/81/050/000189/AM13/DES-II
Dated:- 14.07.2015	Request for modification of Input-Output Norms in respect of Advance authorization Nos. (1) 0510328568 dated 28.06.2012; (2) 0510330728 dated 26.07.2012; (3) 0510330957 dated 31.07.2012; (4) 0510328070 dated 22.06.2012; (5) 0510331659 dated 08.08.2012 and (6) 0510339281 dated 21.11.2012.
Decision : NC observed that the company has already completed export of "Stainless Steel Utensils and other household articles made of stainless steel" & import of "Stainless Steel Circles" against all the above-mentioned 6 Nos. of Advance Authorizations. The Committee observed that the actual import & export against the above-mentioned Advance Authorizations were made prior to ratification of Advance Authorizations and the company is not in a position to mention the thickness of stainless steel on export documents. They are, therefore, not able to comply with the condition that the "Stainless Steel Circles" should be of same thickness as contained in the "Stainless Steel Utensils and other household articles made of stainless steel" exported against the Advance Authorizations and as a result, they are not able to close the Advance authorizations. The Committee also noted that: (i) Although the export of "Stainless Steel Utensils and other household articles made of stainless steel" have been completed with the "Stainless Steel Circles of relevant grade and thickness" imported under the respective Advance Authorizations, but the company has only mentioned grade of stainless steel in the export documents and not its thickness	

- (ii) All exports and imports have been completed and this is required only for the purpose of redemption of the Advance Authorizations.
- (iii) There is no change in the quantity of import item as already ratified by the Norms Committee.
- (iv) There is no revenue loss to Government as export and import has been made in Kilograms with the same grade of stainless steel which has also been mentioned in export & import documents.

The company has requested that the words "of relevant thickness" suffixed with the description of import items in the above-mentioned Advance Authorizations by the Norms Committee may be removed for the purpose of redemption of Advance Authorizations.

Committee deliberated on the issue and keeping above in view, decided that, words "of relevant thickness" suffixed with the description of import items in the above-mentioned 6 Nos. of Advance Authorizations be removed for the purpose of regularization.

RA may take suitable consequential action accordingly.

Sl. No. 85

Case No. AR	M/s. Crompton Greaves Limited.
Meeting No. 07/81	F.No. 01/86/050/000217/AM02/DES-II
Dated:- 14.07.2015	Request for modification of ratified Norms in respect of Advance authorization No. 0310114303 dated 13.12.2001.
Decision : NC observed that the case is under examination of DHI. NC requested the representative of DHI to expedite the comments.	
The case stands deferred to 25.08.2015.	

Sl. No. 86

Case No. AR	M/s. Crompton Greaves Limited.
Meeting No. 07/81	F.No. 01/81/050/0624/AM08/DES-II
Dated:- 14.07.2015	Request for ratification Norms in respect of Advance authorization No. 0310444382 dated 26.09.2007.
Decision : NC noted the comments given by DHI vide U.O. No. 3(82)/2008/TSW(B)/295 dated 03.08.2015 (copy enclosed) and decided to convey the firm for their information.	
RA may take suitable consequential action accordingly.	

Sl. No. 87

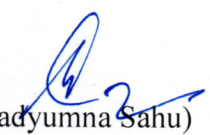
Case No. AR	M/s. Neostar Steel Tubes Private Limited.
Meeting No. 07/81	F.No. 01/81/050/00105/AM15/DES-II

Dated:- 14.07.2015	Request for ratification Norms in respect of Advance authorization No. 0410155954 dated 06.03.2014.
Decision : NC observed that the case is under examination of DIPP.	
The case stands deferred to 25.08.2015.	

Sl. No. 88

Case No. AR	M/s. Krishna Brass Industries
Meeting No. 07/81	F.No. 01/81/050/00165/AM16/DES-II
Dated:- 14.07.2015	Request for fixation of Input-Output Norms in respect of M/s. Krishna Brass Industries, Jamnagar, for manufacturing and export of 1. Brass Ingots/Billets, 2. Brass Bars/Rods/ Solid Sections/ Profiles and 3. Machined Articles/Components/Parts/ Accessories made out of Brass Rods/Bars/Solid Sections/Solid Profiles.
Decision : NC noted the comments given by DIPP vide U.O. No. 12/88/2015-TSW/A/R dated 06.08.2015 and decided to defer the matter.	
The party may take suitable measures to provide data certified by the Central Excise Authority in respect of wastage claimed.	
The case stands deferred to 25.08.2015.	

Date:14.08.2015
Place:New Delhi


 (Pradyumna Sahu)
 Foreign Trade Development Officer

प्रद्युम्न साहु/PRADYUMNA SAHU
 विदेश व्यापार विकास अधिकारी
 Foreign Trade Development Officer
 विदेश व्यापार महाविभाग
 Directorate General of Foreign Trade
 वाणिज्य विभाग/Deptt. of Commerce
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

06
14.7.15

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s MPP Technologies Pvt. Ltd. for ratification of norm of AA No. 0710093908 dated 22.02.2013.

Reference: DGFT ID Note No. 01/81/50/34/AM14/DES-II/65 Dt. 09.07.2015

Reference above authorization application it is observed that export product and import items covered in the subject authorization are same as in AA No. 0710096368 dated 02.07.2013 recently recommended. Subject authorization may therefore be ratified on repeat basis.

This issue with the approval of IA (KKT).

g... 14
28.7.15
(Gajraj Singh)

Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(89)/2012/TSW(B)/

dated 28.07.2015.

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01/01/152/118 1 Aug-16

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14.7.15

भारत सरकार

GOVERNMENT OF INDIA

संचार और सूचना प्रौद्योगिकी मंत्रालय

MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी विभाग

DEPARTMENT OF ELECTRONICS AND INFORMATION TECHNOLOGY

Website: www.deity.gov.in

REMINDER

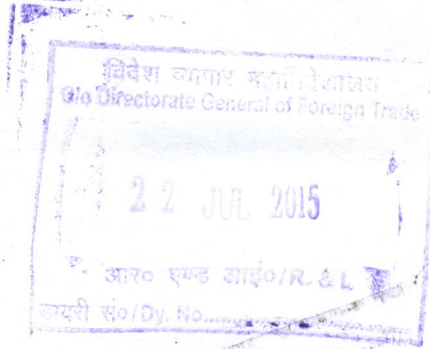
संख्या

No..... 17(23)/2015-IPHW

M/s. Souriau India Pvt. Ltd.
39/2790 A, Wilmont Park
Warriam Road
Cochin-682016

दिनांक

Date.....16.7.2015



Sub:- Application for ratification of norms of Advance Licence No.1010052619 dated 26.02.2013 for export of "Connector Plug etc".

Sir,

Please refer to your application received from the O/o the DGFT and this department's letter of even number dated 19.5.2015 on the subject mentioned above requesting you to provide the following information to enable further processing of the proposal.

- Details of export product
- Quantity of import item required for manufacturing one unit of export product
- Domestic manufacturing/value addition done at export items
- Wastage claimed and justification thereof, if any

2. As no information has been received till date, you are requested to provide the aforesaid information at the earliest. In lieu of the information we may not be able to process the case further. If the information is not received within fifteen days the case may be treated as closed as far as this department is concerned.

Yours faithfully

(Asha Nangia)
Director

Copy to:

Shri Pradyumna Sahu w.r.t. DGFT U.O. No. 01/81/50/00017/AM15/DES-II/14 dated 1.05.2015
FTDO

O/o. DGFT

Udyog Bhavan

New Delhi



ELECTRONICS INDIA
Billion Needs Million Chips

इलेक्ट्रॉनिक्स निकेतन
6, सी.जी.ओ. कॉम्प्लेक्स
नई दिल्ली-110003

ELECTRONICS NIKETAN
6, C.G.O. COMPLEX
NEW DELHI-110003

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12/8/14

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

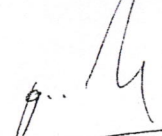
Subject : Application of M/s Delphi Connections Systems India Ltd. for ratification of norm of

- 52/
- i. AA No. 1010057414 dated 21.03.2014 — 1/7/14 — 12.8.14
 - ii. AA No. 1010057060 dated 21.02.2014 — 15/7/14 — 15.10.14
 - iii. AA No. 1010057341 dated 14.03.2014 — 15/7/14 — 15.10.14
 - iv. AA No. 1010056919 dated 11.02.2014 — 15/7/14 — 15.10.14

O/o DGFT may refer to four advance authorization applications of the firm in respect of subject authorization. It is observed that export products are similar in all the above application and import include components and raw material. Application of the firm has been examined and based on information made available therein the proposal is recommended as under:

- i. Components may be allowed on net to net basis as per condition of GN-4 for engineering products.
- ii. Raw material in all the above application mainly include plastic, polymer and colouring material therefore Deptt. of Chemical & Petro-chemical may be consulted for items of raw material nature.

This issue with the approval of IA(KKT).


(Gajraj Singh) 3.07.14
Sr. Development Officer

FTDO, DES-II, DGFT.
DHI UO No. 3(74)/2014/TSW(B)/ dated 07.08.2014.

Dy No 701-DESII
8-8-14

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14.7.15

No. 46011/43/2014-PC-II
Government of India
Ministry of Chemicals & Fertilizers
Department of Chemicals & Petrochemicals

Room No. 223, A Wing,
Shastri Bhawan, New Delhi-110 001
Dated the June 25, 2015

OFFICE MEMORANDUM

Sub : Application from M/s. Bilcare Limited, Pune for issue of advance licence (Licence No. 3110063479 dated 11.04.2014) for export of Alu-Alu (CFB) Foil (Venus) and corresponding import – reg.

The undersigned is directed to refer to U.O. No. 01/81/050/277/AM-15/DES-II/150 dated 04.03.2015 from D.G.F.T on the subject cited above. The proposal of the firm has been examined in this office. The Department of Chemicals & Petrochemicals recommends the present Advance Authorization Application on the following basis :-

Name of Export Items (s)	Qty. in KG	Name of import Item (s)	Qty. in KG
Alu-Alu (CFB) Foil (Venus)	One KG	OPA (Oriented Polyamide Film)	0.1203
		PVC Film	0.3374
		Aluminium Foil	0.5710
		Polyurethane Adhesive with 60% Solids	0.06129
		Polyurethane Hardner with 60% Solids	0.0013

This has approval of the competent authority.


(O.P. Sharma)
Joint Industrial Adviser
Tel: 011-23071442
Telefax: 011-23071187
Email: omsharma@nic.in

14.7.15 ✓
Shri Pradyumna Sahu,
Foreign Trade Development Officer,
Directorate General of Foreign Trade,
Department of Commerce,
Ministry of Commerce and Industry,
Udyog Bhawan, New Delhi
Tel. No. 23061562, Extn. 267
Fax: 2306 2225/23061613

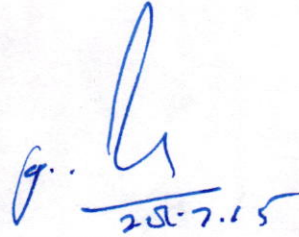
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14.7.15

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s Toshiba JSW Power Systems Pvt. Ltd. for ratification of norm of AA No. 0410159061 dated 22.07.2014.

Reference above authorization application it is noted that copy of ANF4A duly filled in by the firm has not been found enclosed with the request forwarded to this office. O/o DGFT is therefore requested to forward a copy of ANF4A.

This issues with the instruction of IA (KKT).


28.7.15

(Gajraj Singh)

Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(56)/2015/TSW(B)/

dated 28.07.2015.

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14.7.15

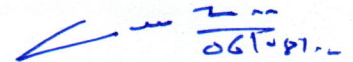
**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 14/07/2015 - Case No. 11/12/81 (M/s Man Industries (India) Limited) (Advance Authorization No. 0310788157 dated 20.08.2014)

Taking clue from SION C-593, Advance Authorization may be ratified as under:

1. Outer Diameter(OD) & Wall Thickness (WT) of casing pipes at Sl. No. 1 of list of export items may be specified as 30" (762 MM) & 1" (25.40 mm) respectively.
2. Outer Diameter(OD) & Wall Thickness (WT) of casing pipes at Sl. No. 2 of list of export items may be specified as 20" (508 MM) & 0.625" (15.88 mm) respectively.
3. Quantities of export items at Sl. No. 1 & 2 may also be specified as 300 Meters (25 Nos.) & 1800 Meters (148 Nos.) respectively in addition to their weights.
4. Words "of relevant grade & thickness 15.88 mm & 25.40 mm " may be added with the description of import item at Sl. No. 1 and its quantity may be allowed as applied for i.e. 509.485 MT as 1.05 MT/MT content in the export products.
5. Import items at Sl. No. 2 to 6 may be allowed as applied for as per SION C-593.
6. Quantity of import item at Sl. No. 7 may be allowed as 173 Nos. (20003 Kgs.) on net to net basis with accountability clause.

Norms committee may take a view



**(S. K. Jain)
Development Officer**

Norms Committee II

DIPP No.12/88/2015-TSW/22 dated 06/08/2015

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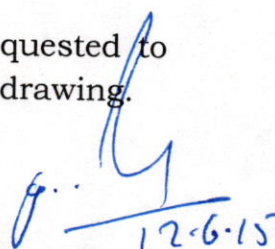
Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject : Application of M/s TD Power System Ltd for ratification of norm of AA
No. 0710106746 dated 24.09.2014.

Reference: DGFT ID Note No. 01/81/50/432/AM15/DES-II/39 Dt.
28.05.2015

Reference above application the reply submitted by the firm vide their letter dated 21.05.2015 has been examined and it is observed that the firm has not given justification for the use of CRGO Steel instead of CRNGO Steel in the manufacture of stator for 110 MW alternator. Moreover finished weight of export product given in the authorization is 71904 kg while in the reply it is indicated as 87000 kg which needs clarification.

In view of the above discrepancies the firm may again be requested to furnish above information/clarification along with supporting design drawing.


(Gajraj Singh)

12.6.15
Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(170)/2014/TSW(B)/

dated 17.06.2015.

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14.7.15

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14/07/2015

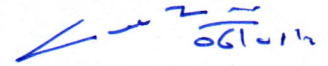
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 14/07/2015 - Case No. 7/13/81 (M/s. ITP Infotech Private Limited)
(Advance Authorization No. 0510391364 dated 26.09.2014)**

Advance Authorization may be ratified as under on repeat basis:

1. Net weight of export product may be specified as 28625 Kgs.
2. Quantity of import item at Sl. No. 1 may be allowed as applied for i.e. 25250 Kgs. inclusive of 1% wastage.
3. Quantity of import item at S.No.2 may be allowed as applied for i.e. 243600 Meters inclusive of 1.5% wastage.
4. Quantities of import items at S.No.3 & 4 may be allowed as applied for i.e. 1,50,000 Nos. & 5,00,000 Nos. respectively on net to net basis.
5. Quantity of import item at S.No.5 may be allowed as applied for i.e. 60900 Meters inclusive of 1.5% wastage.
6. Quantity of import item at S.No.6 may be allowed as applied for i.e. 106.58 Kgs. inclusive of 1.5% wastage.

Norms Committee may take a view.



**(S.K.Jain)
Development Officer**

Norms Committee II

DIPP No.12/88/2015-TSW/28 dated 06/08/2015

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14.7.15

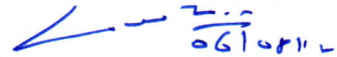
**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 14/07/2015 - Case No. 40/13/81 (M/s. Ratnamani Metals & Tubes Limited) (Advance Authorization No. 0810133502 dated 07.10.2014)

Advance Authorization may be ratified as under on repeat basis as per their Advance Authorization No. 0810132593 dated 04.07.2014 ratified in Norms Committee Meeting No. 17/81 dated 24/02/2015

1. Words "Annealed, Pickled & tested" may be suffixed with the description of export item.
2. Word "Relevant" may be prefixed with the description of import item and its quantity may be allowed as 22846 Kgs. as 1.02 Kgs./Kg. content in the export item.

Norms committee may take a view



(S. K. Jain)

Development Officer

Norms Committee II

DIPP No.12/88/2015-TSW/29 dated 06 /08/2015

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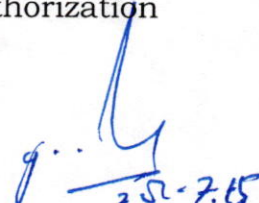
Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s Sharda Motor Industries. Ltd. for ratification of norm of AA No. 0510391541 dated 10.10.2014.

Reference: DGFT ID Note No. 01/81/50/454/AM15/DES-II/43 Dt. 28.05.2015

Reference above authorization application it is observed that both the export products in the present authorization are also covered in AA No. 0510378048 dated 03.02.2014 recently recommended. Subject authorization may therefore be ratified on repeat basis.

This issue with the approval of IA (KKT).


(Gajraj Singh)
Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(166)/2014/TSW(B)/

dated 28.07.2015.

286

31
14.7.15

Room No. 223, A Wing,
Shastri Bhawan, New Delhi-110 001
Dated the July 16, 2015

To

M/s. L.M. Wind Power Blades (India) Pvt. Ltd.,
Plot No. 85, KIADB Industrial Area,
Phase-II, Dabaspur,
Bangalore (Rural District) – 562 111.
Tele : 08067764800.
Email : www.lmwindpower.com

Subject : Request of M/s. LM Wind Power Blades (India) Pvt. Ltd. for fixation of Norms in respect of Advance License No. are under :

30.6.15
30.6.15
28.7.15

License No & date	License No & date
1. 0710107923 dated 25.03.2015	2. 0710107924 dated 25.03.2015
3. 0710107543 dated 02.02.2015	4. 0710107676 dated 18.03.2015
5. 0710107176 dated 12.12.2014	✓ 6. 0710106893 dated 28.10.2014

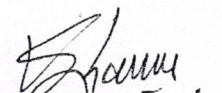
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Sir.

I am directed to refer to your Advance Authorization Applications received from O/o DGFT on the subject cited above. You are being advised to submit the following information :

- Requirement of all inputs imported and indigenous separately for manufacture of one number of Rotor Blade LM 40.0P,000,Evo-2 / FRP Rotor Blade.
- Complete back up calculation for the requirement of inputs as indicated in serial number one above duly certified by Chartered Engineer.
- Justification for the wastage, if any, and detailed calculation and reasons thereof supported by authenticated technical literature.
- CA certified data of production of one number of export item and corresponding import / requirement of inputs for the last three financial years (i.e. 2012-13 to 2014-15).

Your's faithfully,


(O.P. Sharma)

Joint Industrial Adviser
Tel: 011-23071442
Telefax: 011-23071187
Email: omsharma@nic.in

✓ **Copy to : DGFT (Shri Pradyumna Sahu, FTDO), Udyog Bhawan, New Delhi-110 001**

34
14-7-15

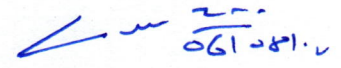
**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 14/07/2015 - Case No. 7/1/81 (M/s Megha Engineering & Infrastructures Limited) (Advance Authorization No. 0910061415 dated 19.12.2014)

Advance Authorization may be ratified as under:

1. Words “ Internal lining with cement mortar(1:2) 12 mm thick and outside coating with cement mortar (1:3) 30 mm thick” may be suffixed with the description of export items at Sl. No. 1 & 2.
2. Word “ relevant” may be prefixed with the description of import item at Sl. No. 1 and its quantity may be allowed as 4454.29 MT as 1.02 MT/MT content in the export products as claimed by the firm.
3. Quantities of import items at Sl. No. 2 & 3 may be allowed as applied for i.e. 15.3 MT each taking clue from SION C-593.
4. Quantities of import items at Sl. No. 4 & 5 may be allowed as 2684.17 MT & 170.352 MT respectively as 1.02 MT/MT content in the export products as claimed by the firm.

Norms committee may take a view



**(S. K. Jain)
Development Officer**

Norms Committee II

DIPP No.12/88/2015-TSW/34 dated 06/08/2015

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14.7.15

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s Crompton Greaves Ltd. for ratification of norm of
AA No. 0310792364 dated 24.12.2014.

Reference: DGFT ID Note No.01/81/50/21/AM16/DES-II/68 Dt. 15.07.2015

O/o DGFT may refer to firm's reply dated 06.07.2015 forwarded under
above reference. It is observed from the reply that calculation for raw material
requirement given by the firm is not supported by dimensional design drawings
of the product. The firm has also not furnished other information called for vide
this office UO of even no. dated 24.04.2015.

In view of the above this office is unable to offer comments on the
proposal.

This issue with the approval of IA (KKT).

g...
3.8.15

(Gajraj Singh)
Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(106)/2015/TSW(B)/ 294 dated 03.08.2015.

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14.7.15

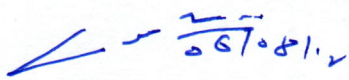
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 14/07/2015 - Case No. 25/1/81 (M/s. Polycab Wires Pvt. Limited)
(Advance Authorization No. 0310792834 dated 12.01.2015)**

Advance Authorisation may be ratified as under:

1. Sizes and Net weight of export products at Sl. No. 1 to 20 may be specified as per enclosed Annexure.
2. Quantity of import item at S.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 2 to 17 & 20.
3. Quantity of import item at S.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No.1 to 7, 11 to 18 & 20.
4. Quantity of import item at S.No.3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 3, 4 & 12 to 14.
5. Quantity of import item at S.No.4 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 1, 2, 3 & 7.
6. Quantity of import item at S.No. 5 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export product at Sl. No. 1, 2, 3 & 7.
7. Quantity of import item at S.No.6 i.e. Aluminium Ingots may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 1, 7, 18 & 19.
8. Quantity of import item at S.No.7 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at S.No. 1, 2, 5, 6 & 8 to 20.
9. Quantity of import item at S.No. 8 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1, 2, 5, 6 & 8 to 20.
10. Quantity of import item at S.No.9 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1 to 6, 12 to 18 & 20.
11. Quantity of import item at Sl.No. 10 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./kg. content in the Export products at Sl. No. 12 to 14.
12. Quantity of import item at S.No.11 i.e. HDPE Compound may be allowed as 1.05 kgs/kg content in the Export products at Sl. No. 8, 12 & 14 to 16.
13. Quantity of import item at S.No. 12 i.e. Lead Ingots may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 17.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/88/2015-TSW/36 dated

06 /08/2015

LICENCE NO. 0310792834 dt.12.01.2015

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Aluminium Cond. Covered With Semi Conducting Compound XLPE Insulated, CU Tape PVC Sheathed Armoured Cables above 1.1 KV 3 Core X 95 Sq. mm 3 Core X 185 Sq. mm	9.500	52.745
2	Copper Cond. Covered With Semi Conducting Compound XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV 3 Core X 150 Sq. mm 3 Core X 120 Sq. mm 3 Core X 240 Sq. mm	13.500	131.105
3	Copper Cond. Covered With Semi Conducting Compound ,XLPE Insulated, CU Tape ZHFR Sheathed Armoured Cables above 1.1 KV 3 Core X 95 Sq. mm 3 Core X 150 Sq. mm 3 Core X 240 Sq. mm 3 Core X 185 Sq. mm 3 Core X 300 Sq. mm	12.000	139.050
4	Copper Conductor XLPE Insulated ZHFR Sheathed Armoured Cables For 1100 V/LT. 27 Core X 4 Sq. mm	1.000	2.212
5	Copper Conductor XLPE Insulated PVC Sheathed Armoured Cables For 1100 V/LT. 3 Core X 2.5 Sq. mm 3 Core X 4 Sq. mm 3 Core X 10 Sq. mm 3 Core X 4 Sq. mm 3 Core X 2.5 Sq. mm	30.000	11.075
6	Copper Cond. XLPE Insulated PE inner PVC Outer sheathed Armoured Cables upto 1100 V/LT. 10 Pair X 0.5 Sq. mm 20 T X 2.5 Sq. mm 21 Core X 2.5 Sq. mm	33.700	39.054
7	Al. Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Wire Screening CU Tape MDPE Sheathed Unarmoured Cables above 1.1 KV 1 Core X 240 Sq. mm 1 Core X 400 Sq. mm	6.170	13.577
8	Copper Conductor HDPE Insulated, PVC Sheathed Unarmoured Cables For 300 V. 2 Pair X 22 AWG 1 Pair X 18 AWG		

	1 Pair X 16 AWG		
	1 Pair X 18 AWG		
	2 Core X 16 AWG	137.250	4.270
9	Copper Conductor PVC Insulated & Sheathed Unarmoured Cables For 300 V.		
	1 Pair X 16 AWG	30.500	1.769
10	Copper Conductor PVC Insulated Flexible Purpose Unarmoured Cables For 1100 V/LT.		
	4 Core X 1.5 SQ. MM		
	4 Core X 2.5 SQ. MM		
	4 Core X 10 SQ. MM		
	4 Core X 16 SQ. MM		
	4 Core X 25 SQ. MM	2.500	1.625
11	Copper Conductor XLPE Insulated PVC Sheathed AL. Wire Armoured Cables For 1100 V/LT.		
	1 Core X 400 SQ. MM	0.500	2.150
12	Copper Cond. Covered With Glass Mica Tape, XLPE Insulated, HDPE Bedded PVC Inner ZHFR Outersheathed Armoured Cables upto 1100 V/LT.		
	1 Pair X 2.5 Sq. mm		
	1 T X 1.5 Sq. mm		
	10 Pair X 1.5 Sq. mm		
	5 Pair X 1.5 Sq. mm		
	5 Pair X 2.5 Sq. mm		
	5 T X 1.5 Sq. mm		
	10 T X 1.5 Sq. mm	8.390	12.763
13	Copper Cond. Covered With Glass Mica Tape XLPE Insulated PVC Innersheathed ZHFR Outersheathed Armoured Cables upto 1100 V/LT.		
	1 Pair X 1.5 Sq. mm	0.624	0.231
14	Copper Cond. Covered With Glass Mica Tape XLPE Insulated HDPE Bedded PVC Inner ZHFR Outersheathed Armoured Cables For 1100 V/LT.		
	2 Core X 2.5 Sq. mm		
	4 Core X 2.5 Sq. mm		
	12 Core X 2.5 Sq. mm		
	12 Core X 6 Sq. mm	2.756	4.533
15	Copper Cond. XLPE Insulated, HDPE Bedded PVC Sheathed Armoured Instrumentation Cables upto 1100 V/LT.		
	1 Pair X 1.5 Sq. mm		
	2 Pair X 1.5 Sq. mm		
	5 Pair X 1.5 Sq. mm		
	5 Pair X 1.5 Sq. mm		
	5 Pair X 2.5 Sq. mm		
	10 Pair X 1.5 Sq. mm	20.950	25.642

16	Copper Cond. XLPE Insulated, HDPE Bedded PVC inner ZHFR Outersheathed Armoured Instrumentation Cables For 1100 V/LT. 12 Core X 2.5 Sq. mm	2.226	3.473
17	Copper Cond. XLPE Insulated Lead Sheathed PVC Sheathed Armoured Cables For 1100 V/LT. 2 Core X 70 Sq. mm 3 Core X 16 Sq. mm 2 Core X 2.5 Sq. mm 2 Core X 10 Sq. mm 2 Core X 16 Sq. mm 2 Core X 25 Sq. mm 2 Core X 35 Sq. mm 2 Core X 185 Sq. mm 3 Core X 4 Sq. mm 4 Core X 4 Sq. mm 4 Core X 6 Sq. mm 4 Core X 10 Sq. mm 4 Core X 25 Sq. mm 4 Core X 300 Sq. mm	13.965	103.217
18	Aluminium Cond. XLPE Insulated, PVC Sheathed Armoured Cables For 1100 V/LT. 3.5 Core X 120 Sq. mm 3.5 Core X 185 Sq. mm 3.5 Core X 240 Sq. mm 4 Core X 25 Sq. mm	45.000	142.865
19	Aluminium Cond. PVC Insulated & Sheathed Unarmoured Cables For 1100 V/LT. 1 Core X 35 Sq Mm	10.000	2.630
20	Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables above 1100 V/LT. 3 Core X 120 Sq. mm	1.000	4.800

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**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 14/07/2015 - Case No. 27/1/81 (M/s Polycab Wires Pvt. Limited)
(Advance Authorization No. 0310792832 dated 12.01.2015)**

Advance Authorization may be ratified as under:

1. Size, quantity and Net weight of export products at Sl. No. 1, 2 & 3 may be specified as under :

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Unarmoured PVC Insulated Flexible Purpose Copper Cable for 1100 V/LT of sizes		
	1 Core X 1.5 Sq. mm 1 Core X 2.5 Sq. mm 1 Core X 4 Sq. mm 1 Core X 6 Sq. mm	698.400	21.357
2	Solid Bare Copper Conductor, PE Insulated, PVC Sheathed Coaxial cable		
	RG6 Coaxial	17.995	0.648
3	Copper Conductor HDPE Insulated PVC Sheathed unarmoured Telephone Cables of sizes		
	2 Pair X 0.4 Sq. mm 4 Pair X 0.4 Sq. mm	32.000	0.464

- Quantity of import item at Sl. No. 1 viz. Copper Wire Rod may be allowed as 1.01 Kgs. /kg. content in the export items at Sl. No. 1, 2 & 3.
- Quantity of import item at Sl. No. 2 viz. Cross Linkable LDPE Compound may be allowed as 1.05 Kgs. /kg. content in the export items at Sl. No. 2.
- Quantity of import item at Sl. No. 3 viz. PVC Resin may be allowed as 1.05 Kgs. /kg. content in the export items at Sl. No. 1, 2 & 3.
- Quantity of import item at Sl. No. 4 viz. PVC Plasticiser may be allowed as 1.05 Kgs. /kg. content in the export items at Sl. No. 1, 2 & 3.
- Quantity of import item at Sl. No. 5 viz. HDPE Compound may be allowed as 1.05 Kgs. /kg. content in the export items at Sl. No. 3.

Norms committee may take a view

(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/88/2015-TSW/37 dated 06/08/2015

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14.7.15

**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 14/07/2015 - Case No. 24/1/81 (M/s Polycab Wires Pvt. Limited)
(Advance Authorization No. 0310792915 dated 14.01.2015)**

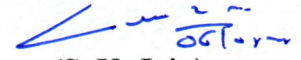
Advance Authorization may be ratified as under:

1. Size, quantity and Net weight of export products at Sl. No. 1 may be specified as under:

Sizes of cables	Quantity	Net Weight
1C x 35 Sq. mm	7.5 Kms.	1823 Kgs.
1C x 70 Sq. mm	9 Kms.	3474 Kgs.

2. Quantity of import item at Sl. No. 1 viz. Aluminium Ingots may be allowed as applied for i.e. 2324 Kgs. as 1.01 Kgs. /kg. content in the export items.
3. Quantity of import item at Sl. No. 2 viz. PVC Resin may be allowed as applied for i.e. 1895.54 Kgs. as 1.05 Kgs. /kg. content in the export items .
4. Quantity of import item at Sl. No. 2 viz. PVC Plasticiser may be allowed as applied for i.e. 947.77 Kgs. as 1.05 Kgs. /kg. content in the export items .

Norms committee may take a view


(S. K. Jain)

Development Officer

Norms Committee II

DIPP No12/88/2015-TSW/39 dated 06 /08/2015

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**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 14/07/2015 - Case No. 28/1/81 (M/s. Polycab Wires Pvt. Limited)
(Advance Authorization No. 0310792968 dated 16.01.2015)**

Advance Authorisation may be ratified as under:

1. Sizes and Net weight of export products at Sl. No. 1 to 19 may be specified as per enclosed Annexure.
2. Quantity of import item at S.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the export products at Sl. No. 1 & 3 to 19.
3. Quantity of import item at S.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No.1 to 14, 16, 18 & 19.
4. Quantity of import item at S.No.3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the export products at Sl. No. 3 to 5, 9, 11 to 13, 18 & 19.
5. Quantity of import item at S.No. 4 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the export product at Sl. No. 1 to 3, 9 & 10.
6. Quantity of import item at S.No. 5 i.e. Aluminium Ingots may be allowed as 1.01 kgs/kg content in the export products at Sl. No. 2 to 4 & 7.
7. Quantity of import item at S.No.6 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at S.No. 1, 2, 6 to 8 & 15 to 17.
8. Quantity of import item at S.No. 7 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1, 2, 6 to 8 & 15 to 17.
9. Quantity of import item at S.No. 8 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1, 2, 5, 6, 8, 9, 11 to 13 & 18.
10. Quantity of import item at Sl.No. 9 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./kg. content in the export products at Sl. No. 18 & 19.
11. Quantity of import item at S.No. 10 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the export product at Sl. No. 1 to 3, 9 & 10.
12. Quantity of import item at S.No.11 i.e. HDPE Compound may be allowed as 1.05 kgs/kg content in the export product at Sl. No. 17.

Norms committee may take a view



**(S. K. Jain)
Development Officer**

Norms Committee II

DIPP No. 12/88/2015-TSW/41 dated

06 /08/2015

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	CU Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV 3 Core X 120 Sq. mm 3 Core X 185 Sq. mm 3 Core X 240 Sq. mm 3 Core X 95 Sq. mm	70.250	586.785
2	AL Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV 3 Core X 300 Sq. mm 3 Core X 185 Sq. mm	6.000	41.820
3	CU Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape ZHFR Sheathed AL. Wire Armoured Cables above 1.1 KV 1 Core X 300 Sq. mm	3.000	11.748
4	Copper Conductor XLPE Insulated ZHFR Sheathed AL Wire Armoured Cables For 1100 V/LT. 1 Core X 150 Sq. mm 1 Core X 185 Sq. mm	30.000	57.360
5	Copper Conductor XLPE Insulated ZHFR Sheathed Armoured Cables For 1100 V/LT. 4 Core X 400 Sq. mm 7 Core X 1.5 Sq. mm 7 Core X 2.5 Sq. mm 27 Core X 1.5 Sq. mm 19 Core X 1.5 Sq. mm 12 Core X 1.5 Sq. mm 37 Core X 1.5 Sq. mm 10 Core X 2.5 Sq. mm 4 Core X 400 Sq. mm 5 Core X 150 Sq. mm 3 G X 6 SQ mm 3 G X 2.5 SQ mm 3 G X 16 SQ mm	137.500	141.814
6	Copper Conductor XLPE Insulated PVC Inner and MDPE Outer Sheathed Armoured Cables For 1100 V/LT. 3 Core X 35 Sq. mm 3 Core X 25 Sq. mm	7.000	12.218
7	Copper Conductor XLPE Insulated PVC Sheathed AL. Wire Armoured Cables For 1100 V/LT. 1 Core X 150 Sq. mm 1 Core X 95 Sq. mm	5.500	9.506

8	Copper Conductor XLPE Insulated PE Inner & PVC Outer Sheathed Armoured Cables upto 1100 V/LT. 5 Pair X 1.5 Sq. mm	3.000	3.540
9	CU Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape ZHFR Sheathed Armoured Cables above 1.1 KV 3 Core X 95 Sq. mm	1.000	6.470
10	Al. Cond. Covered With Semi Conducting Comp. XLPE Insulated CU wire Screening with CU Tape MDPE Sheathed Unarmoured Cables above 1.1 KV 3X 1 X 185 Sq. mm	6.000	21.036
11	Copper Cond. Covered with Glass Mica Tape XLPE Insulated ZHFR Sheathed Armoured Cables For 1100 V/LT. 10 Core X 2.5 Sq. mm 16 Core X 4 Sq. mm	11.250	17.515
12	Copper Cond. Covered with Glass Mica Tape XLPE Insulated ZHFR Sheathed GS Wire Braided Instrumentation Cables upto 1100 V/LT. 20 Pair X 1.5 Sq. mm	1.000	2.035
13	Copper Cond. XLPE Insulated ZHFR Sheathed GS Wire Braided Instrumentation Cables upto 1100 V/LT. 1 T X 1.5 Sq. mm	7.100	1.704
14	Copper Conductor PE Insulated Twisted Drop Wire with Connector For 300 V/Lt. 2 Core X 20 AWG	8000.000	144.000
15	Unarmoured PVC Insulated Flexible Purpose Copper Cable for 1100 V/LT 1 Core X 1.5 Sq. mm 1 Core X 2.5 Sq. mm 1 Core X 4 Sq. mm 1 Core X 6 Sq. mm	897.000	29.250
16	SOLID BARE COPPER CONDUCTOR, PE INSULATED, PVC SHEATHED COAXIAL CABLES RG6 Coaxial	31.000	1.054
17	Copper Conductor HDPE Insulated PVC Sheathed unarmoured Telephone Cables 4 Pair X 0.4 Sq. mm		0.374
		24.900	

18	Copper Cond. Covered with Glass Mica Tape XLPE Insulated ZHFR Sheathed Armoured / Unarmoured Cables For 1100 V/LT.		
	1 Pair X 1.5 Sq. mm		
	1 Pair X 2.5 Sq. mm		
	5 Core X 4 Sq. mm		
	3 G X 6 Sq. mm		
	4 X 95 + 1G X 50 Sq. mm	22.000	15.316
19	Copper Cond. XLPE Insulated, Glass Mica Tape ZHFR Sheathed Unarmoured Cables For 1100 V/LT.		
	3 G X 2.5 Sq. mm		
	3G X 6 Sq. mm		
	3G X 10 Sq. mm	2.300	0.986

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19.7.15

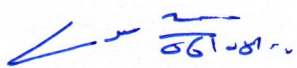
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 14/07/2015 - Case No. 29/1/81 (M/s. Polycab Wires Pvt. Limited)
(Advance Authorization No. 0310792967 dated 16.01.2015)**

Advance Authorisation may be ratified as under:

1. Sizes and Net weight of export products at Sl. No. 1 to 12 may be specified as per enclosed Annexure.
2. Quantity of import item at S.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 to 5 & 7 to 12.
3. Quantity of import item at S.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No.1 to 12.
4. Quantity of import item at S.No.3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 2, 3, 5 & 9 to 12.
5. Quantity of import item at S.No. 4 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 6, 7 & 12.
6. Quantity of import item at S.No. 5 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export product at Sl. No. 6, 7 & 12.
7. Quantity of import item at S.No. 6 i.e. Aluminium Ingots may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 8, 9 & 12.
8. Quantity of import item at S.No. 7 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at S.No. 4 & 6 to 8 .
9. Quantity of import item at S.No. 8 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 4 & 6 to 8.
10. Quantity of import item at S.No. 9 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 2 to 7, 10 & 11.
11. Quantity of import item at Sl.No. 10 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./kg. content in the Export products at Sl. No. 2 to 4.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/88/2015-TSW/42 dated

06 /08/2015

Annexue

LICENCE NO. 0310792967 dt.16.01.2015

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Copper Conductor, PE Insulated Drop Wire Twisted For 300 V/Lt. 2 Core X 20 AWG	10500	189.000
2	Copper Cond. Covered with Glass Mica Tape , XLPE Insulated ZHFR Sheathed Armoured Instrumentation Cables up to 1100 V/Lt. 1 Pair X 1.5 Sq. mm 1 T X 2.5 Sq. mm	49	12.055
3	Copper Cond. Covered with Glass Mica Tape , XLPE Insulated ZHFR Sheathed Armoured Instrumentation Cables For 1100 V/Lt. 1 Pair X 2.5 Sq. mm	7.000	3.605
4	Copper Cond. XLPE Insulated, Glass Mica Tape PVC Sheathed Armoured Instrumentation Cables up to 1100 V/Lt. 1 Pair X 1.5 Sq. mm	5.000	1.595
5	Copper Conductor XLPE Insulated, ZHFR Sheathed Armoured Cables For 1100 V/Lt. 48 Core X 2.5 Sq. mm 2 Core X 1.5 Sq. mm	4.005	3.526
6	Aluminium Cond. Covered With Semi Conducting Compound ,XLPE Insulated, Copper Tape PVC Sheathed Armoured Cables above 1.1 KV 3 Core X 185 Sq. mm	3.000	19.530
7	Copper Cond. Covered with Semi Conducting Compound XLPE insulated , CU Tape PVC Sheathed Armoured Cables Above 1.1 KV. 3 Core X 185 Sq. mm	4.200	41.580
8	Copper Conductor XLPE insulated , PVC Sheathed Aluminium Wire Armoured Cables For 1100 V/LT. 1 Core X 120 Sq. mm 1 Core X 500 Sq. mm	14.500	60.255
9	Copper Conductor XLPE insulated , ZHFR Sheathed Aluminium Wire Armoured Cables For 1100 V/LT. 1 Core X 95 Sq. mm 1 Core X 150 Sq. mm 1 Core X 500 Sq. mm	17.000	56.850
10	Copper Conductor XLPE insulated , ZHFR Sheathed Armoured Cables For 1100 V/LT. 3 Core X 1.5 Sq. mm 7 Core X 1.5 Sq. mm 27 Core X 1.5 Sq. mm		

	7 Core X 6 Sq. mm		
	10 Core X 1.5 Sq. mm		
	10 Core X 2.5 Sq. mm	47.000	22.745
11	Copper Conductor XLPE insulated , ZHFR Sheathed Armoured Cables upto 1100 V/LT.		
	1 Q X 0.75 Sq. mm	9.000	2.160
12	Copper Cond. Covered with Semi Conducting Compound XLPE insulated , CU Tape ZHFR Sheathed AL. Armoured Cables Above 1.1 KV.		
	1 Core X 800 Sq. mm	1.140	10.819

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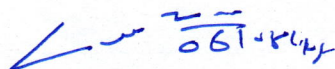
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 14/07/2015 - Case No. 30/1/81 (M/s. Polycab Wires Pvt. Limited)
(Advance Authorization No. 0310792966 dated 16.01.2015)**

Advance Authorisation may be ratified as under:

1. Sizes and Net weight of export products at Sl. No. 1 to 22 may be specified as per enclosed Annexure.
2. Quantity of import item at S.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1, 2 & 4 to 20.
3. Quantity of import item at S.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No.1 to 4, 6 to 13 & 15 to 21.
4. Quantity of import item at S.No.3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 15, 17 & 20.
5. Quantity of import item at S.No. 4 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export product at Sl. No. 2, 4, 6, 7, 15 to 18 & 21.
6. Quantity of import item at S.No. 5 i.e. Aluminium Ingots may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 2, 3, 6, 16 to 18, 21 & 22.
7. Quantity of import item at S.No. 6 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at S.No. 1, 3 to 14, 16, 19, 21& 22.
8. Quantity of import item at S.No. 7 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1, 3 to 14, 16, 19, 21& 22.
9. Quantity of import item at Sl.No. 8 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./kg. content in the Export products at Sl. No. 8 to 11.
10. Quantity of import item at S.No. 9 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 2, 6, 7, 15 to 18 & 21.
11. Quantity of import item at S.No. 10 i.e. HDPE Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 9, 11 & 12.
12. Quantity of import item at S.No. 11 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1, 3, 4, 7 to 13, 15 & 19 to 21.

Norms committee may take a view


(S. K. Jain),
Development Officer

Norms Committee II

DIPP No. 12/88/2015-TSW/43 dated

06/08/2015

Annexure

LICENCE NO. 0310792966 dt. 16.01.2015

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Copper Conductor XLPE Insulated PVC Sheathed Armoured Cables For 1100 V/LT		
	3.5 Core X 240 Sq. MM		
	1 Core X 70 Sq. MM		
	2 Core X 16 Sq. MM		
	4 Core X 10 Sq. MM		
	4 Core X 25 Sq. MM		
	4 Core X 35 Sq. MM		
	4 Core X 95 Sq. MM		
	3 Core X 1.5 Sq. MM		
	3 Core X 2.5 Sq. MM		
	3 Core X 16 Sq. MM		
	4 Core X 16 Sq. MM		
	5 Core X 16 Sq. MM		
	5 Core X 25 Sq. MM		
	5 Core X 35 Sq. MM		
	3 Core X 10 Sq. MM		
	3 Core X 16 Sq. MM		
	4 Core X 10 Sq. MM		
	4 Core X 16 Sq. MM		
	4 Core X 25 Sq. MM		
	4 Core X 35 Sq. MM		
	5 Core X 25 Sq. MM		
	5 Core X 35 Sq. MM		
	4 Core X 50 Sq. MM		
	5 Core X 10 Sq. MM		
	5 Core X 16 Sq. MM		
	2 Core X 1.5 Sq. MM		
	3 Core X 2.5 Sq. MM		
		51.550	39.728
2	CU. Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Wire Screened with CU Tape MDPE Sheathed AL. Wire Armoured Cables above 1.1 KV		
	1 Core X 240 Sq. MM		
		1.545	9.981
3	Aluminium Conductor XLPE Insulated PVC Sheathed Armoured Cables For 1100 V/LT		
	3.5 Core X 300 Sq. MM		
	3.5 Core X 120 Sq. MM		
	3.5 Core X 50 Sq. MM		
	3.5 Core X 120 Sq. MM		
	3.5 Core X 185 Sq. MM		
	3.5 Core X 240 Sq. MM		
	3.5 Core X 70 Sq. MM		
	4 Core X 25 Sq. MM		
		33.500	82.037

4	Copper Conductor XLPE Insulated, CU Tape Screened PVC Sheathed Armoured Cables For 1100 V/LT 2 Core X 4 Sq. MM 2 Core X 2.5 Sq. MM	1.550	0.745
5	Copper Conductor PVC Insulated & Sheathed Armoured Cables upto 1100 V/LT 3 Core X 1.5 Sq. MM 3 Core X 2.5 Sq. MM 1 Core X 2.5 Sq. MM 1 Core X 1.5 Sq. MM 1 Core X 50 Sq. MM	903.000	68.395
6	Al Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Wire Screened with CU Tape PVC Sheathed AL. Wire Armoured Cables above 1.1 KV 1 Core X 630 Sq. MM	18.000	80.820
7	CU Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV 3 Core X 95 Sq. MM 3 Core X 50 Sq. MM	10.000	55.100
8	CU Cond. Covered With Glass Mica Tape XLPE Insulated PVC Sheathed Armoured Cables upto 1100 V/LT 1 Pair X 1.5 Sq. MM 1 T X 1.5 Sq. MM	2.250	0.723
9	CU Cond. Covered With Glass Mica Tape XLPE Insulated HDPE Bedded PVC Sheathed Armoured Cables upto 1100 V/LT 10 Pair X 1.5 Sq. MM 5 Pair X 1.5 Sq. MM	5.800	11.420
10	CU Cond. Covered With Glass Mica Tape XLPE Insulated PVC Sheathed Armoured Cables For 1100 V/LT 2 Core X 2.5 Sq. MM	1.000	0.415
11	CU Cond. Covered With Glass Mica Tape XLPE Insulated HDPE Bedded PVC Sheathed Armoured Cables For 1100 V/LT 10 Core X 2.5 Sq. MM 20 Core X 2.5 Sq. MM	5.000	10.886
12	CU Cond. XLPE Insulated HDPE Bedded PVC Sheathed Armoured Cables upto 1100 V/LT 10 Pair X 1.5 Sq. MM 5 Pair X 1.5 Sq. MM 5 T X 1 Sq. MM 8 T X 1.5 Sq. MM	9.000	16.773

13	Copper Conductor XLPE Insulated PVC Sheathed Armoured Cables upto 1100 V/LT 1 Pair X 1.5 Sq. MM 1 T X 1.5 Sq. MM	2.550	0.659
14	Copper Conductor PVC Insulated & Sheathed Unarmoured Cables For 1100 V/LT 1 Core X 10 Sq. MM 1 Core X 35 Sq. MM 1 Core X 50 Sq. MM	24.000	8.070
15	CU Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape ZHFR Sheathed Armoured Cables above 1.1 KV 3 Core X 120 Sq. MM 3 Core X 185 Sq. MM	8.700	75.351
16	CU Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed AL. Wire Armoured Cables above 1.1 KV 1 Core X 400 Sq. MM	3.000	17.370
17	CU Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape ZHFR Sheathed Al. Wire Armoured Cables above 1.1 KV 1 Core X 500 Sq. MM 1 Core X 95 Sq. MM 1 Core X 240 Sq. MM	10.000	36.490
18	AL Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Wire Screened CU Tape MDPE Sheathed Unarmoured Cables above 1.1 KV 1 Core X 150 Sq. MM 1 Core X 185 Sq. MM 1 Core X 95 Sq. MM	51.239	77.784
19	Copper Conductor XLPE Insulated PVC Inner MDPE Outer Sheathed Armoured Cables For 1100 V/LT 3 Core X 25 Sq. MM	7.000	9.660
20	Copper Conductor XLPE Insulated ZHFR Sheathed Armoured/ Unarmoured Cables For 1100 V/LT 5 Core X 1.5 Sq. MM 3 Core X 400 Sq. MM	6.500	7.880
21	AL Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV 3 Core X 120 Sq. MM	1.000	5.330
22	Aluminium Conductor PVC Insulated & Sheathed Unarmoured Cables For 1100 V/LT. 1 Core X 70 Sq. MM 1 Core X 16 Sq. MM 1 Core X 35 Sq. MM	33.000	6.568

44
14.7.15

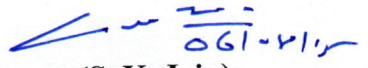
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 14/07/2015 - Case No. 32/1/81 (M/s. Polycab Wires Pvt. Limited)
(Advance Authorization No. 0310792969 dated 16.01.2015)**

Advance Authorisation may be ratified as under:

1. Sizes and Net weight of export products at Sl. No. 1 to 14 may be specified as per enclosed Annexure.
2. Quantity of import item at S.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 to 6 & 9 to 14.
3. Quantity of import item at S.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No.1, 3, 4, 6, 7 & 9 to 13.
4. Quantity of import item at S.No.3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 1 to 4, 10 & 13.
5. Quantity of import item at S.No. 4 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 9, 10, 12 & 13.
6. Quantity of import item at S.No. 5 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export product at Sl. No. 9, 10, 12 & 13.
7. Quantity of import item at S.No. 6 i.e. Aluminium Ingots may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 3, 7, 8 & 11 to 13.
8. Quantity of import item at S.No. 7 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at S.No. 5 to 9, 11 & 14.
9. Quantity of import item at S.No. 8 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 5 to 9, 11 & 14.
10. Quantity of import item at S.No. 9 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1, 4, 6, 7, 9, 10 & 14.
11. Quantity of import item at Sl.No. 10 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./kg. content in the Export products at Sl. No. 1, 3 & 4.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/88/2015-TSW/44 dated

06/08/2015

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Copper Cond. Covered with Glass Mica Tape XLPE Insulated ZHFR Sheathed Armoured Cables For 1100 V/LT. 3X16+1 X 16+ 1GX1 Sq. mm 3X25+1 X 16+ 1X16 Sq. mm 1X2.5+1 X 2.5+ 1G Sq. mm 1X4 +1 X 4+ 1G4 Sq. mm 1X10 +1 X10+ 1G10 Sq. mm 3X10 +1G 10 Sq. mm	13.750	15.550
2	Unarmoured ZHFR Insulated Flexible Purpose Copper Cables For 1100 V/LT. 1 Core X 50 Sq mm 1 Core X 50 Sq mm	6.000	1.678
3	Copper Cond. XLPE Insulated Glass Mica Tape ZHFR Sheathed Al. Wire armoured Cables For 1100 V/LT. 1 Core X 500 Sq mm	0.400	2.288
4	Copper Cond. XLPE Insulated Glass Mica Tape ZHFR Sheathed Armoured Cables For 1100 V/LT. 4 Core X 4 Sq mm 3X2.5+ 1G2.5 Sq mm 3X6+ 1G X 6 Sq mm 3X50+ 1G X 25 Sq mm 3X150+ 1G X 95 Sq mm 3X35+ 1X25+1GX2 Sq mm 1X2.5+ 1X2.5+1G Sq mm 1X6+1X6+1GX6 Sq mm 1X35+1X35+1GX35 Sq mm 12 Core X 2.5 Sq mm 3X50+1X25+1GX2 Sq mm 5 Core X 70 Sq mm 3X95+1X50+1GX5 Sq mm 24 Core X 2.5 Sq mm 1X10+1X10+1GX1 Sq mm 3X240+1G120 Sq mm	64.550	116.900
5	Copper Cond. PVC Insulated Unarmoured Cables For 1100 V/LT. 1 Core X 1 Sq mm 1 Core X 1.5 Sq mm 1 Core X 2.5 Sq mm 1 Core X 4 Sq mm 1 Core X 6 Sq mm 1 Core X 10 Sq mm 1 Core X 16 Sq mm 1 Core X 0.5 Sq mm 1 Core X 0.75 Sq mm	150.900	11.302

6	Copper Cond. XLPE Insulated PVC Sheathed Armoured Cables For 1100 V/LT. 3 Core X 2.5 Sq mm 4 Core X 2.5 Sq mm 7 Core X 4 Sq mm 10 Core X 1.5 Sq mm 2 Core X 10 Sq mm 4 Core X 16 Sq mm 4 Core X 25 Sq mm 1 Core X 150 Sq mm 1 Core X 50 Sq mm 1 Core X 35 Sq mm	30.550	36.320
7	Aluminium Conductor XLPE Insulated PVC Sheathed Armoured Cables For 1100 V/LT. 4 Core X 16 Sq mm 4 Core X 25 Sq mm 3.5 Core X 300 Sq mm 3.5 Core X 120 Sq mm 4 Core X 25 Sq mm 4 Core X 16 Sq mm	13.831	47.266
8	Aluminium Cond. PVC Insulated Unarmoured Cables For 1100 V/LT. 1 Core X 35 Sq mm	1.500	0.357
9	Copper Cond. Covered with Semi Conducting Compound XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV. 3 Core X 50 Sq mm 3 Core X 95 Sq mm 3 Core X 240 Sq mm	51.000	318.690
10	Copper Cond. Covered with Semi Conducting Compound XLPE Insulated CU Tape ZHFR Sheathed Armoured Cables above 1.1 KV. 3 Core X 95 Sq mm	5.000	50.700
11	Copper Cond. XLPE Insulated PVC Sheathed Al. Wire Armoured Cables For 1100 V/LT. 1 Core X 50 Sq mm	2.000	1.240
12	Al. Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Wire Screened with CU Tape MDPE Sheathed unarmoured Cables above 1.1 KV 1 Core X 150 Sq. mm	6.000	14.040
13	Copper Cond. Covered with Semi Conducting Compound XLPE Insulated CU Tape ZHFR Sheathed Al. Wire Armoured Cables above 1.1 KV. 1 Core X 185 Sq mm	3.000	8.160
14	Copper Cond. PVC Insulated and Sheathed Armoured Cables For 1100 V/LT. 3 Core X 6 Sq mm 12 Core X 2.5 Sq mm 19 Core X 2.5 Sq mm	8.200	8.947

49
14.7.15

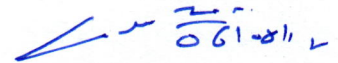
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 14/07/2015 - Case No. 26/1/81 (M/s. Polycab Wires Pvt. Limited)
(Advance Authorization No. 0310793172 dated 21.01.2015)**

Advance Authorisation may be ratified as under:

1. Sizes and Net weight of export products at Sl. No. 1 & 2 may be specified as per enclosed Annexure.
2. Word "Unarmoured" may be deleted from the description of export items at Sl. No. 1 & 2.
3. Quantity of import item at S.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1 & 2.
4. Quantity of import item at S.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No.1 & 2.
5. Quantity of import item at S.No. 3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 2.
6. Quantity of import item at S.No. 4 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at S.No. 1.
7. Quantity of import item at S.No. 5 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1.
8. Quantity of import item at S.No. 6 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1 & 2.

Norms committee may take a view



**(S. K. Jain)
Development Officer**

Norms Committee II

DIPP No. 12/88/2015-TSW/49 dated

06 /08/2015

Annexure

LICENCE NO. 0310793172 dt. 21.01.2015

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Copper Conductor XLPE Insulated PVC Sheathed Armoured Cables For 1100 V/LT 4 Core X 16 Sq. MM 3 Core X 25 Sq. MM 4 Core X 25 Sq. MM 4 Core X 35 Sq. MM 3 Core X 50 Sq. MM 4 Core X 50 Sq. MM 3 Core X 95 Sq. MM 4 Core X 95 Sq. MM 4 Core X 185 Sq. MM 4 Core X 240 Sq. MM 4 Core X 300 Sq. MM 4 Core X 400 Sq. MM	230.000	802.825
2	Copper Conductor XLPE Insulated ZHFR Sheathed Armoured Cables For 1100 V/LT 4 Core X 16 Sq. MM 3 Core X 25 Sq. MM 4 Core X 25 Sq. MM 4 Core X 35 Sq. MM 3 Core X 50 Sq. MM 4 Core X 50 Sq. MM 3 Core X 95 Sq. MM 4 Core X 95 Sq. MM 4 Core X 185 Sq. MM 4 Core X 240 Sq. MM 4 Core X 300 Sq. MM 4 Core X 400 Sq. MM	230.000	805.775

50
14.7.15

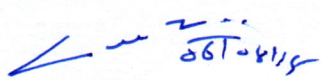
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 14/07/2015 - Case No. 19/1/81 (M/s. Polycab Wires Pvt. Limited)
(Advance Authorization No. 0310793191 dated 22.01.2015)**

Advance Authorisation may be ratified as under:

1. Sizes and Net weight of export products at Sl. No. 1 to 18 may be specified as per enclosed Annexure.
2. Quantity of import item at S.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 1, 2, 3, 5 to 9 & 11 to 18. However, quantity of this item for 1Cx 140 Sq. Mtr. cable at Sl. No. 5 of export item may be restricted as 1321 Kgs./Km.
3. Quantity of import item at S.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No.1 to 7, 9 to 15 & 18.
4. Quantity of import item at S.No.3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 1, 2, 5, 6, 11 to 13 & 15.
5. Quantity of import item at S.No. 4 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 3, 4, 5, 9 & 10.
6. Quantity of import item at S.No. 5 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export product at Sl. No. 3, 4, 5, 9 & 10.
7. Quantity of import item at S.No. 6 i.e. Aluminium Ingots may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 3, 4, 5 & 10.
8. Quantity of import item at S.No. 7 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at S.No. 3, 4, 7 to 9, 14 & 16 to 18.
9. Quantity of import item at S.No. 8 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 3, 4, 7 to 9, 14 & 16 to 18.
10. Quantity of import item at S.No. 9 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1, 2, 4, 6 to 9, 11, 13 & 15.
11. Quantity of import item at Sl.No. 10 i.e. Water Swellable Tape may be allowed as 1.01 Sq. Mtrs. content in the Export products at Sl. No. 3, 10, 12 to 14.
12. Quantity of import item at Sl.No. 11 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./kg. content in the Export products at Sl. No. 1, 12 to 15.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/88/2015-TSW/50 dated

06 /08/2015

Annexure

LICENCE NO. 0310793191 DT. 22.01.2015

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (MT)
1	Copper Conductor Covered With Glass Mica Tape, XLPE Insulated ZHFR Sheathed Armoured Instrumentation Cables up to 1100 V/Lt. 1 Pair X 1.5 Sq. mm 1 Pair X 2.5 Sq. mm 8 Pair X 2.5 Sq. mm 1 T X 1.5 Sq. mm 10 T X 1.5 Sq. mm	16.510	9.589
2	Copper Conductor XLPE Insulated ZHFR Sheathed Armoured Instrumentation Cable up to 1100 V/Lt. 1 Pair X 1.5 Sq. mm 5 Pair X 1 Sq. mm 12 Pair X 1 Sq. mm	13.030	5.496
3	Copper Cond. Covered with Semi Conducting Compound & Water Swellable Tape XLPE insulated CU Tape PVC Sheathed Aluminium Wire Armoured Cables For 18/30 (38) KV. 1 Core X 70 Sq. mm 1 Core X 95 Sq. mm 1 Core X 120 Sq. mm 1 Core X 240 Sq. mm	50.910	162.713
4	Aluminium Cond. Covered with Semi Conducting Compound XLPE insulated , CU Tape PVC Sheathed Armoured Cables For Above 1.1 KV. 3 Core X 300 Sq. mm 3 Core X 95 Sq. mm	4.000	23.440
5	Copper Cond. Covered with Semi Conducting Compound XLPE insulated , CU Tape ZHFR Sheathed Aluminium Wire Armoured Cables For Above 1.1 KV. 1 Core X 185 Sq. mm 1 Core X 140 Sq. mm 1 Core X 630 Sq. mm	7.000	32.550
6	Copper Conductor XLPE Insulated ZHFR Sheathed Armoured Cables For 1100 V/Lt. 3 Core X 4 Sq. mm 7 Core X 2.5 Sq. mm 5 Core X 1.5 Sq. mm 5 Core X 2.5 Sq. mm		

	12 Core X 1.5 Sq. mm		
	12 Core X 2.5 Sq. mm		
	37 Core X 1.5 Sq. mm	104.000	53.263
7	Copper Conductor XLPE insulated ,PE Inner Sheathed PVC Outer Sheathed Armoured Cables up to 1100 V/LT.		
	1 Pair X 0.75 Sq. mm		
	1 Q X 0.75 Sq. mm		
	2 Pair X 0.75 Sq. mm		
	10 T X 1.5 SQ MM	110.000	51.633
8	Copper Conductor PVC insulated and Sheathed Armoured Cables up to 1100 V/LT.		
	1 Q X 1.5 Sq. mm		
	1 Q X 0.75 Sq. mm	30.000	7.650
9	Copper Cond. Covered with Semi Conducting Compound XLPE insulated , CU Tape PVC Sheathed Armoured Cables For Above 1.1 KV.		
	3 Core X 185 Sq. mm		
	3 Core X 50 Sq. mm		
	3 Core X 70 Sq. mm		
	3 Core X 240 Sq. mm	11.500	96.690
10	Aluminium Cond. Covered with Semi Conducting Compound XLPE insulated , Waterswellable Tape, CU Tape MDPE Sheathed Unarmoured Cables For Above 1.1 KV.		
	1 Core X 150 Sq. mm		
	1 Core X 185 Sq. mm		
	1 Core X 240 Sq. mm	16.000	28.990
11	Copper Conductor XLPE Insulated ZHFR Sheathed Armoured Cables For 1100 V/Lt.		
	3 Core X 4 Sq. mm		
	7 Core X 2.5 Sq. mm		
	7 Core X 4 Sq. mm		
	19 Core X 1.5 Sq. mm		
	5 Core X 1.5 Sq. mm		
	5 Core X 2.5 Sq. mm		
	19 Core X 4 Sq. mm		
	12 Core X 1.5 Sq. mm		
	12 Core X 2.5 Sq. mm		

	37 Core X 1.5 Sq. mm		
	48 Core X 1.5 Sq. mm		
	48 Core X 2.5 Sq. mm		
	12 Core X 4 Sq. mm	124.000	77.347
12	Copper Cond. Covered With Glass Mica Tape, XLPE Insulated , WS Tape, ZHFR Sheathed Unarmoured Cables up to 1100 V/Lt.		
	6 Pair X 0.75 Sq. mm		
	12 Pair X 1.5 Sq. mm		
	6 Pair X 1.5 Sq. mm		
	6 Pair X 4 Sq. mm		
	12 T X 2.5 Sq. mm	7.680	15.155
13	Copper Cond. Covered With Glass Mica Tape, XLPE Insulated , WS Tape, ZHFR Sheathed Armoured Instrumentation Cables up to 1100 V/Lt.		
	1 Pair X 1.5 Sq. mm		
	2 Pair X 1.5 Sq. mm		
	1 Pair X 2.5 Sq. mm		
	1 T X 1.5 Sq. mm	18.002	10.926
14	Copper Cond. XLPE Insulated , WS Tape, Glass Mica Tape PVC Sheathed Armoured / Unarmoured Instrumentation Cables up to 1100 V/Lt.		
	12 Pair X 0.75 Sq. mm		
	12 Pair X 1.5 Sq. mm		
	6 Pair X 0.75 Sq. mm		
	12 T X 0.75 Sq. mm		
	1 P X 1.5 Sq. mm		
	1 P X 2.5 Sq. mm	30.242	14.399
15	Copper Cond. Covered With Glass Mica Tape, XLPE Insulated ZHFR Sheathed Armoured Instrumentation Cable up to 1100 V/Lt.		
	4 PAIR X 0.6 Sq. mm	2.200	1.364
16	Unarmoured PVC insulated Flexible / Control /Power Purpose Copper cables For 1100 V/Lt		
	1 Core X 2.5 Sq. mm		
	1 Core X 16 Sq. mm		
	1 Core X 25 Sq. mm		
	3 Core X 6 Sq. mm		

	3 Core X 16 Sq. mm		
	3 Core X 4 Sq. mm		
	4 Core X 4 Sq. mm		
	4 Core X 10 Sq. mm		
	4 Core X 16 Sq. mm		
	5 Core X 16 Sq. mm		
	1 Core X 10 Sq. mm		
	1 Core X 16 Sq. mm		
	1 Core X 120 Sq. mm	31.150	8.405
17	Unarmoured PVC insulated Flexible / Control /Power Purpose Copper cables up to 1100 V/Lt		
	3 Core X 1.5 Sq. mm		
	3 Core X 2.5 Sq. mm		
	4 Core X 2.5 Sq. mm		
	5 Core X 2.5 Sq. mm	129.000	26.641
18	Copper Cond. XLPE Insulated PVC Sheathed Unarmoured CableS FOR 1100 V/Lt.		
	4 CORE X 240 Sq. mm		
	4 CORE X 400 Sq. mm		
	4 CORE +E X 185 Sq. mm		
	4 CORE +E X 25 Sq. mm		
	4 CORE +E X 35 Sq. mm		
	4 CORE +E X 50 Sq. mm		
	4 CORE +E X 10 Sq. mm		
	4 CORE +E X 4 Sq. mm		
	4 CORE +E X 6 Sq. mm		
	2 CORE +E X 10 Sq. mm		
	2 CORE +E X 2.5 Sq. mm		
	2 CORE +E X 4 Sq. mm		
	2 CORE +E X 6 Sq. mm		
	5 CORE X 10 Sq. mm	37.150	35.830

51
14.7.15

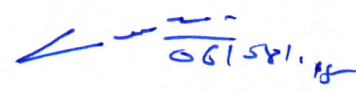
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 14/07/2015 - Case No. 31/1/81 (M/s. Polycab Wires Pvt. Limited)
(Advance Authorization No. 0310793198 dated 22.01.2015)**

Advance Authorisation may be ratified as under:

1. Sizes and Net weight of export products at Sl. No. 1 to 31 may be specified as per enclosed Annexure.
2. Quantity of import item at S.No.1 i.e. Copper Wire Rod may be allowed as 1.01 Kgs./Kg. content in the Export products at Sl. No. 2, 4 to 12, 14 to 23, 25, 27 to 31.
3. Quantity of import item at S.No.2 i.e. LDPE Compound(Crosslinkable) may be allowed as 1.05 kgs/kg content in the Export products at Sl. No.1 to 3, 5, 7 to 10, 12 to 19, 21 to 25 & 27 to 31.
4. Quantity of import item at S.No.3 i.e. COGEGUM Compound may be allowed as 1.05 kgs./kg content in the Export products at Sl. No. 15, 16 & 27 to 31.
5. Quantity of import item at S.No. 4 i.e. Semi Conducting Compound may be allowed as 1.05 kgs/kg content in the Export product at Sl. No. 9, 10 & 14 to 19.
6. Quantity of import item at S.No. 5 i.e. Copper Tape may be allowed as 1.01 Kgs./Kg. content in the Export product at Sl. No. 2, 9, 10, 14 to 19, 21 & 22.
7. Quantity of import item at S.No. 6 i.e. Aluminium Ingots may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 1, 3, 10, 13, 14, 16, 17, 24 & 26.
8. Quantity of import item at S.No. 7 i.e. PVC Resin may be allowed as 1.05 Kgs./Kg. content in the export products at S.No. 1 to 10, 14, 18, 19 & 21 to 26.
9. Quantity of import item at S.No. 8 i.e. PVC Plasticizer may be allowed as 1.05 Kgs./Kg. content in the export products at Sl. No. 1 to 10, 14, 18, 19 & 21 to 26.
10. Quantity of import item at S.No. 9 i.e. Galvanised Steel Wire may be allowed as 1.02 kgs/kg content in the Export products at Sl. No. 1, 2, 7, 9, 15, 18, 19, 21 to 23, 25, 27, 28, 30 & 31.
11. Quantity of import item at Sl.No. 10 i.e. Glass Mica Tape may be allowed as 1.02 Kgs./kg. content in the Export products at Sl. No. 21 & 27 to 29.
12. Quantity of import item at Sl.No. 11 i.e. Polidienne Compound may be allowed as 1.05 Kgs./kg. content in the Export products at Sl. No. 11.

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/88/2015-TSW/51 dated

06/08/2015

Annexure

LICENCE NO. 0310793198 dt.22.01.2015

Sr. No.	Size & type Of Cables	Qty (KMS)	Total Cable wt (Metric tons)
1	Aluminium Conductor XLPE Insulated PVC Sheathed Armoured Cables For 1100 V/LT. 4 Core X 16 Sq. mm 3.5 Core X 300 Sq. mm 3.5 Core X 120 Sq. mm 3.5 Core X 35 Sq. mm 2 Core X 10 Sq. mm 3.5 Core X 185 Sq. mm 3.5 Core X 120 Sq. mm 3.5 Core X 240 Sq. mm 4 Core X 25 Sq. mm 4 Core X 35 Sq. mm	56.750	118.075
2	Copper Conductor XLPE Insulated Screened with CU Tape PVC Sheathed Armoured Cables For 1100 V/LT. 5 Core X 2.5 Sq. mm 10 Core X 2.5 Sq. mm 14 Core X 2.5 Sq. mm 19 Core X 2.5 Sq. mm 2 Core X 4 Sq. mm 2 Core X 2.5 Sq. mm 4 Core X 4 Sq. mm	34.350	30.002
3	Aluminium Conductor XLPE Insulated PVC Sheathed Al. Wire Armoured Cables For 1100 V/LT. 1 Core X 150 Sq. mm	0.500	0.445
4	Copper Conductor PVC Insulated PVC Sheathed unarmoured Cables For 1100 V/LT. 2 C X E X 10 Sq. mm 2 C X E X 6 Sq. mm 4 C X E X 25 Sq. mm 4 C X E X 16 Sq. mm 2 C X E X 1.5 Sq. mm	4.000	2.710
5	Copper Conductor XLPE Insulated PVC Sheathed Armoured / Unarmoured Cables For 1100 V/LT. 1 Core X 50 Sq. mm 1 Core X 25 Sq. mm 3 Core X 120 Sq. mm 19 Core X 1.5 Sq. mm 12 Core X 1.5 Sq. mm 27 Core X 1.5 Sq. mm 12 Core X 4 Sq. mm 7 Core X 4 Sq. mm 4 Core X 1.5 Sq. mm 10 Core X 2.5 Sq. mm 7 Core X 16 Sq. mm		

1 Core X 150 Sq. mm
 1 Core X 400 Sq. mm
 3 Core X 35 Sq. mm
 3 Core X 95 Sq. mm
 3 Core X 50 Sq. mm
 4 Core X 4 Sq. mm
 4 Core X 6 Sq. mm
 4 Core X 10 Sq. mm
 5 Core X 2.5 Sq. mm
 4 Core X 16 Sq. mm
 1 Core X 150 Sq. mm
 1 Core X 400 Sq. mm
 3 Core X 1.5 Sq. mm
 3 Core X 35 Sq. mm
 3 Core X 95 Sq. mm
 4 Core X 4 Sq. mm
 4 Core X 6 Sq. mm
 4 Core X 10 Sq. mm
 5 Core X 2.5 Sq. mm
 3x240+1x240+12 Sq. mm
 4x185+1x95 Sq. mm
 4 Core X 16 Sq. mm
 3.5 Core X 35 Sq. mm
 3.5 Core X 70 Sq. mm
 3 Core X 2.5 Sq. mm
 3 Core X 4 Sq. mm
 7 Core X 2.5 Sq. mm
 4 Core X 1.5 Sq. mm
 12 Core X 2.5 Sq. mm
 19 Core X 1.5 Sq. mm
 4 Core X 1.5 Sq. mm
 8 Core X 1.5 Sq. mm
 48 Core X 1.5 Sq. mm

312.710

210.467

6 Copper Conductor PVC Insualted Flexible Purpose unarmoured Cables upto 1100 V/LT.

2 C X E X1.5 Sq. mm
 2 C X E X2.5 Sq. mm
 1 Core X 95 Sq. mm
 1 Core X 300 Sq. mm
 1 Core X 6 AWG
 1 Core X 4 AWG
 1 Core X 2 AWG
 1 Core X 1/0 AWG
 1 Core X 2/0 AWG
 1 Core X 4/0 AWG
 1 Core X 2.5 SQ.MM

27.150

10.362

7 Copper Conductor XLPE Insulated PVC Sheathed G.I. Double Steel tape Armoured Cables For 1100 V/LT.

	2X2.5 Core + 2.5 Sq. mm		
	2X4 Core + 4 Sq. mm		
	2X6 Core + 6 Sq. mm		
	2X10 Core + 10 Sq. mm		
	3X2.5 + 2.5 Sq. mm		
	3X4 + 4 Sq. mm		
	3X6 + 6 Sq. mm		
	3X10 + 10 Sq. mm		
	3X16 + 16 Sq. mm		
	4X4 + 4 Sq. mm		
	4X6 + 6 Sq. mm		
	3X35 + 25 Sq. mm		
	3X50 + 25 Sq. mm		
	3X70 + 35 Sq. mm		
	2X50 + 1 X 25 Sq. mm		
	2X95 + 1 X 50 Sq. mm		
	3X50 + 1 X 25 + 1X25 Sq. mm		
	3 Core X 16 Sq. mm		
	2X25 + 25 Sq. mm		
	3X95 + 50 Sq. mm		
	3X120 + 70 Sq. mm		
	3X150 + 95 Sq. mm		
	3.5 X 240 Sq. mm		
	3X 95 + 1 X 50 + 1 X 50 Sq. mm		
	3X 150 + 1 X 95 + 1 X 95 Sq. mm		
	3X 25 + 25 Sq. mm	57.290	109.029
8	Copper Conductor XLPE Insulated PVC Sheathed Al. Wire Armoured Cables For 1100 V/LT.		
	1 Core X 400 Sq. mm		
	1 Core X 630 Sq. mm		
	1 Core X 240 Sq. mm		
	1 Core X 120 Sq. mm	18.970	92.282
9	Copper Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed G.I. Double Steel Tape Armoured Cables above 1.1 KV		
	3 Core X 95 Sq. mm	1.320	7.181
10	Copper Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape PVC Sheathed Al. Wire Armoured Cables above 1.1 KV		
	1 Core X 150 Sq. mm		
	1 Core X 300 Sq. mm	7.160	25.513
11	Copper Conductor EPR Insulated PCP Sheathed Unarmoured Cables above 1.1 KV.		
	1 Core X 240 Sq. mm	0.710	1.839
12	Copper Conductor, PE Insulated Twisted Drop Wire For 300 V/Lt.		
	2 Core X 20 AWG	5160.000	92.880

13	Aluminium Messenger Conductor XLPE Insulated Aluminium Twisted Cables For 1100 V/LT. 3C X35 + 1X 50 Sq. mm 3C X70 + 1X 50 Sq. mm 3C X95 + 1X 50 Sq. mm	31.000	25.619
14	Al. Cond. Covered With Semi Conducting Comp. XLPE Insulated CU wire Screening with CU Tape PVC Sheathed Unarmoured Cables above 1.1 KV 1 Core X 120 Sq. mm	4.000	4.160
15	Copper Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape ZHFR Sheathed Armoured Cables above 1.1 KV 3 Core X 120 Sq. mm 3 Core X 95 Sq. mm	3.250	23.368
16	Copper Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Tape ZHFR Sheathed Al.Wire Armoured Cables above 1.1 KV 1 Core X 120 Sq. mm	1.000	1.899
17	Al. Cond. Covered With Semi Conducting Comp. XLPE Insulated CU Wire Screened with CU Tape MDPE Sheathed unarmoured Cables above 1.1 KV 1 Core X 300 Sq. mm 1 Core X 70 Sq. mm	9.610	18.327
18	CU Cond Covered With Semi Conducting Comp XLPE Insulated CU Tape PVC inner & MDPE OuterSheathed Armoured Cables above 1.1 KV 3 Core X 300 Sq. mm	1.185	17.135
19	CU Cond Covered With Semi Conducting Comp XLPE Insulated CU Tape PVC Sheathed Armoured Cables above 1.1 KV 3 Core X 185 Sq. mm 3 Core X 95 Sq. mm 3 Core X 95 Sq. mm 3 Core X 185 Sq. mm 3 Core X 240 Sq. mm	29.000	235.570
20 1	Compact Copper Conductor 1 Core X 70 Sq. mm	0.800	0.500
21	Copper Cond. Covered With Glass Mica Tape XLPE Insulated CU Tape PVC Sheathed G.I. Double Steel Tape Armoured Cables For 1100 V/LT. 3 Core X 1.5 Sq. mm 2 Core X 2.5 Sq. mm 7 Core X 2.5 Sq. mm 12 Core X 2.5 Sq. mm 19 Core X 2.5 Sq. mm	50.900	29.517

22	Copper Conductor XLPE Insulated Screened with CU Tape PVC Sheathed G.I. Double Steel Tape Armoured Cables upto 1100 V/LT. 1 Pair X 1 Sq. mm 2 Pair X 1 Sq. mm 4 Pair X 1 Sq. mm 6 Pair X 1 Sq. mm 12 Pair X 1 Sq. mm 2T X 1 Sq. mm 6T X 1 Sq. mm	28.600	12.033
23	Copper Conductor XLPE Insulated Screened with CU Tape PVC Sheathed G.I. Double Steel Tape Armoured Cables for 1100 V/LT. 3 Core X 1.5 Sq. mm 5 Core X 1.5 Sq. mm 7 Core X 1.5 Sq. mm 7 Core X 2.5 Sq. mm 12 Core X 1.5 Sq. mm 24 Core X 1.5 Sq. mm 4 Core X 4 Sq. mm 4 Core X 10 Sq. mm	86.400	33.551
24	Al Cond XLPE Insulated PVC inner & MDPE Outer Sheathed Al Wire Armoured Cables For 1100 V/LT. 1 Core X 300 Sq. mm 1 Core X 240 Sq. mm	32.000	53.740
25	Copper Conductor XLPE Insulated Screened with CU Wire PVC Sheathed G.I. Double Steel Tape Armoured Cables upto 1100 V/LT. 1 T X 1.5 Sq. mm	2.700	0.799
26	Aluminium Conductor PVC Insulated PVC Sheathed unarmoured Cables For 1100 V/LT. 1 C X 70 Sq. mm 1 C X 16 Sq. mm 1 C X 35 Sq. mm	45.000	8.550
27	Copper Conductor Covered with Glass Mica Tape XLPE Insulated ZHFR Sheathed GS Wire Braided Cables up to 1100 V/LT. 1 Pair X 1.5 Sq. mm 20 Pair X 1.5 Sq. mm 12 Pair X 1.5 Sq. mm 1 T X 1.5 Sq. mm 10 T X 1.5 Sq. mm 5 Pair X 1.5 Sq. mm 1 Pair X 2.5 Sq. mm	31.055	23.608
28	Copper Conductor Covered with Glass Mica Tape XLPE Insulated ZHFR Sheathed Armoured Cables For 1100 V/LT. 2 Pair X 2.5 Sq. mm 10 Core X 2.5 Sq. mm		

	20 Core X 2.5 Sq. mm		
	40 Core X 2.5 Sq. mm	35.100	32.413
29	Copper Conductor Covered with Glass Mica Tape XLPE Insulated ZHFR Sheathed Unarmoured Cables For 1100 V/LT.		
	1 Pair X 1.5 Sq. mm	18.000	2.232
30	Copper Conductor XLPE Insulated ZHFR Sheathed GS Wire Braided Cables up to 1100 V/LT.		
	1 Pair X 1.5 Sq. mm		
	12 Pair X 1.5 Sq. mm		
	20 Pair X 1.5 Sq. mm		
	1 T X 1.5 Sq. mm		
	10 T X 1.5 Sq. mm		
	5 Pair X 1.5 Sq. mm	86.500	79.392
31	Copper Conductor XLPE Insulated ZHFR Sheathed Armoured Cables For 1100 V/LT.		
	2 Core X 2.5 Sq. mm		
	20 Core X 2.5 Sq. mm		
	10 Core X 2.5 Sq. mm	75.930	81.085

52
14.7.15

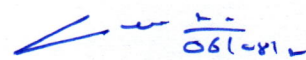
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 14/07/2015 - Case No. 47/1/81 (M/s Gujarat Copper Alloys Limited)
(Advance Authorization No. 0310793498 dated 02.02.2015)**

Advance Authorization may be ratified as under:

1. Description of export product may be modified as "Copper Flats and profiles"
2. Quantity of import item may be allowed as applied for i.e. 26.5 MT as 1.02 Kgs./Kg. content in the export items taking clue from SION C-1185

Norms committee may take a view



**(S. K. Jain)
Development Officer**

Norms Committee II

DIPP No. 12/88/2015-TSW/52 dated 06/08/2015

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14.7.15

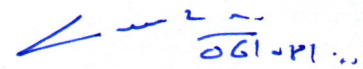
**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 14/07/2015 - Case No. 48/1/81 (M/s Gujarat Copper Alloys Limited)
(Advance Authorization No. 0310793497 dated 02.02.2015)**

Advance Authorization may be ratified as under:

1. Description of export product may be modified as "Copper Strips Size 50 x 6 mm"
2. Quantity of import item may be allowed as applied for i.e. 26.5 MT as 1.02 Kgs./Kg. content in the export items as per SION C-1185

Norms committee may take a view


S. K. Jain

**(S. K. Jain)
Development Officer**

Norms Committee II

DIPP No. 12/88/2015-TSW/53 dated 06/08/2015

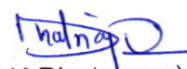
55
14.7.15

Government of India
Ministry of Steel
Technical Division

DGFT may please refer to their UO No 01/81/50/ /AM-15/DES-II/6 dated 06.05.2015 whereby an application of Advance Authorization No 0310793582 dated 04.02.2015 of M/s Anik Industries Limited, Mumbai is forwarded to Ministry of Steel for fixation of input output norm for import of 9000 MT of Prime Newly Produced Alloy Steel Bars (Deformed) against export of 8831.25 MT Epoxy coated newly produced Alloy Steel Bars (deformed). In this connection, Ministry of Steel recommends 1.01322 Kg/Kg content of alloy steel in the export product. The following quantity of import may be allowed against export of 8831.25 MT Epoxy coated newly produced Alloy Steel Bars (deformed):

Sl No	Description of item of export	Qty	Description of item of import	Qty
1	Epoxy coated newly produced Alloy Steel Bars (Deformed).	8831.25 MT	Prime Newly Produced Alloy Steel Bars (Deformed) of relevant grade	8936.6 MT

The above recommendation is subjected to the condition that the imported Alloy Steel Bars are without epoxy coating and Export Alloy Steel Bars are with Epoxy Coating.


(S.K. Bhatnagar)
Deputy Industrial Adviser

Encl: as above.

Shri P. Sahu, FTDO, DGFT, Udyog Bhawan, New Delhi.
Ministry of Steel U.O.No. 2(8)/2015-TW dated 19.06.2015

14.7.15

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14.7.15

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

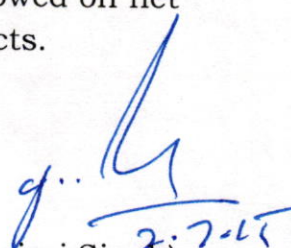
Subject: Application of M/Toshiba Transmission & Distribution System (I) Pvt.
Ltd. for ratification of norm of AA No. 0910061604 dated 11.02.2015.

Reference: DGFT UO No. 01/81/50/676/AM15/DES-II/57 Dt. 12.06.2015

Reference above, the application of the firm has been examined and it is observed that there is existing SION at C-325 for the export products covered in the authorization. Accordingly the proposal may be ratified as per existing SION as under:

1. Import item from Sl. No. 1 to 5 as per SION C-325.
2. Import item form Sl. No. 6 to 9 are components may be allowed on net to net basis as per condition of GN-4 for engineering products.

This issue with the approval of IA(KKT).


(Gajraj Singh)

Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(144)/2015/TSW(B)/

dated 02.07.2015.

(243)

14.7.15

59
14.7.15

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s MPP Technologies Pvt. Ltd. for ratification of norm of AA No. 0710107605 dated 12.02.2015.

With reference to above application the firm has submitted reply dated 28.05.2015 stating that net weight/unit of export product is 1143 kgs. and 1.5 kg. of HR non alloy steel plates/sheets are required per kg. weight of export product. Firm has however not given working out calculation as per Sl. No. 11 of SDL justifying 50% wastage on HR non alloy steel plates/sheets. The firm may therefore again be requested to furnish working out calculation as per Sl. N. 11 of SDL justifying 50% wastage claimed on HR non alloy steel plates/sheets thicknesswise along with supporting engineering drawings in English. Details of advance authorization if any ratified earlier for the same Export Product/Inputs may also be furnished.

This issue with the approval of IA(KKT).

g. 3.7.15

(Gajraj Singh)

Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(81)/2015/TSW(B)/

dated 03.07.2015.

254

14.7.15

60
14.7.15

**Department of Industrial Policy & Promotion
(TSW)**

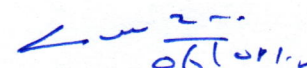
NC Meeting dated 14/07/2015 - Case No. 62/1/81 (M/s Apar Industries Limited) (Advance Authorization No. 0310793855 dated 12.02.2015)

Advance Authorisation may be ratified as under:

1. Net Weights of export products from Sl. No 1 to 32 may be specified as under:

Sl. No.	Net weight (Kgs./Km)	Sl. No.	Net weight (Kgs./Km)	Sl. No.	Net weight (Kgs./Km)
1	567	12	1138	23	417.8
2	797	13	614	24	648.2
3	1039	14	1075	25	711.4
4	836	15	567	26	487.9
5	981	16	1138	27	307.1
6	1577	17	1649	28	277.8
7	1863	18	2122	29	205.6
8	2354	19	836	30	414.2
9	6963	20	1596	31	713.3
10	12602	21	2527	32	528.1
11	1479	22	254.4		

- Words "0.6 KV/1 KV" may be suffixed with the description of export products from Sl. No 21 to 24.
 - Quantity of import item at Sl. No 1 viz. CC Copper Rod(8 mm dia)(E.C. Grade) may be allowed as applied for i.e. 100093.9 Kgs. for export products at Sl. No. 1 to 32, taking clue from Engineering Tables No. 4 & 5.
 - Quantities of import item at Sl. No.2 viz. XLPE Compound may be allowed as 1.025 Kgs./Kg content in the export products at Sl. No. 6 to 11 & 22 to 32, as claimed by the firm.
 - Quantities of import item at Sl. No.3 viz. PVC Resin may be allowed as 1.025 Kgs./Kg content in the export products at Sl. No. 1 to 12 & 15 to 32 as claimed by the firm.
 - Quantities of import item at Sl. No. 4 viz. Plasticiser (DOP) may be allowed as 1.025 Kgs./Kg content in the export products at Sl. No. 1 to 12 & 15 to 32 as claimed by the firm
 - Quantities of import item at Sl. No.5 viz. G.I.Wire may be allowed as 1.02 Kgs./Kg content in the export products at Sl. No. 1 to 11 & 15 to 21.
- Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/88/2015-TSW/60 dated 06/08/2015

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14.2.15

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 14/02/2015 - Case No. 63/1/81 (M/s Apar Industries Limited) (Advance Authorization No. 0310793854 dated 12.02.2015)

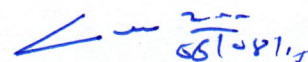
Advance Authorisation may be ratified as under:

1. Net Weights of export products from Sl. No 1 to 18 may be specified as under:

Sl. No.	Net weight (Kgs./Km)	Sl. No.	Net weight (Kgs./Km)	Sl. No.	Net weight (Kgs./Km)
1	713.3	7	348.5	13	583.4
2	901.8	8	349.4	14	887.9
3	404.6	9	432.2	15	255.4
4	643.2	10	348	16	348
5	889.6	11	507.2	17	561.9
6	184.1	12	1274.8	18	496.5

- Quantity of import item at Sl. No 1 viz. CC Copper Rod(8 mm dia)(E.C. Grade) may be allowed as applied for i.e. 149555.43 Kgs. for export products at Sl. No. 1 to 18, taking clue from Engineering Tables No. 4 & 5.
- Quantities of import item at Sl. No. 2 viz. Copper Tape may be allowed as 1.01 Kgs./Kg content in the export products at Sl. No. 3 to 5 & 11 to 14.
- Quantities of import item at Sl. No. 3 viz. XLPE Compound may be allowed as 1.025 Kgs./Kg content in the export products at Sl. No. 1 to 18, as claimed by the firm.
- Quantities of import item at Sl. No. 4 viz. PVC Resin may be allowed as 1.025 Kgs./Kg content in the export products at Sl. No. 1 to 18 as claimed by the firm.
- Quantities of import item at Sl. No. 5 viz. Plasticiser (DOP) may be allowed as 1.025 Kgs./Kg content in the export products at Sl. No. 1 to 18 as claimed by the firm

Norms committee may take a view


(S. K. Jain)
Development Officer

Norms Committee II

DIPP No12/88/2015-TSW/61 dated 06/08/2015

63
14.7.15

Office of the development Commissioner
Micro small & medium Enterprises
MECHANICAL DIVISION

30(70)/15-ME

Subject: AA no 051393188 dated 13.02.15 in respect M/s CMR Toyotsu Aluminium India Pvt Ltd..

Taking cue from SION C-3 the norms may be fixed as follows:-

- Import of Sno 1 may be allowed as 45835 kg inclusive of 3% wastage.
- Import of Sno 2 may be allowed as applied inclusive of 5% wastage.

This issues with the approval of Director (ME)


(K.S. Sodhi)
AD (ME)

14.7.15
Shri P. Sahoo, FTDO, DGFT Udyog Bhawan New Delhi
O/o The DC (MSME) ID note no 30(70)/15-ME dated 24.07.15

01/81/162/113 AM-1 6

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14.7.15

भारत सरकार

GOVERNMENT OF INDIA

संचार और सूचना प्रौद्योगिकी मंत्रालय

REMINDER

MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY

इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी विभाग

DEPARTMENT OF ELECTRONICS AND INFORMATION TECHNOLOGY

Website: www.deity.gov.in

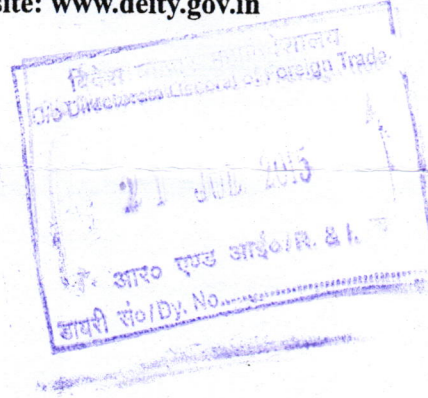
संख्या

No.....17(16)/2015-IPHW

दिनांक

Date 15.7.2015

M/s. FCI OEN Connectors Ltd.,
29/2089, Thykoodam,
ThirpunitthurRoade Vyttila
Cochin, Kerala -682019



DES-II

Subject:- Application for ratification of norms of Advance Licence No. 1010059021 dated 13.2.2015 for export of "Connectors".

Please refer to your application received from the O/o the DGFT and this department's letter of even number dated 11.5.2015 on the subject mentioned above requesting you to provide justification for wastage from 16% to 86% or you may depute your technical representative for discussion with prior appointment.

2. As no response has so far been received, you are requested to depute a suitable technical representative for technical discussion or provide the aforesaid information at the earliest. In lieu of any response we may not be able to process the case further. If the information is not received within fifteen days the case may be treated as closed as far as this department is concerned.

Yours faithfully

(Asha Nangia)
Director

Copy to:

Shri Pradyumna Sahu
FTDO
O/o DGFT
Udyog Bhavan
New Delhi

w.r.t. DGFT O.M. No. 01/81/50/AM15/DES-11/151
dated 16.3.2015

68
14.7.15

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 14/07/2015 - Case No. 18/1/81 (M/s Copral Insulated Conductors Pvt. Limited) (Advance Authorization No. 0410160173 dated 19.02.2015)

Advance Authorization may be ratified as under on repeat basis:

1. Words 'containing 52 MT of Copper' may be suffixed with the description of export item.
2. Words "EC Grade" may be suffixed with the description of import item and its quantity may be allowed as applied for i.e. 52 MT on net to net basis as claimed by the firm

Norms committee may take a view



(S. K. Jain)

Development Officer

Norms Committee II

DIPP No12/88/2015-TSW/68 dated 06/08/2015

70
14.7.15

Office of the development Commissioner
Micro small & medium Enterprises
MECHANICAL DIVISION

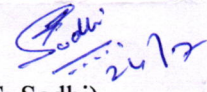
30(71)/15-ME

Subject: AA no 1010059029 dated 23.02.15 in respect M/s City Forging Metal Art Works.

The following information is required from the unit:-

- Detailed technical note on manufacturing process including the relevant flow sheet.
- Detailed technical drawing with dimension of each export product, catalogue, if any may also be furnished.
- Blank size of import product to be submitted.
- Size and specification including grade, composition, range, thickness etc of the items proposed for import.
- Detailed calculation as to how the quantity of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawing

This issues with the approval of Director (ME) for taking view by NC.


(K.S. Sodhi)
AD (ME)

Shri P. Sahu, FTDO, DGFT Udyog Bhawan New Delhi

O/o The DC (MSME) ID note no 30(71)/15-ME dated 24.07.15

UNITED STATES DEPARTMENT OF JUSTICE

WASHINGTON, D. C. 20535

OFFICE OF THE ATTORNEY GENERAL

MEMORANDUM

TO : THE ATTORNEY GENERAL

FROM : [Illegible]

SUBJECT: [Illegible]

1. [Illegible]

2. [Illegible]

3. [Illegible]

4. [Illegible]

5. [Illegible]

6. [Illegible]

7. [Illegible]

8. [Illegible]

9. [Illegible]

10. [Illegible]

Very truly yours,

[Illegible Signature]

UNITED STATES DEPARTMENT OF JUSTICE

WASHINGTON, D. C. 20535

71
14.7.13

103
02.06.15

Government of India
Ministry of Steel
Technical Division

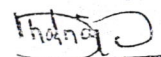
Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol) Advance Licence No. 0210205598 dated 24.02.2015 of M/s Manaksia Limited (Formaly Hindustan Seals Limited), Kolkata.

DGFT may refer to your UO No. 01/81/50/0044/AM16/DES-II/9 dated 06.05.2015 on the subject mentioned above. In this connection, it is informed that the applicant is importing 179.10 MT of Hot Dipped galvanized steel sheets in coils of thickness 0.43 mm and also 398 MT of Hot Dipped galvanized steel sheets in coils of thickness 0.48 mm against export of 180 MT of pre-painted galvanized steel sheets/ coils of thickness 0.45 mm and 400 MT of pre-painted galvanized steel sheets/ coils of thickness 0.50 mm.

It is informed that the description of item of export "pre-painted Galvanized Non Alloy Steel Sheets/Coils" is a standard terminology as per national/international standard and also as per IS 14246. Therefore, the same description of item of export may be considered against the item of export mentioned at C-469 (modified) vide PN No 33(RE: 2012)/2009-2014 dated 30.11.2012. The quantity of item of import may be calculated vide SI No. 13 & 14 of Engineering table -1A (PPGI) of PN No 33(RE: 2012)/2009-2014 dated 30.11.2012.

In view of the above, the following Quantity of import is recommended against the export of the aforesaid Pre-painted Galvanized Non Alloy Steel Sheets/Coils.

SI No	Item of Export	Qty	Item of import	Qty in Kg
1	Prepainted Galvanized Non Alloy Steel Sheets/Coils Thickness 0.50 mm Galvanized Steel Content 393.51 MT	400 MT	Cold Rolled Galvanized Non Alloy Steel Sheets/Coils Thickness of 0.48 mm	397.44 MT
2	Prepainted Galvanized Non Alloy Steel Sheets/Coils Thickness 0.45 mm Galvanized Steel Content 176.65 MT	180 MT	Cold Rolled Galvanized Non Alloy Steel Sheets/Coils Thickness of 0.43 mm.	178.37 MT


(S.K. Bhatnagar)
Deputy Industrial Adviser

Shri P.Sahu, FTDO, DGFT, Udyog Bhawan, New Delhi.
Ministry of Steel U.O.No. 2(5)/2013-TW dated 15.06.2015

CR

0.50 mm ~~393.51 MT~~ $983.783 \text{ kg} \times 1.01 = 0.99362083 = 397.44 \text{ MT}$

0.45 mm $981.406 \text{ kg} \times 1.01 = 0.99122006 = 178.419 \text{ MT}$

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14.7.15

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 14/07/2015 - Case No. 38/1/81 (M/s KEI Industries Ltd.) (Advance Authorization No. 0510393406 dated 27.02.2015)

Advance Authorisation may be ratified as under:

1. Net weight of export products may be specified as under:

Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)	Sl. No.	Net Export Weight (Kgs./Km)
1	8567	43	176	85	451	127	162
2	5477	44	123	86	2301	128	229
3	3182	45	96.6	87	349	129	800
4	1190	46	35.6	88	640	130	6394
5	1525	47	2305	89	688	131	3169
6	679	48	325	90	1109	132	1403
7	959	49	371	90	1072	133	1021
8	1474	50	1660	92	372	134	2238
9	1908	51	353	93	439	135	2764
10	8567	52	542	94	1774	136	2586
11	5478	53	1957	95	494	137	570
12	2607	54	956	96	571	138	1181
13	1190	55	956	97	830	139	712
14	679	56	1153	98	1073	140	4052
15	1908	57	3386	99	1553	141	183
16	426	58	3856	100	1739	142	726
17	543	59	6305	101	2520	143	189
18	937	60	1216	102	4544	144	8415
19	8810	61	4715	103	5819	145	3238
20	5735	62	6920	104	7773	146	1688
21	2589	63	3916	105	13911	147	650
22	1190	64	4467	106	10972	148	1474
23	1525	65	4750	107	628	149	8473
24	679	66	6781	108	838	150	4562
25	959	67	4703	109	1351	151	7478
26	1474	68	3815	110	1804	152	4200
27	1908	69	5705	111	917	153	4597
28	313	70	821	112	254	154	3286
29	426	71	2542	113	309	155	1178
30	543	72	2542	114	370	156	1011
31	937	73	4673	115	311	157	3638

32	1023	74	1089	116	469	158	3353
33	417	75	4101	117	419	159	953
34	446	76	2004	118	537	160	2846
35	2582	77	512	119	663	161	845
36	1984	78	647	120	939	162	1035
37	1300	79	3257	121	1377	163	1104
38	1013	80	13765	122	1807	164	1297
39	746	81	242	123	7925	165	2879
40	548	82	400	124	11286		
41	384	83	1068	125	89.6		
42	282	84	1543	126	114		

2. Quantities of import item at Sl. No 1 viz. Copper Wire Rod/CC Rod(EC Grade)/ Copper Cathode (99.99% purity) (Electrolytic grade)may be allowed as under:
 - a) For Export products mentioned at Sl. No. 1 to 27, 34 to 44, 46, 47, 77 to 79, 93, 95 to 101, 106 to 110, 112 to 122 ,125 to 129, 131 to 135, 137 to 148, 150, as per Engineering Table 5.
 - b) For Export products mentioned at Sl. No. 28 to 32 , 76, 94, 162 to 165 as per Engineering Table 4
 - c) For Export products mentioned at Sl. No. 33, 45, 48 to 75, 81 to 92, 152 to 161 as 1.01 Kgs./kg content in the Export products.
 - d) For Export products mentioned at Sl. No. 80, 102, 103, 104 & 105 as 8876 Kgs./Km, 2589 Kgs./Km, 3513 Kgs./Km, 4529 Kgs./Km & 8876 Kgs./Km respectively, taking clue from Engineering Table 5.
 - e) For Export product mentioned at Sl. No. 111 as 462.3 Kgs./Km, , taking clue from Engineering Table 4.
 - f) For Export products mentioned at Sl. No. 123, 124, 130, 149 & 151 as 5547 Kgs./Km, 8876 Kgs./Km, 5825 Kgs./Km , 5825 Kgs./Km & 5825 Kg./Km respectively, taking clue from Engineering Table 5.
 - g) For Export product mentioned at Sl. No. 136 as applied for i.e. 1034 Kgs./Km, taking clue from Engineering Table 5.
3. Quantities of import item at Sl. No 2 viz. XLPE Compound may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 3, 10 to 12, 19 to 21, 33, 48 to 80, 82 to 146 & 149 to 165.
4. Quantities of import item at Sl. No. 3 i.e. PVC Resin may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 34 to 46, 48 to 143 & 149 to 165.
5. Description of import item at Sl. No. 4 may be amended as "Relevant Plasticizer Compound" and its quantity may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 34 to 46, 48 to 143 & 149 to 165.
6. Quantities of import item at Sl. No. 5 i.e. Antimony Trioxide may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 34 to 46, 48 to 143 & 149 to 165.
7. Quantity of import item at Sl. No. 6 i.e. Galvanised Steel Wire/G.I. Wire may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 34, 48 to 76, 82 to 106, 133 to 136, 150, 152 to 165 as claimed by the firm.

8. Quantities of import item at Sl. No 7 viz. Lead may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 54 to 75 & 152 to 165.
9. Quantities of import item at Sl. No 8 viz. Copper Tape/Copper Foil(EC Grade) may be allowed as 1.01 kgs/kg content in the Export products at Sl. No. 1 to 3 & 19 to 21.
10. Quantities of import item at Sl. No. 9 viz. LSZH may be allowed as 1.05 Kgs./kg content in the export products at Sl. No. 1 to 33, 82 to 94 & 144 to 148.
11. Quantities of import item at Sl. No. 10 viz. Glass Mica Tape may be allowed as 1.02 Kgs./kg content in the export products at Sl. No. 51 to 66, 82 to 86, 93, 94, 133 to 136, 141 to 143, 152 to 159 & 162 to 165.

Norms committee may take a view



(S. K. Jain)
Development Officer

Norms Committee II

DIPP No. 12/88/2015-TSW/74 dated 06/08/2015

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14.7-15

**Department of Industrial Policy & Promotion
(TSW)**

**NC Meeting dated 14/07/2015 - Case No. 42/1/81 (M/s Luxfer Uttam India Pvt. Ltd.)
(Advance Authorization No. 0510393506 dated 11.03.2015)**

Advance Authorisation may be ratified as under:

1. Import items at Sl. No. 1, 2 & 3 may be allowed on net to net basis.

Norms committee may take a view



**(S. K. Jain)
Development Officer**

Norms Committee I

DIPP No. 12/88/2015-TSW/77 dated 06/08/2015

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14.7.15

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject : Application of M/s Honda Siel Power Products Ltd. for ratification of norm of AA No. 0510393567 dated 13.03.2015.

Reference above the application of the firm has been examined and based on information made available therein the proposal is recommended as under:

1. Words "containing 0.89 kg. of Copper Wire" may be suffixed with description of export product.
2. Import items listed from Sl. No. 1 to 113 are components and may be allowed on net to net basis as per condition of GN-4 for engineering products.
3. Import item at Sl. No. 114 (Copper Wire) may be allowed with nil wastage @ 1 kg/kg content in the export product.

This issue with the approval of IA(KKT).

g. h
24.4.15

(Gajraj Singh)

Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(97)/2015/TSW(B)/ 194 dated 24.04.2015.

No 60. DES II
01-5.15

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14.7.15

भारत सरकार
GOVERNMENT OF INDIA
संचार और सूचना प्रौद्योगिकी मंत्रालय
MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी विभाग
DEPARTMENT OF ELECTRONICS AND INFORMATION TECHNOLOGY
Website: www.deity.gov.in

REMINDER

संख्या

No.....17(20)/2015-IPHW

दिनांक

Date 5.07.2015....

M/s. Hical NSE Electronics Pvt. Ltd.
Survey No. 46& 47, Part Phase 11
Electronic City
Bangalore-560100

Sub:- Application for ratification of norms of Advance Licence No. 0710107840 dated 17.3.2015
for export of "Advance Integration".

Sir,

Please refer to your application received from the O/o the DGFT and this department's letter of even number dated 5.5.2015 on the subject mentioned above requesting you to provide the following information to enable further processing of the proposal.

- 14.7.15
- Details of export product
 - Quantity of import items required for manufacturing one unit of export product
 - Domestic manufacturing done on product
 - Wastage claimed and justification thereof

2. As no information has been received till date, you are requested to provide the aforesaid information at the earliest. In lieu of the information we may not be able to process the case further. If the information is not received within fifteen days the case may be treated as closed as far as this department is concerned.

Yours faithfully

(Asha Nangia)
Director

Copy to:

Shri Pradyumna Sahu

w.r.t. DGFT U.O. No. 01/81/50/AM15/DES-II/01 dated 10.4.2015

FTDO

O/o. DGFT

Udyog Bhavan

New Delhi



ELECTRONICS INDIA
Billion Needs Million Chips

140

इलेक्ट्रॉनिक्स निकेतन
6, सी.जी.ओ. कॉम्प्लेक्स
नई दिल्ली-110003

ELECTRONICS NIKETAN
6, C.G.O. COMPLEX
NEW DELHI-110003

01/81/162/95-1 Aug 6

81
14.7.15

Government of India
Ministry of Communications and Information Technology
Department of Information Technology
Electronics Niketan, 6, CGO Complex
New Delhi-110003

DES 11

Sub: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No.1010059064 dated 19.3.2015 issued in favour of M/s. Souriau India Pvt. Ltd. Cochin

Reference DGFT U.O. No. 01/81/50/AM15/DES-11/02 dated 10.4.2015 vide which comments of this Department have been sought on the above mentioned application of M/s. Souriau India Pvt. Ltd. Cochin for export of "Connector Plug Body etc".

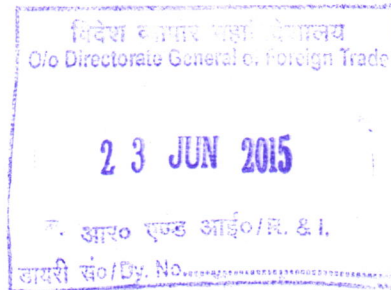
2. The FOB value of export is Rs.9,421,145.00 (US\$ 152,445.71) and CIF value of Import is Rs 3,318,185.00 (US\$ 52,837.34).

3. The application has been examined in the Department of Information Technology from technical angle. The items proposed for import are essential to assemble the export product. This Department recommends ratification of norms of advance authorization on net to net basis with accountability clause on Nil wastage.

(Asha Nangia)
Director

Shri Pradyumna Sahu, FTDO, O/o DGFT, Udyog Bhavan, New Delhi
DIT U.O. No. 17(19)/2015-IPHW dated 3.06.2015

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14.7.15

Office of the development Commissioner
Micro small & medium Enterprises
MECHANICAL DIVISION

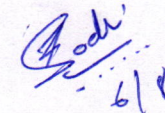
30(84)/15-ME

Subject: AA no 0410160349 dated 27.03.15 of M/s Stera Engg.

Norms may be fixed as follows:-

- Import of S.No 1 may be allowed for 9114.82 kg inclusive of 6.89% wastage after affecting 2/3rd recovery for scrap.
- Import of S.No. 2 may be allowed on net to net basis with NIL wastage and accountability clause.

This issues with approval of Director (ME).


(KSSodhi)
AD (ME)

Sh P. Sahoo, FTDO, DGFT, Udhog Bhawan, New Delhi
O/o DC, MSME UO No 30(84)/15-ME dated 10.03.15

**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 14/07/2013 - Case No. A/R (M/s Suraj Recycling Private Limited, Jamnagar)

As per team report already accepted by the NC for a number of EOUs in Jamnagar area for manufacture of brass items from mixed metal brass scrap with impurities like iron & Steel, Plastic/rubber etc., following wastage norms may be fixed for this EOU also in terms of para 6.8(e) of Foreign Trade Policy for the manufacture of following Zinc items:

1. For Zinc ingots/Billets:

A. Wastage during Segregation:

Description	Quantity	Description	Quantity
Segregated/processed mixed zinc scrap	1 MT	Mixed metal zinc scrap with impurities like iron & Steel, Plastic/rubber etc	As per actual subject to a maximum of 1.50 MT

B. Wastage norms for the manufacture of Zinc ingots/billets from Segregated/ processed mixed zinc scrap.

Export Item		Input Item	
Description	Quantity	Description	Quantity
Zinc Ingots/ Billets	1 MT	Segregated/processed mixed Zinc scrap	1.08 MT

2. Zinc Bars/Rods/Solid sections/profiles

A. Wastage during Segregation:

Description	Quantity	Description	Quantity
Segregated/processed mixed zinc scrap	1 MT	Mixed metal zinc scrap with impurities like iron & Steel, Plastic/rubber etc	As per actual subject to a maximum of 1.50 MT

B. Wastage norms for the manufacture of Zinc Bars/Rods/ Solid sections/profiles from Segregated/processed mixed zinc scrap.

Export Item		Input item	
Description	Quantity	Description	Quantity
Zinc Bars/Rods/ Solid sections/profiles	1 MT	Segregated/processed mixed zinc scrap	1.10 MT

3. For Machined articles/Components/parts/accessories made out of zinc rods/ bars/solid sections/solid profiles

A. Wastage during Segregation:

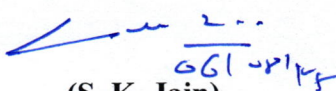
Description	Quantity	Description	Quantity
Segregated/processed mixed zinc scrap	1 MT	Mixed metal zinc scrap with impurities like iron & Steel, Plastic/rubber etc	As per actual subject to a maximum of 1.50 MT

B. Wastage norms for the manufacture of machined articles/components/parts/accessories made out of zinc rods/bars/solid sections/solid profiles

Export Item		Input Item	
Description	Quantity	Description	Quantity
Machined articles/ Components/ parts/ accessories made out of zinc rods/ bars/ solid sections/ solid profiles	1 MT	Segregated/processed mixed zinc scrap	1.26 MT

It may also be clarified to Development Commissioner, Kandla SEZ that the above wastage norms are applicable for the manufacture of zinc items from mixed metal zinc scrap with impurities like iron & Steel, Plastic/rubber etc and not applicable for the manufacture of zinc items from normal zinc scrap.

Norms committee may take a view


 (S. K. Jain)
 Development Officer

Norms Committee II

DIPP No. 12/88/2015-TSW/A/R dated 06/08/2015

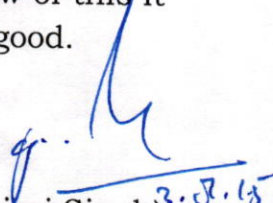
SL-86
14.7.15

Ministry of Heavy Industries & Public Enterprises
Department of Heavy Industry
TSW(B) Section

Subject: Application of M/s Crompton Greaves Ltd. for ratification of norm of
AA No. 0310444382 dated 26.09.2007.

Reference: DGFT UO No. 01/81/50/624/AM08/DES-II/174 Dt. 24.07.2015

O/o DGFT may refer to firm's request forwarded to this office under above reference. It is observed that firm's application related with the subject authorization has already been examined in this office and comments were sent to O/o DGFT vide this office UO of even no. dated 03.08.2009. In view of this it is stated that this office earlier comments mentioned above still hold good.


(Gajraj Singh) 3.8.15

Sr. Development Officer

FTDO, DES-II, DGFT.

DHI UO No. 3(82)/2008/TSW(B)/

295

dated 03.08.2015.

142

Ministry of Heavy Industries & Public Enterprises
Deptt. of Heavy Industry
TSW (B) Section

Subject: Application of M/s Crompton Greaves Ltd. for ratification of norms of Advance Authorisation No. 0310444382 dated 26.9.2007.

DES-II, DGFT may kindly refer to their Uo No.01/81/162/1101/AM08/DES-II/253 dated 15.6.2009 on the subject mentioned above. The application of the firm has been examined in this Office and it is observed that the firm has proposed to import raw material and components under advance authorisation scheme for export of refurbished transformers duly reconditioned and repaired. The proposal also includes import of 2nd hand transformers. In the present case 2nd hand transformers which contain basic inputs such as copper, steel core and other components alongwith import of fresh inputs which are required for refurbishing, it is difficult to workout the actual quantum of inputs required for the job.

In view of the above we are not in a position to ratify the subject authorisation.

This has the approval of Joint Secretary.

2881 DES-II/09
7/8/09

3.8.09
(Gajraj Singh)

Sr. Development Officer.

Shri O.P.Hisaria, Joint DGFT., DES-II
Deptt. of HI, JO No. 3(82)/2008/TSW(B)

dt. 3.8.2009

Jo/

7/8/09

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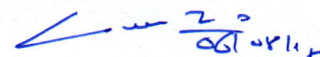
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**Department of Industrial Policy & Promotion
(TSW)**

NC Meeting dated 14/07/2015 - Case No. A/R (M/s Krishna Brass Industries, Jamnagar)

1. Firm, an EOU, has requested for fixation of wastage Norms, in terms of para 6.08(e) of Foreign Trade Policy for the manufacture of "Brass articles like ingots/billets, bars/rods, machined articles/components " from "Mixed metal brass scrap with impurities like iron & Steel, Plastic/rubber etc"
2. As per details submitted by the firm there is no past production of abovementioned brass articles and consumption of "Mixed metal brass scrap with impurities like iron & Steel, Plastic/rubber etc" in the EOU.
3. Firm's application for fixation of wastage Norms in terms of para 6.08(e) of Foreign Trade Policy appears to be premature.

Norms committee may take a view



(S. K. Jain)

Development Officer

Norms Committee II

DIPP No. 12/88/2015-TSW/A/R dated 06/08/2015

Blank Standard Deficiency Letter Format

To

Subject: Ratification of Norms of Advance Authorisation No. dated issued under Para 4.7 of HBP, Vol. I.

Meeting No. Dated:

Export Items:

1	Model number, technical specification and specific quantity-both in terms of number (if any) and/or weight, of each export product (Appendix-33 of current HBP refers).
2	Detail technical note on manufacturing process including the relevant flow sheet.
3	Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
4	Weight of each Export Product.
5	Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.

Import Items:

6	Information about the inputs required per unit of the resultant product as per Sl. No. 1 of Appendix-11A appearing in current HBP (Vol.I) separately for each product.
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Components:

7	Technical characteristics / part numbers, if any.
8	Assembly drawings/diagrams of the resultant product showing placement and exact use of components in the export product (s).
9	Bifurcated quantities of components to be accounted for in the resultant product and the requirement of components as spares. Raw Material / Consumables
10	Size and specification including grade, composition, range, thickness etc. of the items proposed for import
11	Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc
11(a)	Sheet layout diagram of the material indicating the wastage during blanking
12	Cross Sectional Diagram of export product with calculation of raw material requirement and the weight of the Cable in Kg. per Km. Copy of relevant National/International Standard/buyer's data sheet may also be furnished.
13	Weight of Steel, which requires imported welding material, giving break-up of: (lxxiii) Steel Plates/Sheets upto 30mm thickness (lxxiv) Steel Plates/Sheets more than 30 mm thickness and upto 70 mm thickness (lxxv) Steel Plates/Sheets more than 70 mm thickness. (lxxvi) Others e.g. Flanges, Pipes, Tubes, Bars/Rods, Castings/Forgings etc.
14	Particulars of the licenses obtained in the past and ratified by ALC (with or without modification) for the same export product covered under this application, in view of Public Notice No. 48 dated 14.11.2002.
15	Use of export product
16	You are advised to apply for SION
17	Please use expanded/full name of end product. Do not use the abbreviations/short form.
18	It is not clear from the details given in application for the Advance Authorization mentioned above as to whether it is a case of Physical exports or Deemed exports. If the same is Deemed Exports, copy of Project Authority Certificate (PAC) and detailed information alongwith relevant documents may be

		furnished to this office. Further, if the supply is against Invalidation letter to an EPCG licence, the following details may also be provided:- EPCG licence number and date. (i) CIF value of the licence. (ii) Whether this licence was issued under Zero duty or 3 per cent Scheme. (iii) Custom duty saved amount. (iv) Products to be manufactured. (v) How EPCG licence holder intends to discharge the EO against the EPCG licence.
	19	Any other information:
	20	The information called for must be submitted within three weeks from the date of issue of this letter. The information may be directly sent to..... Deputy Director General of Foreign Trade, Norms Committee-II, Room No. 204A, DGFT, Udyog Bhawan, New Delhi-110011, E-mail: Office Tel.: 23061562, Extn.....and copy of the same must be endorsed to the technical authority mentioned below:.....